

List of cases which were e-filed during the month of April 2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
1	VACANT COURT OF SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	CS (COMM)- 985/22	MUKESH GOEL VS. NORTH DELHI MUNICIPAL CORPORATION	A.K. TRIVEDI	9810104312	avinashtrivedi.legal@gmail.com	01.04.2022	31.03.2022
			CS COMM- 993/22	ICICI BANK VS. MAHBOOB	CHETNA BHALLA	9818280772	punitbhalla@gmail.com	02.04.2022	01.04.2022
			OMP(I) COMM- 239/22	KOTAK MAHINDRA BANK VS. TEN TRAVELS PVT LTD.	A.K. MAHOR	9899381353	ashishmahor@gmail.com	02.04.2022	01.04.2022
			OMP (I) COMM- 264/22	KOTAK MAHINDRA BANK VS. HARPAL SINGH	A.K. MAHOR	9899381353	ashishmahor@gmail.com	02.04.2022	01.04.2022
			OMP (I) COMM- 265/22	KOTAK MAHINDRA BANK VS. SHRI JWALA PLASTIC	A.K. MAHOR	9899381353	ashishmahor@gmail.com	02.04.2022	01.04.2022
			OMP (I) COMM- 266/22	KOTAK MAHINDRA BANK VS. R.K. TRADERS	A.K. MAHOR	9899381353	ashishmahor@gmail.com	02.04.2022	01.04.2022
			OMP (I) COMM- 273/22	KOTAK MAHINDRA BANK VS. SATYAWAN SONI	A.K. MAHOR	9899381353	ashishmahor@gmail.com	02.04.2022	01.04.2022
			CS COMM-1000/22	TIMES INTERNET VS. KRIS MEDIA WORKS	RAJEEV AGGARWAL	9810028877	lawyersinc@rediffmail.com	04.04.2022	02.04.2022
			CS COMM-1001/22	ICICI BANK VS. BIMAL KUMAR JHUNJHUNWALA	HEMANT GUPTA	9899009971	juris@hemantgupta.in	04.04.2022	02.04.2022
			CS COMM-1002/22	VINEY KANT DUBEY VS. MANOJ SETH	ANANT BHUSHAN	9312401165	bhushan_anan@hotmail.com	04.04.2022	02.04.2022
			CS COMM-1003/22	PUNJAB NATIONAL BANK VS. TRIDENT EXHIBITORS	MAYANK SHARMA	8178815339	csadvocatemayanksharma@gmail.com	04.04.2022	02.04.2022
			CS COMM-1011/22	OP AND SONS TRADERS VS. ZARA TEXTILES	MANJU JAIN	9818321621	manjujain3.97@gmail.com	05.04.2022	04.04.2022
			CS COMM-1012/22	S. VIPIN SINGH CHADHA VS. BEENA GUPTA	RAJEEV KUMAR	9873921590	rajeevjha2004@yahoo.co.in	05.04.2022	04.04.2022
			CS COMM-1013/22	NOVA POLYCHEM VS. CHEM SEALERS PVT. LTD.	ASHWANI BHATIA	9811586674	ashwanibhatia@gmail.com	05.04.2022	04.04.2022
			CS COMM-1021/22	KULBHUSHAN GUPTA VS. DHAN SINGH	SANJAY KUMAR AGGARWAL	9811101108	sanjayagarwal345@yahoo.com	06.04.2022	05.04.2022
			CS COMM-1022/22	ICICI BANK VS. ASIAN CABS LTD.	CHETNA BHALLA	9818280772	Punitbhalla@gmail.com	06.04.2022	05.04.2022
			OMP(I) COMM- 243/22	KOTAK MAHINDRA BANK VS. KUMAR TRANSPORT CORPORATION	A.K. MAHOR	9899381353	ashishmahor@gmail.com	07.04.2022	06.04.2022
			OMP(I) COMM- 244/22	KOTAK MAHINDRA BANK VS. B.R. TRAVELS	A.K. MAHOR	9899381353	ashishmahor@gmail.com	07.04.2022	06.04.2022
			OMP(I) COMM- 245/22	KOTAK MAHINDRA BANK VS. B.R. TRAVELS	A.K. MAHOR	9899381353	ashishmahor@gmail.com	07.04.2022	06.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I) COMM-246/22	UGRO CAPITAL LTD. VS. S.D. ENGINEERS TECH LTD.	SHUBHENDU KAUSHIK	8505853818	ilc@infinitylawchambers.com	07.04.2022	06.04.2022
			OMP(I) COMM-247/22	KOTAK MAHINDRA BANK VS. AJAY YADAV	A.K. MAHOR	9899381353	ashishmahor@gmail.com	07.04.2022	06.04.2022
			CS COMM-1035/22	DUKAAN RESOURCES VS. V.S. ENTERPRISES	AJAY MALVIYA	9868112556	ajaymalviyalaw@yahoo.com	07.04.2022	06.04.2022
			OMP COMM-43/22	HDFC BANK VS. AYUSH KUMAR SINGH	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	08.04.2022	07.04.2022
			OMP COMM-249/22	HDFC BANK VS. SAGAR RAM LAL	ANISH BHOLA	9811452022	anishbhola17@yahoo.com	08.04.2022	07.04.2022
			OMP(I) COMM-250/22	KOTAK MAHINDRA BANK VS. AJAY KUMAR	A.K. MAHOR	9899381353	ashishmahor@gmail.com	08.04.2022	07.04.2022
			CS COMM-1038/22	ICICI BANK VS. ISLAM AHMAD	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	08.04.2022	07.04.2022
			CS COMM-1039/22	ICICI BANK VS. SHANTANU SHANDILYA	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	08.04.2022	07.04.2022
			OMP COMM-45/22	BHAWNA BHATIA VS. RAJ KAMAL BHATIA	INDERJEET SINGH MEHRA	9810969938	inderjeetsinghmehra@gmail.com	11.04.2022	08.04.2022
			CS COMM-1071/22	ICICI BANK VS. SANJEEV KUMAR GUPTA	SATISH KUMAR	9213905829	manish@klfindia.com	12.04.2022	11.04.2022
			CS COMM-1072/22	ICICI BANK VS. SANJEEV KUMAR GUPTA	SATISH KUMAR	9213905829	manish@klfindia.com	12.04.2022	11.04.2022
			CS COMM-1073/22	NIRAJ KUMAR VS. NEW MAMTA SAREE CENTER	NEELAM MALIK	7303296156	neelam.malik8512@gmail.com	12.04.2022	11.04.2022
			CS COMM-1074/22	ICICI BANK VS. HEMANT KUMAR	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	13.04.2022	12.04.2022
			CS COMM-1075/22	RANJITA HALDER VS. SAHIB JI TRAVELS LTD.	NAVDEEP SINGH	9811311360	nsingh-1908@yahoo.com	13.04.2022	12.04.2022
			CS COMM-1121/22	ICICI BANK VS. RAM KISHAN	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	13.04.2022	12.04.2022
			CS COMM-1122/22	ICICI BANK VS. LALIT KUMAR	DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	13.04.2022	12.04.2022
			OMP (I) COMM-288/22	TATA CAPITAL VS. SUVARI DEVI	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	16.04.2022	13.04.2022
			OMP (I) COMM-289/22	TATA CAPITAL VS. JAGJIVAN RAM	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	16.04.2022	13.04.2022
			OMP (T) COMM-1/22	ARIJIT PANRUI VS. HARI OM SINGH	NADEEM QURESHI	9899686394	nadeemqureshiadvocate@gmail.com	18.04.2022	16.04.2022
			CS COMM-1091/22	TAG HEUER S.A. VS. VJ TRADERS	K.G. BANSAL	9990389539	unitedmark@unitedipr.com	18.04.2022	16.04.2022

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			CS COMM-1093/22	ICICI BANK VS. SUSHILA DEVI	SATISH KUMAR	9213905829	manish@klfindia.com	18.04.2022	16.04.2022
			CS COMM-1094/22	ICICI BANK VS. DHARMENDER	SATISH KUMAR	9213905829	manish@klfindia.com	18.04.2022	16.04.2022
			CS COMM-1095/22	ICICI BANK VS., HARISH	VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	18.04.2022	16.04.2022
			CS COMM-1096/22	ICICI BANK VS. RUCHIKA NARAIN	VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	18.04.2022	16.04.2022
			CS COMM-1116/22	WRAPWELL PACKAGING VS. GREENBERRY RG HEALTHCARE	RAKESH KUMAR	41055222	rakesh@credencelaw.com	20.04.2022	18.04.2022
			CS COMM-1117/22	ICICI BANK VS. PRANAV MITTAL	RAJEEV SAGAR	9810021846	sagarandsagar@live.com	20.04.2022	18.04.2022
			CS COMM-1123/22	MINDA INDUSTRIES VS. SHRI PERFECT AUTO PRODUCT	SIMRANJIT SINGH	9893955119	simranjeet.singh@athenalegal.in	21.04.2022	20.04.2022
			CS COMM-1132/22	ICICI BANK VS. MOHD. NADEEM QURESHI	RANJAN COMPANY	9311022101	ranjan.and.company@gmail.com	22.04.2022	21.04.2022
			OMP (I) COMM-49/22	JAYDEEP DUTTA VS. SBI CARDS AND PAYMENT SERVICES LTD	KULDEEP RAI	7042513698	kuldeeprai.369@gmail.com	22.04.2022	21.04.2022
			OMP(COMM)-52/22	BANWARI LAL RATAN LAL VS. N.R. FARBRICS	VIPIN DILAWARI	9312203957	vipindilawari@gmail.com	23.04.2022	22.04.2022
			CS COMM-1136/22	TRANSLUMINA THERAPEUTICS VS. VIRAT PHARMACY	D.C. AKARNIYA	9990149444	dcaakarniya@gmail.com	23.04.2022	22.04.2022
			CS COMM-1137/22	STATE BANK OF INDIA VS. NAND RAM NAGAR	VIJAY PRAKASH	9810210832	vijayprakash9682@gmail.com	25.04.2022	23.04.2022
			CS COMM-1138/22	SANJAY KUMAR GOEL VS. GRAVITA METAL INC	ADYANT LEGAL	8588074107	vinit@adyantlegal.com	25.04.2022	23.04.2022
			CS COMM-1146/22	SHAILJA PAPERS VS. ANDERSON PRINTING HOUSE LTD.	PRANAY TRIVEDI	9810660640	pranay.trivedi@yahoo.co.in	26.04.2022	25.04.2022
			CS COMM-1147/22	SHAILJA PAPERS VS. HIMANSHU GUPTA	PRANAY TRIVEDI	9810660640	pranay.trivedi@yahoo.co.in	26.04.2022	25.04.2022
			CS COMM-1148/22	ICICI BANK VS. RAKESH KUMAR	VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	26.04.2022	25.04.2022
			CS COMM-1149/22	ICICI BANK VS. SATYA PRAKASH	VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	26.04.2022	25.04.2022
			CS COMM-1150/22	ICICI BANK VS. SUNEEL KUMAR	VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	26.04.2022	25.04.2022
			CS COMM-1151/22	ICICI BANK VS. RAJ PANWAR	VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	26.04.2022	25.04.2022

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			CS COMM-1167/22	RAJEEV BHATIA VS. VAN INKS CHEMICALS PVT. LTD.	PRADEEP RANA	9717458522	ranapradeep1020@gmail.com	28.04.2022	27.04.2022
			CS COMM-1176/22	AASHISH MEHRA VS. MOHD. USMAN	JALAJ AGGARWAL	9717124017	advocatejalaj@gmail.com	29.04.2022	28.04.2022
			CS COMM-1177/22	SUKESH KUMAR CHAUHAN VS. SOUTH DELHI MUNICIPAL CORPORATION	SATYENDRA KR. SINGH	9811161525	sksingh116@gmail.com	29.04.2022	28.04.2022
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	OMP (I) (COMM)/237/2022	KOTAK MAHINDRA BANK LTD Vs SANDEEP KUMAR DHIMAN	ASHISH KUMAR MAHOR(P),	9899381353	ashishmahor@gmail.com	02-04-2022	01-04-2022
			OMP (I) (COMM)/236/2022	KOTAK MAHINDRA BANK LTD Vs TEN TRAVELS PVT LTD	ASHISH KUMAR MAHOR(P),	9899381353	ashishmahor@gmail.com	02-04-2022	01-04-2022
			CS (COMM)/988/2022	ICICI BANK Vs BIJENDER SINGH YADAV	CHEITNA BHALLA(P),	9818280772	PUNITBHALLA@GMAIL.COM	02-04-2022	01-04-2022
			OMP (I) (COMM)/235/2022	M/S ELECTRONICA FINANCE LTD Vs INSEPTRA INDIA PVT LTD 0195	RAHUL BHARADWAJ(P),	8376049807	advocateashok.1@gmail.com	02-04-2022	01-04-2022
			CS (COMM)/996/2022	ICICI BANK LTD Vs MANYA AMAN PATHAK	HEMANT GUPTA(P),	9899009971	juris@hemantgupta.in	04-04-2022	02-04-2022
			CS (COMM)/998/2022	M/S ICICI BANK LTD Vs MR DHAN SINGH	HEMANT GUPTA(P),	9899009971	juris@hemantgupta.in	04-04-2022	02-04-2022
			CS (COMM)/997/2022	ICICI BANK LTD Vs MOHD JUNED IQUBAL	HEMANT GUPTA(P),	9899009971	juris@hemantgupta.in	04-04-2022	02-04-2022
			CS (COMM)/1007/2022	ICICI BANK Vs ASHOK KUMAR	CHEITNA BHALLA(P),	9818280772	PUNITBHALLA@GMAIL.COM	05-04-2022	04-04-2022
			CS (COMM)/1006/2022	M/S AYAM WELDMESH PRIVATE LIMITED Vs M/S VIVA CONCRETE TECHNOLOGIES PRIVATE LIMITED	RAJEEV SHRIVASTAVA (P),	9911792701	rajeevadv.shrivastava@gmail.com	05-04-2022	04-04-2022
			CS (COMM)/1020/2022	ICICI BANK Vs ASHOK KUMAR	CHEITNA BHALLA(P),	9818280772	PUNITBHALLA@GMAIL.COM	06-04-2022	05-04-2022
CS (COMM)/1019/2022	KULBHUSAN GUPTA Vs RAMESH SINGH	SANJAY KUMAR AGGARWAL(P),	9811101108	sanjayagarwal345@yahoo.com	06-04-2022	05-04-2022			

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			OMP (I) (COMM)/242/2022	U GRO CAPITAL LIMITED Vs B M INDUSTRIES	ANANDITA SINGH(P),	8505853818	ilc@infinitylawchambers.com	07-04-2022	06-04-2022
			CS (COMM)/1034/2022	ICICI BANK Vs YOUNG DUTT SHARMA	CHETNA BHALLA(P),	9818280772	PUNITBHALLA@GMAIL.COM	07-04-2022	06-04-2022
			CS (COMM)/1033/2022	SEEMA BHALOTIA Vs NIRMAL POLYMERS	RAHUL KUMAR(P),	9582986102	adv.rahulkr@gmail.com	07-04-2022	06-04-2022
			CS (COMM)/1047/2022	ICICI BANK Vs PRAKASH PANDEY	DEEPAK KAUSHIK(P),	9818030800	induslegalia@gmail.com	08-04-2022	07-04-2022
			OMP (I) (COMM)/253/2022	KOTAK MAHINDRA BANK LTD Vs N S CONCRETES PVT LTD	ASHISH KUMAR MAHOR(P),	9899381353	ashishmahor@gmail.com	08-04-2022	07-04-2022
			CS (COMM)/1046/2022	MANOJ KUMAR MEHROTRA Vs NORTH DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9811161525	sksingh116@gmail.com	08-04-2022	07-04-2022
			CS (COMM)/1059/2022	ICICI BANK Vs ABID KHAN	PRASHANT KUMAR(P),	9818030800	induslegalia@gmail.com	11-04-2022	08-04-2022
			CS (COMM)/1060/2022	ICICI BANK Vs AMIT KUMAR	DEEPAK KAUSHIK(P),	9818030800	induslegalia@gmail.com	11-04-2022	08-04-2022
			OMP (I) (COMM)/267/2022	KOTAK MAHINDRA BANK LTD Vs RAM JI LAL	ASHISH KUMAR MAHOR(P),	9899381353	ashishmahor@gmail.com	11-04-2022	08-04-2022
			OMP (I) (COMM)/268/2022	KOTAK MAHINDRA BANK LTD Vs HIGHWAY TRANS SERVICES PVT LTD	ASHISH KUMAR MAHOR(P),	9899381353	ashishmahor@gmail.com	11-04-2022	08-04-2022
			CS (COMM)/1063/2022	MUKESH GOEL VS NORTH DELHI MUNICIPAL CORPORATION	AVINASH KUMAR TRIVEDI (P)	9810104312	avinashtrivedi.legal@gmail.com	12-04-2022	11-04-2022
			CS (COMM)/1077/2022	RANJIT HALDAR Vs HOLIDAYS BY SAJIB JI PRIVATE LIMITED	CHANCHAL KUMAR JHA(P),	9811311360	Advnavdeep1963@yahoo.com	13-04-2022	12-04-2022
			CS (COMM)/1076/2022	ASHOK KUMAR KHANDELWAL Vs MADAN LAL	SUSHIL KUMAR SAHA(P),	9810677189	sahask9@gmail.com	13-04-2022	12-04-2022
			OMP (COMM)/47/2022	ANIL KUMAR AGARWAL Vs MAHINDRA AND MAHINDRA FINANCE SERVICES LTD	SALIM MALIK(P),	9910595051	smalik5051@gmail.com	16-04-2022	13-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/286/2022	TATA CAPITAL FINANCIAL SERVICES LTD Vs JAGJIVAN RAM	VARUN BEDI(P),	8285672608	advocatevarunbedi@gmail.com	16-04-2022	13-04-2022
			CS (COMM)/1101/2022	ICICI BANK Vs VISAKHA	VISHAL RAO(P),	9212036118	NA	18-04-2022	16-04-2022
			CS (COMM)/1100/2022	DABUR INDIA LIMITED Vs EZEEBEE OVERSEAS PRIVATE LIMITED	MD. SAZID RAYEEN(P),	8750905558	sazid@ashwathhlegal.com	18-04-2022	16-04-2022
			CS (COMM)/1114/2022	CENTRAL BANK OF INDIA Vs DHARMENDRA	SHAILESH KUMAR(P),	9891285888	ADVSHAILESHKUMAR@GMAIL.COM	20-04-2022	19-04-2022
			CS (COMM)/1119/2022	M/S N.S. DYE CHEM THROUGH ITS AUTHORISED REPRESENTATIVE Vs M/S RAMA PAPER MILLS LTD THROUGH ITS DIRECTOR	PALLAVI NEERU (P)	7938248891	Advocateaquarian@gmail.com	20-04-2022	19-04-2022
			CS (COMM)/1124/2022	UCO BANK Vs DINESH KUMAR	KAMLESH KUMAR TIWARI (P)	9810019131	ad.kamleshtiwari@gmail.com	21-04-2022	20-04-2022
			CS (COMM)/1125/2022	PUNJAB NATIONAL BANK Vs AMIT THAKUR	RAMA ARORA (P)	9811090338	ramaaroraassociates@gmail.com	21-04-2022	20-04-2022
			Execution (Comm)/3/2022	HDB FINANCIAL SERVICES LTD Vs RAJEEV J AND ANR	DEEPANKUR SONDHI(P),	9999925860	DEEPANKUR@SONDHIPARTNERS.COM	23-04-2022	21-04-2022
			Misc DJ/285/2022	PRAN NATH MEHTA Vs M/S CRI LIMITED	P P AHUJA (P)	9811297244	rsprempaulahuja@gmail.com	23-04-2022	21-04-2022
			OMP (COMM)/50/2022	NEHA TANEJA Vs PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED	SANDEEP SHRIVASTAV (P)	9873197603	prisitnccouncilors@gmail.com	23-04-2022	21-04-2022
			OMP (I) (COMM)/290/2022	M/S TATA CAPITAL FINANCIAL SERVICES LTD AND ANR Vs CHHAVADI CONSTRUCTION CO AND ANR	VIKAS SHARMA(P),	9811205567	sharmavikas407@gmail.com	25-04-2022	23-04-2022
			CS (COMM)/1144/2022	PRABODH TIWARI Vs NORTH DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9811161525	sksingh116@gmail.com	26-04-2022	25-04-2022
			CS (COMM)/1145/2022	GOODONE INFOTECH Vs JWALA ELECTRICALS AND HOME APPLIANCES	UMANG MITTAL(P),	9953333092	ADV.UMANGMITTAL@GMAIL.COM	26-04-2022	25-04-2022
			OMP (COMM)/59/2022	SHRI MANOJ DASSANI Vs M/S GAURAV AGENCIES	Sunil kumar(P),	9811297244	rsprempaulahuja@gmail.com	26-04-2022	25-04-2022

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			OMP (COMM)/58/2022	SMT KAVITA DASSANI Vs M/S GAURAV AGENCIES	Sunil kumar(P),	9811297244	rsprempaulahuja@gmail.com	26-04-2022	25-04-2022
			CS (COMM)/1158/2022	HELLO VERIFY INDIA PVT LTD Vs ADECCO INDIA PRIVATE LIMITED	MUKESH VATS(P)	9811131195	mukeshvatsa.associates@gmail.com	27-04-2022	26-04-2022
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	OMP(I)(COMM) 238/2022	M/S ELECTRONICA FINANCE LTD. V/S INSEPTRA INDIA PVT. LTD.	SH. RAHUL BHARDWAJ	8376049807	advocateashok.1@gmail.com	02.04.2022	01.04.2022
			CS(COMM) 990/2022	M/S DPZ INTERNATIONAL & ORS. V/S M/S RAJENDRA GEARS & ORS.	SH. BHAVYA SETHI	9811389644	sethibhavya@gmail.com	02.04.2022	02.04.2022
			CS(COMM) 1014/2022	M/S NAROMA TEXTILES IMPEX PVT. LTD. V/S M/S ANKUR TEXTILES	MS. MANJU JAIN	9818321621	manjujain3.97@gmail.com	05.04.2022	04.04.2022
			CS(COMM) 1015/2022	M/S OP AND SONS TRADERS PVT. LTD. V/S M/S DAKSH FAB & ANR.	MS. MANJU JAIN	9818321621	manjujain3.97@gmail.com	05.04.2022	04.04.2022
			CS(COMM) 1026/2022	BOSCH LIMITED V/S WAZIR SINGH PROP. OF PRITAM AUTOMOTIVE	SH. NAQEEB NAWAB	9871160477	info@zensip.com	06.04.2022	05.04.2022
			CS(COMM) 1027/2022	ADITYA GUPTA V/S DHAN SINGH	SH. SANJAY KUMAR AGGARWAL	9811101108	sanjayagarwal345@yahoo.com	06.04.2022	05.04.2022
			CS(COMM) 1028/2022	TARUN KUMAR JAIN V/S NORTH DELHI MUNICIPAL CORPORATION	SH. HEMANT GUPTA	9811258764	vakihra@hotmail.com	06.04.2022	05.04.2022
			CS(COMM) 1036/2022	ICICI BANK LTD. V/S LOKENDER ATTARI	MS. CHETNA BHALLA	9818280772	PUNITBHALLA@GMAIL.COM	07.04.2022	06.04.2022
			CS(COMM) 1037/2022	M/S SALORA INTERNATIONAL LTD. V/S M/S V.S. ENTERPRISES & ANR.	SH. AJAY MALVIYA	9868112556	ajaymalviyalaw@yahoo.com	07.04.2022	06.04.2022
			OMP(I)(COMM) 248/2022	KOTAK MAHINDRA BANK LTD. V/S HARSH TANWAR & ANR.	SH. A.K. MAHOR	9899381353	ashishmahor@gmail.com	07.04.2022	06.04.2022
			OMP(COMM) 44/2022	AMIR CHAND JAIN V/S DEEPAK BHARGAVA & ANR.	SH. HIMANSHU VERMA	7827141819	verma.himanshu294@gmail.com	08.04.2022	07.04.2022
			OMP(I)(COMM) 255/2022	KOTAK MAHINDRA BANK LTD. V/S BHAJAN SINGH & ANR.	SH. A.K. MAHOR	9899381353	ashishmahor@gmail.com	08.04.2022	07.04.2022
			CS(COMM) 1049/2022	ICICI BANK LTD. V/S MANOJ KUMAR	MS. CHETNA BHALLA	9818280772	PUNITBHALLA@GMAIL.COM	08.04.2022	07.04.2022
			CS(COMM) 1050/2022	NAVEEN GOYAL V/S ONKAR SINGH	SH. LAJPAT RAI	9818758533	delhi.lajpatray@gmail.com	08.04.2022	07.04.2022
CS(COMM) 1051/2022	ICICI BANK LTD. V/S ANKIT BAJAJ	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	08.04.2022	07.04.2022			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 1052/2022	ICICI BANK LTD. V/S VINOD	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	08.04.2022	07.04.2022
			CS(COMM) 1053/2022	ICICI BANK LTD. V/S ANJU RANI	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	08.04.2022	07.04.2022
			CS(COMM) 1054/2022	ICICI BANK LTD. V/S GAURAV NATH GOSWAMI	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	08.04.2022	07.04.2022
			OMP(I)(COMM) 259/2022	KOTAK MAHINDRA BANK LTD. V/S HIGHWAY TOURS SERVICE (P) LTD.	SH. A.K. MAHOR	9899381353	ashishmahor@gmail.com	11.04.2022	08.04.2022
			OMP(I)(COMM) 260/2022	KOTAK MAHINDRA BANK LTD. V/S JATIN JINDAL	SH. A.K. MAHOR	9899381353	ashishmahor@gmail.com	11.04.2022	08.04.2022
			OMP(I)(COMM) 261/2022	KOTAK MAHINDRA BANK LTD. V/S LAL MOHAMMAD	SH. A.K. MAHOR	9899381353	ashishmahor@gmail.com	11.04.2022	08.04.2022
			OMP(I)(COMM) 262/2022	KOTAK MAHINDRA BANK LTD. V/S R.K. TRADERS	SH. A.K. MAHOR	9899381353	ashishmahor@gmail.com	11.04.2022	08.04.2022
			OMP(I)(COMM) 263/2022	KOTAK MAHINDRA BANK LTD. V/S RAJNI	SH. A.K. MAHOR	9899381353	ashishmahor@gmail.com	11.04.2022	08.04.2022
			MISC. DJ/238/2022	M/S M.M. FABRICS V/S M/S NEELAM COLLECTION	SH. VIKAS DEEP	9588100261	lawvikas99@gmail.com	11.04.2022	08.04.2022
			OMP(I)(COMM) 272/2022	KOTAK MAHINDRA BANK LTD. V/S SIDDHI LOGISTIC	SH. A.K. MAHOR	9899381353	ashishmahor@gmail.com	12.04.2022	11.04.2022
			CS(COMM) 1068/2022	NARESH UPPAL V/S NORTH DELHI MUNICIPAL CORPORATION	SH. SATYENDRA KUMAR SINGH	9811161525	SKSINGH116@GMAIL.COM	12.04.2022	11.04.2022
			CS(COMM) 1069/2022	ICICI BANK LTD. V/S BASANT B KHATRI	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	12.04.2022	11.04.2022
			CS(COMM) 1070/2022	ICICI BANK LTD. V/S AJAY KUMAR RANA	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	12.04.2022	11.04.2022
			MISC. DJ/241/2022	ICICI BANK LTD. V/S SHILPI KHANNA	SH. JAGJIT SINGH	9810034684	jagjitsinghadvocate@yahoo.co.in	12.04.2022	11.04.2022
			CS(COMM) 1084/2022	LEVI STRAUSS & COMPANY V/S ASHOK KUMAR (UNKOWN)	SH. PRAMOD KUMAD SINGH	9718209970	mail@thelegist.com	13.04.2022	12.04.2022
			CS(COMM) 1087/2022	M/S PLAZA WIRES PVT. LTD. V/S URBAN DEVELOPMENT ENVIRONMENT DEPARTMENT & ANR.	SH. DUSHYANT SWAROOP	9811340327	advdushyantswaroop@gmail.com	18.04.2022	16.04.2022
			CS(COMM) 1088/2022	ICICI BANK LTD. V/S VIJAY	SH. VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	18.04.2022	16.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of filing
			CS(COMM) 1089/2022	SMT. SHEELA DEVI & ANR. V/S M/S AMBUJ HOTEL AND REAL ESTATE PVT. LTD.	SH. PUJYA KUMAR SINGH	9868759344	singhpujya2@gmail.com	18.04.2022	16.04.2022
			CS(COMM) 1118/2022	CENTRAL BANK OF INDIA V/S MOHD. FARAHIM	SH. SHAILESH KUMAR	9891285888	advshaileshkumar@gmail.com	20.04.2022	19.04.2022
			MISC. DJ/278/2022	STATE BANK OF INDIA V/S SURABHI SOOD	SH. MUKESH RANJAN	9811786351	MUKESHRANJANADVOCATE@GMAIL.COM	21.04.2022	20.04.2022
			CS(COMM) 1129/2022	ICICI BANK LTD. V/S GAJENDRA SINGH	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	22.04.2022	21.04.2022
			CS(COMM) 1130/2022	ICICI BANK LTD. V/S RAHUL RAJ	SH. R.K. RANJAN	9311022101	ranjan.and.company@gmail.com	22.04.2022	21.04.2022
			CS(COMM) 1131/2022	ICICI BANK LTD. V/S K.K. ENTERPRISES	SH. DEEPAK KAUSHIK	9818030800	induslegalia@gmail.com	22.04.2022	21.04.2022
			EX.(COMM)/1/2022	M/S KIRTI TEXTILES PVT. LTD. V/S TELU RAM PROP. OF TELU RAM & SONS	SH. GAURAV GUPTA	9711998149	gauravguptalawyer@gmail.com	22.04.2022	21.04.2022
			EX.(COMM)/2/2022	M/S KIRTI TEXTILES PVT. LTD. V/S RANDEEP SINGH PROP. OF AMBIKA CREATION	SH. GAURAV GUPTA	9711998149	gauravguptalawyer@gmail.com	22.04.2022	21.04.2022
			EX.(COMM)/4/2022	H.D.B. FINANACIAL SERVICES LTD. V/S SHAZAD ALI & ANR.	SH. DEEPANKAR SONDHI	9999925860	deepakursondhipartner@gmail.com	23.04.2022	22.04.2022
			OMP(COMM) 51/2022	SUDHANSHU JAIN V.S M/S HDFC BANK LTD.	SH. ANSHUL GUPTA	9205089671	angpartnerslawyers@gmail.com	23.04.2022	22.04.2022
			MISC. DJ/287/2022	STATE BANK OF INDIA V/S SURABHI SOOD	SH. MUKESH RANJAN	9811786351	MUKESHRANJANADVOCATE@GMAIL.COM	23.04.2022	22.04.2022
			OMP(I)(COMM) 291/2022	TATA CAPITAL FINANCIAL SERVICE LTD. V/S KAVYA ENTERPRISES & ANR.	SH. VIKAS SHARMA	9811205567	sharmavikas407@gmail.com	26.04.2022	25.04.2022
			CS(COMM) 1141/2022	ICICI BANK LTD. V/S SANDEEP BHARDWAJ	SH. VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	26.04.2022	25.04.2022
			CS(COMM) 1142/2022	MUKESH GOEL V/S NORTH DELHI MUNICIPAL CORPORATION	SH. A.K. TRIVEDI	9871441764	avinashtrivedi.legal@gmail.com	26.04.2022	25.04.2022
			CS(COMM) 1143/2022	ICICI BANK LTD. V/S SACHIN KUMAR SINGH	SH. VIKAS CHOPRA	9212036118	vikaschopraadvocate@gmail.com	26.04.2022	25.04.2022
			CS(COMM) 1159/2022	STATE BANK OF INDIA V/S MOMOZONE FOOD AND BEVERAGES	SH. HONEY JAIN	9873039121	ashishbatra85@gmail.com	27.04.2022	26.04.2022
			CS(COMM) 1170/2022	M/S SHAGUN ENTERPRISES PVT. LTD. V/S M/S MAHALAXMI ENTERPRISES & ANR.	SH. ASHOK KUMAR SINGH	8287291544	advashok061176@gmail.com	28.04.2022	27.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 1171/2022	SMT. SHILPA KHANNA V/S MOHD. FIROZ ALAM	SH. SUSHIL TRIPATHI	7669006101	sushilkumartripathi10@gmail.com	28.04.2022	27.04.2022
			CS(COMM) 1172/2022	BANK OF INDIA V/S M/S SANGAM ZARI CENTRE & ORS.	MS. DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	28.04.2022	27.04.2022
			CS(COMM) 1181/2022	AASHISH MEHRA V/S MS. REHNA BABY	SH. JALAJ AGARWAL	9717124017	advocatejalaj@gmail.com	29.04.2022	28.04.2022
			CS(COMM) 1182/2022	AMARJEET SINGH V/S SHRI MOHAN DASS TALREJA	SH. PRAVEEN SURI	9810928188	praveensuri73@gmail.com	29.04.2022	28.04.2022
			CS(COMM) 1183/2022	MUKUL MITTAL V/S GHAN SHYAM	SH. ANIL KUMAR CHANDEL	9310504690	akcandp@gmail.com	29.04.2022	28.04.2022
			EX.(COMM)/8/2022	MANJUL PUBLISHING HOUSE LTD. V/S MS. USHA JAIN	SH. NAVDEEP SINGH	9811311360	NSINGH_1908@YAHOO.CO.IN	29.04.2022	28.04.2022
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	OMP (I) COMM/231/2022	KOTAK MAHINDRA BANK LTD VS. OM SAI TRANSPORT	A.K.MAHOR	9899381353	ASHISHMAHOR@GMAIL.COM	01.04.2022	24.03.2022
			OMP (I) COMM/232/2022	KOTAK MAHINDRA BANK LTD VS. KARNATKA FREIGHT CARRIERS PVT LTD	A.K.MAHOR	9899381353	ASHISHMAHOR@GMAIL.COM	01.04.2022	24.03.2022
			CS (COMM)- 983/2020	ANIL GOEL VS. NDMC & ANR	SATYENDER KUMAR SINGH	9811611525	SKSINGH16@GMAIL.COM	01.04.2022	23.03.2022
			CS (COMM)- 984/2020	CANARA BANK V/S M/S BHAGWATI AUTO & ANR	PRANAY SHARMA	9873101002	PRANAY.ADV@GMAIL.COM	01.04.2022	23.03.2022
			CS (COMM) 999/2022	M/S JINDAL ENTERPRISES VS. NORTH DELHI MUNICIPAL CORPORATION	AVINASH KR TRIVEDI	9810104312	AVINASHDRIVEDI.LEGAL@GMAIL.COM	02.04.2022	24.03.2022
			CS (COMM) 1004/2022	HINDUSTAN DRUG HOUSE VS. ASIAN HOTEL NORTH LTD & ANR	TUSHAR AGARWAL	9971374150	TUSHAWRAGARWAL92@GMAIL.COM	04.04.2022	30.03.2022
			CS (COMM) 1009/2022	ICICI BANK LTD VS. SUBHASH CHAND	HEMANT GUPTA	9899009971	JURIS@HEMANTGUPTA.IN	05.04.2022	31.03.2022
			CS (COMM) 1010/2022	ICICI BANK LTD VS. RAGHAV ENTERPRISES	HEMANT GUPTA	9899009971	JURIS@HEMANTGUPTA.IN	05.04.2022	31.03.2022
			CS (COMM) 1030/2022	M/S WESTON ALUMINIUM VS. M/S SFMS FURNITURE PVT LTD	ABHINAV TYAGI	9711996530	LEGALABHINAV@GMAIL.COM	06.04.2022	31.03.2022
			CS (COMM) 103/2022	M/S AKS IMPEX VS M/S NEERU TRADING CO	RADHEY SHYAM	9968237976	RSSSHARMAADVOCATE5@GMAIL.COM	06.04.2022	31.03.2022
MISC DJ/237/2022	DEEPAK KUMAR GOYAL VS. ICICI BANK LTD	RAVINDRA KUMAR	8826206201	RAVINDRAKUMAR.ADVT@GMAIL.COM	08.04.2022	31.03.2022			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM) 1056/2022	ICICI BANK LTD VS. ANKIT SHAH	DEEPAK KAUSHIK	9818030800	INDUSLEGALIA@GMAIL.COM	08.04.2022	31.03.2022
			OMP COMM/46/2022	SH. VIJENDER SINGH VS. M/S AAR KAY FIN LEASE PVT LTD	HANS RAJ SINGH & ASSOCIATES	8076488279	NIL	11.04.2022	05.04.2022
			OMP (I) (COMM)/279/2022	KOTAK MAHINDRA BANK LIMITED Vs ARBIN KHAN	ASHISH KUMAR MAHOR(P),	9899381353	ASHISHMAHOR@GMAIL.COM	13-04-2022	05.04.2022
			OMP (I) (COMM)/278/2022	KOTAK MAHINDRA BANK LIMITED Vs HARPAL SINGH	ASHISH KUMAR MAHOR(P),	9899381353	ASHISHMAHOR@GMAIL.COM	13-04-2022	05.04.2022
			OMP (I) (COMM)/281/2022	KOTAK MAHINDRA BANK LIMITED Vs N S CONCRETES PRIVATE LTD	ASHISH KUMAR MAHOR(P),	9899381353	ASHISHMAHOR@GMAIL.COM	13-04-2022	05.04.2022
			OMP (I) (COMM)/276/2022	KOTAK MAHINDRA BANK LIMITED Vs R K TRADERS	AK MAHOR(P),	9899381353	ASHISHMAHOR@GMAIL.COM	13-04-2022	05.04.2022
			OMP (I) (COMM)/277/2022	KOTAK MAHINDRA BANK LIMITED Vs RAJESH SINGH	ASHISH KUMAR MAHOR(P),	9899381353	ASHISHMAHOR@GMAIL.COM	13-04-2022	05.04.2022
			OMP (I) (COMM)/275/2022	KOTAK MAHINDRA BANK LIMITED Vs SUNIL	ASHISH KUMAR MAHOR(P),	9899381353	ASHISHMAHOR@GMAIL.COM	13-04-2022	05.04.2022
			OMP (I) (COMM)/280/2022	KOTAK MAHINDRA BANK LIMITED Vs VIRENDER SINGH	ASHISH KUMAR MAHOR(P),	9899381353	ASHISHMAHOR@GMAIL.COM	13-04-2022	05.04.2022
			OMP (I) (COMM)/274/2022	KOTAK MAHINDRA BANK LIMITED Vs YASHPAL	ASHISH KUMAR MAHOR(P),	9899381353	ASHISHMAHOR@GMAIL.COM	13-04-2022	05.04.2022
			CS (COMM) 1078/2022	M/S GRIPPERS INDIA VS M/S NIRMAL CARS PVT LTD	RAHUL KUMAR	8285828057	R.KSINGH2109@GMAIL.COM	13-04-2022	05.04.2022
			CS (COMM)/1110/2022	M/S AGGARWAL INDUSTRIES Vs M/S PM AND COMPANY	SHUBHAM VISHWAKARMA(P),	8423114771	sandeepjindals@rediffmail.com	19.04.2022	12.04.2022
			CS (COMM)/1107/2022	ICICI BANK LIMITED Vs ANKIT KUMAR GOEL	VISHAL RAO(P),	7838658795	vikaschopraadvocate@gmail.com	19.04.2022	12.04.2022
			CS (COMM)/1109/2022	ICICI BANK LIMITED Vs SHAKEEL CHAUDHARY	VISHAL RAO(P),	7838658795	vikaschopraadvocate@gmail.com	19.04.2022	12.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/1108/2022	ICICI BANK LIMITED Vs KAPIL TYAGI	VISHAL RAO(P),	7838658795	vikaschopraadvocate@gmail.com	19.04.2022	12.04.2022
			CS (COMM)/1106/2022	RADO URHREN RG Vs VJ TRADERS	SHRAVAN KUMAR BANSAL(P),		unitedmark@unitedipr.com	19.04.2022	12.04.2022
			CS (COMM)/1115/2022	NOKIA CORPORATION VS. SHARAFAZ AHMAD	HIMANSHU DEORA		INFO@ZEUSIP.COM	20.04.2022	12.04.2022
			EX (COMM) 326/2022	M/S VIKAS PUBLISHING HOUSE PVT LTD VS. M/S ACADEMIC BOOK HOUSE	RAJESH KUMAR		KUMARRAJESHADV@YAHOO.COM	21.04.2022	16.04.2022
			CS (COMM)/1133/2022	ICICI BANK LIMITED Vs ANIL SIKARWAR	PRASHANT KUMAR(P),		INDUSLEGALIA@GMAIL.COM	22.04.2022	16.04.2022
			CS (COMM)/1135/2022	ICICI BANK LIMITED VS. M/S NAV RATNA ELECTRONICS PVT LTD	SATISH KUMAR	9811191050	MANISH@KLFINDIA.COM	23.04.2022	16.04.2022
			OMP (I) (COMM)/55/2022	ANIL KUMAR AGARWAL VS. M/S MAHINDRA & MAHINDRA	SALIM MALIK	8800378267	SMALIK5051@GMAIL.COM	25.04.2022	16.04.2022
			OMP (I) (COMM)/54/2022	ANIL KUMAR AGARWAL VS. M/S MAHINDRA & MAHINDRA	SALIM MALIK	8800378267	SMALIK5051@GMAIL.COM	25.04.2022	16.04.2022
			CS (COMM)/1140/2022	PUNJAB NATIONAL BANK VS. OMKARNATH & ORS.	SHIVAM TYAGI	9354715728	STYA0414@GMAIL.COM	26.04.2022	16.04.2022
			CS (COMM)/1155/2022	ICICI BANK LIMITED VS. ROVINSH KUMAR	VIKAS CHOPRA	9810620930	Vikaschopraadvocate@gmail.com	26.04.2022	16.04.2022
			CS (COMM)/1156/2022	M/S RAM NIWAS GOEL VS. SOUTH DELHI MUNICIPAL CORPORATION	A.K.TRIVEDI	9871441764	AVINASHDRIVEDI.LEGAL@GMAIL.COM	27.04.2022	19.04.2022
			CS (COMM)/1157/2022	M/S PLATINEX DB VALVES INDIA PVT LTD VS. MR. NEMARAM PROPRIETOR OF M/S SHRI BALAJI ENTERPRISES	STUTI WASON	8010903234	INFO.LEXJMD@GMAIL.COM	27.04.2022	19.04.2022
			CS (COMM)/1166/2022	MOHD. NADEEM VS. UMESH KUMAR SINGH & OTHERS	PRADUMAN SHARMA	7303803631	PRADUMANSHARMA031@GMAIL.COM	28.04.2022	21.04.2022
			CS (COMM)/1168/2022	TARUN KUMAR JAIN VS. NORTH DELHI MUNICIPAL CORPORATION	HEMANT GUPTA	9811085066	VAKILHRA@HOTMAIL.COM	28.04.2022	21.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/1178/2022	ICICI BANK LIMITED VS. VIKRAM SINGH	CHETNA BHALLA	9818280772	PUNITBHALLA@GMAIL.COM	29.04.2022	25.04.2022
			CS (COMM)/1174/2022	SHILPA KHANNA VS. KEWAL GANDHI	SUSHIL TRIPATHI	7669006101	SUSHILKUMARTRIPATHI10@GMAIL.COM	29.04.2022	20.04.2022
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	CS COMM- 986/22	SUPER CASSETTES V/S M/S RENDERLIVE FILMS & ENTERMENENT	BADRI DASS	9717496117		01.04.2022	01.04.2022
			CS COMM – 991/22	ICICI BANK LTD V/S VINOD KR	CHETNA BHALLA			02.04.2022	02.04.2022
			CS COMM – 992/22	ICICI BANK LTD V/S PARAMJEET SINGH	MANISH DIWAN			02.04.2022	02.04.2022
			OMPM(I) COMM – 240/22	M/S ELECTRONICA FIN V/S RIDDI INDUSTRIES 9191	RAHUL BHARDWAJ			04.04.2022	04.04.2022
			OMP (I) COMM – 241/22	M/S ELECTRONICA FIN V/S RIDDI INDUSTRIES 0612	RAHUL BHARDWAJ			04.04.2022	04.04.2022
			CS COMM – 999/22	SBI V/S NEELAM DHAWAN	GOPAL CHAND SHARMA	9162810643	SBI.15652@SBI.CO.IN	04.04.2022	04.04.2022
			EX – 276/22	MAINSH SUKHAJA V/S SDMC	S K SINGH			04.04.2022	04.04.2022
			EX – 277/22	NEERAJ NATH SHARMA V/S RAJENDER PRASAD	MEENAKSHI NATH	9811550084		04.04.2022	04.04.2022
			EX – 282/22	ICICI BANK LTD V/S RAJ KUMAR	AMRENDRA KUMAR	9811802239		04.04.2022	04.04.2022
			CS COMM – 1016/22	UJJWAL GANDHI V/S ASHOK MAKHJA	DIVYANSHU SRIVASTAVA			05.04.2022	05.04.2022
			CS COMM – 1017/22	O P & SONS TRADER P LTD V/S ARORA FABRICS	MANJU JAIN			05.04.2022	05.04.2022
			EX – 284/22	MANISH SAKUJA V/S SDMC	S K SINGH			06.04.2022	06.04.2022
			CS COMM – 1024/22	ADITYA GUPTA V/S AMIT BAJAJ	S K SINGH	9811588061		06.04.2022	06.04.2022
			CS COMM – 1025/22	VIPIN VADHVA V/S NDMC	S K SINGH			06.04.2022	06.04.2022
			CS COMM – 1041/22	SURIYA ROSHNI LTD V/S RAJEEV KR SINGH	SHRIHAR TRIPATHI			08.04.2022	08.04.2022
CS COMM – 1042/22	REEMA MANOCHA V/S N D M C	S K SINGH			08.04.2022	08.04.2022			
CS COMM – 1043/22	ICICI BANK LTD V/S RINKU PANDEY	DEEPAK KAUSHIK	9818030800		08.04.2022	08.04.2022			
OMP (I) COMM – 251/22	KOTAK MAHINDRA BANK V/S S K ENTERPRISES	ASHISH KR MOHAR			08.04.2022	08.04.2022			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of filing	e-
			OMP (I) COMM – 252/22	KOTAK MAHINDRA BANK V/S ZAHID ALI	ASHISH MOHAR KR			08.04.2022	08.04.2022	
			OMP (I) COMM – 256/22	KOTAK MAHINDRA BANK V/S HIGHWAY TRANS SERVICES	ASHISH MOHAR KR			11.04.2022	11.04.2022	
			OMP (I) COMM – 257/22	KOTAK MAHINDRA BANK V/S DIVYA PAPPADAM	ASHISH MOHAR KR			11.04.2022	11.04.2022	
			OMP (I) COMM – 258/22	TATA CAPITAL FIN V/S PIRU LAL	VIKAS SHARMA	9811205567		11.04.2022	11.04.2022	
			CS COMM – 1066/22	UMESH GUPTA V/S SDMC	S K SINGH			12.04.2022	12.04.2022	
			CS COMM – 1067/22	ICICI BANK LTD V/S REYAZ AHMED	PRASHANT KR			12.04.2022	12.04.2022	
			OMP (I) COMM – 269/22	KOTAK MAHINDRA BANK V/S SANJAY KUMAR	ASHISH MOHAR KR			12.04.2022	12.04.2022	
			OMP (I) COMM – 270/22	KOTAK MAHINDRA BANK V/S TARUN LOGISTICS PACKERS AND MOVERS	ASHISH MOHAR KR			12.04.2022	12.04.2022	
			OMP (I) COMM – 271/2022	KOTAK MAHINDRA BANK V/S SIDDHI LOGISTICS	ASHISH MOHAR KR			12.04.2022	12.04.2022	
			Ex – 298/22	MANISH SAKUJA V/S SDMC	S K SINGH			13.04.2022	13.04.2022	
			CS COMM – 1086/22	KAPIL COREPACKS P LTD V/S ARUN SHARMA	GURVINDER SINGH			16.04.2022	16.04.2022	
			CS COMM – 1097/22	TARUN KR JAIN V/S NDMC	HEMANT GUPTA	9899346833		18.04.2022	18.04.2022	
			CS COMM – 1098/22	ICICI BANK LTD V/S RAJ KR CHAUHAN	VISHAL RAO	8657070903		18.04.2022	18.04.2022	
			CS COMM – 1099/22	ICICI BANK LTD V/S JAWED KHAN SAIFI	VISHAL RAO	8657070903		18.04.2022	18.04.2022	
			MISC DJ – 261/22	ICICI BANK LTD V/S OM PRAKASH	MANISH DIWAN			18.04.2022	18.04.2022	
			MISC DJ – 262/22	ICICI BANK LTD V/S FATHEHVAR TRADING CO	MANISH DIWAN			18.04.2022	18.04.2022	
			MISC DJ – 263/22	ICICI BANK LTD V/S RAGHU PURI	MANISH DIWAN			18.04.2022	18.04.2022	
			EX – 312/22	ICICI BANK LTD V/S ALOK KR DIWADI	CHARANJEET SINGH	9540197757		18.04.2022	18.04.2022	
			EX – 313/22	ICICI BANK LTD V/S PRASHUK JAIN	CHARANJEET SINGH	9540197757		18.04.2022	18.04.2022	
			CS COMM – 1105/22	BANK OF BARODA V/S PSA IMPEX	AATREYA SINGH			19.04.2022	19.04.2022	
			OMP COMM – 48/22	LAXMI DEVI V/S AXIS BANK	AJAY KUMAR	9654769757		20.04.2022	20.04.2022	

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of filing	e-
			CS COMM – 1120/22	MD FAISAL KHAN V/S NOVUS TECHNOLOGIES P LTD	SARTHAK SHARMA	9873900254		21.04.2022	21.04.2022	
			CS COMM – 1126/22	ICICI BANK LTD V/S PRABHAT KAMAL GOEL				22.04.2022	22.04.2022	
			CS COMM – 1127/22	ICICI BANK LTD V/S MOHIT GOVIL		9818050800		22.04.2022	22.04.2022	
			CS COMM – 1128/22	ICICI BANK LTD V/S ADITI RAWAT		9818050800		22.04.2022	22.04.2022	
			CS COMM – 1134/22	LALIT KR CHHARI V/S ARVIND YADAV	PIYUSH GAUR	9212469941		23.04.2022	23.04.2022	
			OMP (COMM p – 53/2022	PURAN SINGH VISHWAKARMA V/S KOTAK MAHINDRA PRIME	SUBHASH CHAND SHARMA			25.04.2022	25.04.2022	
			CS COMM – 1153/22	RAM NIWAS GOEL V/S SDMC	A K TRIVEDI			26.04.2022	26.04.2022	
			CS COMM – 1152/22	ICICI BANK LTD V/S SACHIN KR	VISHAL RAO			26.04.2022	26.04.2022	
			CS COMM – 1154/22	ICICI BANK LTD V/S VIPIN KR KATTIYAR	VISHAL RAO			26.04.2022	26.04.2022	
			CS COMM – 1161/22	ADIDAS AG V/S ASHOK KR	AASTHA SHARMA			27.04.2022	27.04.2022	
			CS COMM – 1162/22	SBI V/S M/S A V PACKERS	ASHISH BATRA	9891223874		27.04.2022	27.04.2022	
			EX -07/22	BPT INFRA PROJ P LTD V/S UNION BANK OF INDIA	AKSHU JAIN	9810300955		28.04.2022	28.04.2022	
			CS COMM – 1179/22	AASHISH MEHRA V/S MOHD MEHARBAN	JALAJ AGGARWAL	9811089878		29.04.2022	29.04.2022	
			CS COMM – 1180/22	RAVINDER KR WADHWA V/S SDMC	S K SINGH			29.04.2022	29.04.2022	
			CS COMM – 1187/22	ICICI BANK LTD V/S GAURAV SUBHASH JAIN	JOGINDER KR SUKHIJA	9810315334		02.05.2022	02.05.2022	
			MISC DJ – 305/22	ICICI BANK LTD V/S ATUL SHARMA	MANISH DEWAN			02.05.2022	02.05.2022	
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	987/2022	ROMANA HERBAL CARE PVT. LTD. VS.RAKESH CHANDNA		8810460803	admin@ablawin	01-04-2022	22-03-2022	
			234/2022	KOTAK MAHINDRA BANK LTD. VS. MANGAL SHAH		9899381353	ASHISHMAHOR@GMAIL.COM	01-04-2022	29-03-2022	
			233/2022	KOTAK MAHINDRA BANK LTD. VS. GURMEET SINGH		9899381353	ASHISHMAHOR@GMAIL.COM	01-04-2022	29-03-2022	
			994/2022	naresh uppal vs ndmc	SATYENDRA KR SINGH	9811161525	sksingh116@gmail.com	02-04-2022	02-04-2022	

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			995/2022	m/s ram niwas goel vs ndmc	aninash kr trivedi	9871441764	avinashtrivedi.legal@gmail.com	02-04-2022	28-03-2022
			1008/2022	icici bank mr. Abubhav singh	hemant gupta	9899009971	juris@hemantgunpta.in	05-04-2022	02-04-2022
			1008/2022	icici bank vs manas ranjan saho	hemant gupta	9899009971	juris@hemantgunpta.in	05-04-2022	02-04-2022
			283/2022	kotak mahindra bank vs east mumbai	abhishek kaushik			05-04-2022	02-04-2022
			1018/2022	gauatari hosietry vs m/s b.r. sons	karan bhambri	8882684194	advkaranbhambri@gmail.com	05-04-2022	04-04-2022
			1023/2022	SATURN INSFITUTE OF MANAGEMENT VS VARDHMAN HOME	ABHINAV TYAGI	9711996530	LEGAIABHINAV@YAHOO.COM	06-04-2022	28-03-2022
			1032/2022	M/S. NAVEEM IMPEX VS. M/S. HMS METAL PVT. LTD. 9711996530			LEGAL ABHINAV@GMAIL.COM	06.04.2022	09.05.2022
			1029/2022	polo vs galaxy caps	k.g. bansal & s.k. bansal	9990605966	unitedmark@unitedipr.com	06-04-2022	02-04-2022
			254/2022	KOTAK MAHINDRA BANK VS ARVIND ROAD CARRIERS	A.K. MAHOR	9899381353		08-04-2022	02-04-2022
			1048/2022	M/S LAMONEA SRIL VS AMIT BAHUGUNA	SUMIT KULKARNI	9899809187	SUMIT@MIMANSALAW.IN	08-04-2022	29-03-2022
			1045/2022	RAM NIWAS GOEL VS NDMC	AVINASH KR. TRIVEDI	9871441764	AVINASHTRIVEDI.LEGAL@GMAIL.COM	08-04-2022	07-04-2022
			1044/2022	SHREE ORGANICS VS KUNTAL S. JAIN	ANKIT MIGLANI	7276358720	indusLEGALIA@GMAIL.COM	08-04-2022	29-03-2022
			1062/2022	icici bank vs rishi pal	deepak kaushik	9818030800	indusLEGALIA@GMAIL.COM	11-04-2022	07-04-2022
			1061/2022	icici bank vs kuldeep kumar	deepak kaushik	9818030800	indusLEGALIA@GMAIL.COM	11-04-2022	07-04-2022
			1065/2022	icici bank vs amit kumar	deepak kaushik	9818030800	indusLEGALIA@GMAIL.COM	12-04-2022	08-04-2022
			1064/2022	ICICI BANK VS NARENDERA KUMAR	deepak kaushik	9818030800	indusLEGALIA@GMAIL.COM	12-04-2022	08-04-2022
			285/2022	kotak mahindra vs hansraj	ak mahor	9899381353	ashishmahor@gmail.com	13-04-2022	08-04-2022
			284/2022	koak mahindra vs divya papadam	ak mahor	9899381353	ashishmahor@gmail.com	13-04-2022	08-04-2022
			283/2022	kotak mahindra vs om prakash jaiswal	ak mahor	9899381353	ashishmahor@gmail.com	13-04-2022	08-04-2022
			282/2022	kotak mahindra vs raj kishore	ak mahor	9899381353	ashishmahor@gmail.com	13-04-2022	08-04-2022
			1082/2022	icici bank vs kunwar pal singh	deepak kaushik	9818030800	indusLEGALIA@GMAIL.COM	13-04-2022	11-04-2022
			1078/2022	icici bank vs bharat bhusan sondhi	deepak kaushik	9818030800	indusLEGALIA@GMAIL.COM	13-04-2022	11-04-2022
			1080/2022	Gupta & compnay vs bajjnath prasad	prashant jain	9810015893	pj.associate@gmail.com	13-04-2022	12-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			1081/2022	suhubham enterprises	prashant jain	9810015893	pj.associate@gmail.com	13-04-2022	12-04-2022
			1085/2022	surender kumar vs sushil	jai ram garg	9811033341	advjairam9@gmail.com	13-04-2022	12-04-2022
			1083/2022	mohd faheem vs shriram general	erudite legal	9958724670	kushal.kumar@eruditelegal.asia.	13-04-2022	04-04-2022
			1090/2022	B.R. Creamics Vs. Kanta Suresh Kr. Jan.		9654713565	ckaushik11@gmail.com	18-04-2022	04-04-2022
			1092/2022	ICICI BANK LTD. VS. VEERPAL SINGH		9810021846	rajnees.kuma@icicibak.com	18-04-2022	15-02-2022
			309/2022	M/s. Cholomandalam Invest.& Finance Co. Vs. Krishana Kr.		9811828969	sudhirkb@chola.murugappa.com	18-04-2022	04-04-2022
			1104/2022	icici bank vs roshni malik	vikas chopra	9212036118	vikaschopraadvocate@gmail.com	19-04-2022	16-04-2022
			1103/2022	icici bank vs ashu pandey	vikas chopra	9212036118	vikaschopraadvocate@gmail.com	19-04-2022	16-04-2022
			1102/2022	icici bank vs vijay gupta	vikas chopra	9212036118	vikaschopraadvocate@gmail.com	19-04-2022	16-04-2022
			1113/2022	ICICI BANK VS RAJ KUMAR	SATISH KUMAR	9213905829	MANISH@klfindia.com	20-04-2022	21-03-2022
			329/2022	Dhani Loans and Services Ltd. Vs. Padam Shri Creations Pvt. Ltd.		8376049807	Amarnath rbc@yahoo.com	25-04-2022	25-01-2022
			56/2022	Anil Kr. Aggarwal Vs. M/s. Mahindra & Mahindra finance services Ltd.		9910595051	Smalik 5051@gmail.com	25-04-2022	13-04-2022
			1139/2022	anurag singhal vs smot anith aggarwal	parveen kumar garg	9811141796	parveengargofficial@gmail.com	25-04-2022	18-04-2022
			1164/2022	PUNJAB VS M/S KRISHNA FASHION & ANR	CHITRA MALHOTRA	9212888057	CHITRASOBTI@GMAIL.COM	27-04-2022	11-04-2022
			1169/2022	SANJAY CHATUEVEDI VS MANISH RAI	J.K.A ASSOCIATES	9953283177	JKA.LEGAL@GMAIL.COM	28-04-2022	27-04-2022
			1173/2022	cbs publishers vs seekay publishers	aditya prakash arora	9953744141		28-04-2022	27-04-2022
7	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	OMP (I) (COMM)/263/2022	CARS24 FINANCIAL SERVICES LTD Vs HANUMAN RAM	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	01-04-2022	01-04-2022
			OMP (I) (COMM)/274/2022	HINDUJA LEYLAND FINANCE LTD Vs PAWAN PAL	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	11-04-2022	07-04-2022
			OMP (I) (COMM)/273/2022	HINDUJA LEYLAND FINANCE LTD Vs SHANVI TRADERS	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	11-04-2022	07-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/275/2022	HINDUJA LEYLAND FINANCE LTD Vs BHURE KHAN	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	11-04-2022	07-04-2022
			OMP (I) (COMM)/291/2022	CARS 24 FINANCIAL SERVICES PVT LTD Vs SHUBHAM SHARMA	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	18-04-2022	21-04-2022
			OMP (I) (COMM)/290/2022	CARS 24 FINANCIAL SERVICES PVT LTD Vs MUKESH N DHENGALE	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	18-04-2022	21-04-2022
			OMP (I) (COMM)/302/2022	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD Vs SANDEEP KUMAR	ABID AHMAD(P),	9213142242	abidahmadadv@gmail.com	19-04-2022	19-04-2022
			OMP (I) (COMM)/303/2022	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD Vs AVDHESH	ABID AHMAD(P),	9213142242	abidahmadadv@gmail.com	19-04-2022	19-04-2022
			OMP (I) (COMM)/304/2022	ORIX LEASING AND FINANCIAL SERVICES INDIA LTD Vs ASHOO	ABID AHMAD(P),	9213142242	abidahmadadv@gmail.com	19-04-2022	19-04-2022
			OMP (I) (COMM)/313/2022	CARS 24 FINANCIAL SERVICES PVT LTD Vs BIKESH KUMAR SINGH	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	22-04-2022	21-04-2022
			OMP (I) (COMM)/314/2022	CARS 24 FINANCIALS ERVICES PVT LTD Vs VINEESH P V	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	22-04-2022	21-04-2022
			OMP (I) (COMM)/315/2022	CARS 24 FINANCIAL SERVICES PVT LTD Vs GURUKIRAN S	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	22-04-2022	21-04-2022
			OMP (I) (COMM)/316/2022	CARS 24 FINANCIAL SERVICES PVT LTD Vs SANGRAM RAJARAM WAGHMARE	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	22-04-2022	21-04-2022
			OMP (I) (COMM)/317/2022	CARS 24 FINANCIAL SERVICES PVT LTD Vs KUNDAN D KADAM	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	22-04-2022	21-04-2022
			OMP (I) (COMM)/310/2022	CARS 24 FINANCIAL SERVICES PVT LTD Vs RIVESH	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	22-04-2022	21-04-2022
			OMP (I) (COMM)/311/2022	CARS 24 FINANCIAL SERVICES PVT LTD Vs MAHESH SHANTARAM KULAWADE	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	22-04-2022	21-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/312/2022	CARS 24 FINANCIAL SERVICES PVT LTD Vs SANJAY KUMAR	Lalit Kumar Pandey(P),	9717391663	lalitpandeyadv@gmail.com	22-04-2022	21-04-2022
8	VACANT COURT OF SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	CS/COMM/259/2022	CANARA BANK VS. M/S THE HAIR WORLD	ANUJ AGARWAL	9999490798	advocateanujagarwal@yahoo.com	05.04.2022	05.04.2022
			CS/COMM/260/2022	YES BANK VS. BEHL HOSPITAL	SANJEEV PATHAK	9810955145	sanjeev.pathak@srcslegal.com	05.04.2022	05.04.2022
			OMP (I)/COMM/270/2022	CARS24 FINANCIAL SERVICES VS. JYOTI PRASAD	LALIT PANDEY	9717391663	lalitpandeyadv@gmail.com	05.04.2022	05.04.2022
			OMP (I)/COMM/271/2022	HINDUJA LEYLAND VS. GANGA SUPPLIER	LALIT PANDEY	9717391663	lalitpandeyadv@gmail.com	08.04.2022	08.04.2022
			OMP (I)/COMM/272/2022	HINDUJA LEYLAND VS. GANGA SUPPLIER	LALIT PANDEY	9717391663	lalitpandeyadv@gmail.com	08.04.2022	08.04.2022
			CS/COMM/268/2022	INDIAN BANK VS. M/S TAMANNA COLLECTION	JASDEV SINGH	9873793171		11.04.2022	11.04.2022
			CS/COMM/270/2022	CANARA BANK VS. CREATIVE WORLD	CHITRA MALHOTRA	9212888057	chitrasobti@gmail.com	12.04.2022	12.04.2022
			CS/COMM/271/2022	CANARA BANK VS SATYA DEV	SUMIT VIRMANI	9873245548	sumitvirmani2@gmail.com	12.04.2022	12.04.2022
			CS/COMM/272/2022	CANARA BANK VS. JUST WHITES	CHITRA MALHOTRA	9212888057	chitrasobti@gmail.com	12.04.2022	12.04.2022
			OMP (I)/COMM/276/2022	M/S MANN FINANCE LEASING PVT. LTD. VS. SANJEEV	KUNAL MADAN	9717468652	kunalmadan@kmalawoffice.com	12.04.2022	12.04.2022
			OMP (I)/COMM/277/2022	HDFC BANK VS. NITIN NARULA	GOPAL KASHYAP	9958683230	naveenk101@gmail.com	12.04.2022	12.04.2022
			OMP (I)/COMM/278/2022	HDFC BANK VS. MRITUNJAY KUMAR	NAVEEN SHARMA	9958683230	naveenk101@gmail.com	12.04.2022	12.04.2022
			OMP (I)/COMM/279/2022	HDFC BANK VS. RANA MOOSA NAQQASH	NAVEEN SHARMA	9958683230	naveenk101@gmail.com	12.04.2022	12.04.2022
			MISC.DJ/177/2022	NIKUNJ WOODS PVT. LTD. VS. M/S JUPITER CREATION	MANOJ KHATRI	9212010299	advocatem.khatri@gmail.com	12.04.2022	12.04.2022
			CS/COMM/273/2022	SAR GLOBAL PVT. LTD. VS. SHITAL TEXT PVT. LTD.	PARVESH BANSAL	8010909016	parveshh.bansal@gmail.com	13.04.2022	13.04.2022
			OMP (I)/COMM/280/2022	HDFC BANK VS. SANJAY SINGH	NAVEEN SHARMA	9958683230	naveenk101@gmail.com	13.04.2022	13.04.2022
			CS/COMM/275/2022	OKAYA POWER PVT. LTD. VS. V.T. ENGINEERING	ACHIN MITTAL	9811112729	achinmittal13@gmail.com	16.04.2022	16.04.2022
			CS/COMM/276/2022	AJAY BHASIN VS. M/S MAXX VALUE MARKETING PVT. LTD.	RAJINDER SINGH	9818489589	aarrajindersingh@gmail.com	16.04.2022	16.04.2022
OMP (I)/COMM/281/2022	ORIX LEASING & FINANCE SERVICES INDIA LTD. VS. CCR LOGISTICS PVT. LTD.	PRAMOD KUMAR	9811594189	p.k.sinha72@gmail.com	16.04.2022	16.04.2022			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS/COMM/279/2022	UNDER ARMOUR VS. ASHOK KUMAR	NAVLIN SWAIN	9999093893	eludication.legal@outlook.com	18.04.2022	18.04.2022
			CS/COMM/280/2022	UNDER ARMOUR VS. ASHOK KUMAR	NAVLIN SWAIN	9999093893	eludication.legal@outlook.com	18.04.2022	18.04.2022
			OMP/COMM 12/2022	JASKARAN SINGH VS. M/S POOJA FINELEASE LTD.	SONPAL ANAND	9811101222	sanand@asa_partners.com	18.04.2022	18.04.2022
			OMP (I)/COMM 282/2022	CARS24 FINANCIAL SERVICES VS. SARIK	LALIT PANDEY	9717391663	lalitpandeyadv@gmail.com	18.04.2022	18.04.2022
			OMP (I)/COMM 283/2022	ORIX LEASING & FINANCE SERVICES INDIA LTD. VS. CCR LOGISTICS PVT. LTD.	PRAMOD KUMAR SINHA	9811594109	p.k.sinha72@gmail.com	18.04.2022	18.04.2022
			OMP (I)/COMM 284/2022	ORIX LEASING & FINANCE SERVICES INDIA LTD. VS. CCR LOGISTICS PVT. LTD.	PRAMOD KUMAR SINHA	9811594109	p.k.sinha72@gmail.com	18.04.2022	18.04.2022
			OMP (I)/COMM 285/2022	ORIX LEASING & FINANCE SERVICES INDIA LTD. VS. CCR LOGISTICS PVT. LTD.	PRAMOD KUMAR SINHA	9811594109	p.k.sinha72@gmail.com	18.04.2022	18.04.2022
			OMP (I)/COMM 286/2022	HDFC BANK VS. SANGITA YADAV	GOPAL KASHYAP	9958683230	naveenk101@gmail.com	18.04.2022	18.04.2022
			OMP (I)/COMM 287/2022	HDFC BANK VS. SHOBHIT GUPTA	GOPAL KASHYAP	9958683230	naveenk101@gmail.com	18.04.2022	18.04.2022
			OMP (I)/COMM 288/2022	ORIX LEASING & FINANCE SERVICES INDIA LTD. VS. CCR LOGISTICS PVT. LTD.	PAMOD KUMAR SINHA	9811594109	p.k.sinha72@gmail.com	18.04.2022	18.04.2022
			CS/COMM/284/2022	BANK OF BARODA VS. BALJINDER	AATREYA SINGH	9650344042	office@amicualchemis.com	19.04.2022	19.04.2022
			CS/COMM/283/2022	BANK OF BARODA VS. SHAHZAD KHAN	AATREYA SINGH	9650344042	office@amicualchemis.com	19.04.2022	19.04.2022
			CS/COMM/284/2022	BANK OF INDIA VS. KANWALJIT ARORA	AATREYA SINGH	9650344042	office@amicualchemis.com	19.04.2022	19.04.2022
			CS/COMM/285/2022	M/S UNITED OVERSEAS VS. JJ PRINTS	PREM GARG	8860844670	premgarg.legal@yahoo.com	19.04.2022	19.04.2022
			CS/COMM/286/2022	GRAND CHEMICAL VS. P.R. ENTERPRISES	MALLIKA BHATIA ARORA	9873687806	mallika97@gmail.com	19.04.2022	19.04.2022
			OMP (I)/COMM 298/2022	ORIX LEASING & FINANCE SERVICES INDIA LTD. VS. CCR LOGISTICS PVT. LTD.	PAMOD KUMAR SINHA	9811594109	p.k.sinha72@gmail.com	19.04.2022	19.04.2022
			OMP (I)/COMM 299/2022	HDFC BANK VS. RAJINDER SACHDEVA	NAVEEN SHARMA	9958683230	naveenk101@gmail.com	19.04.2022	19.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I)/COMM/300/2022	ORIX LEASING & FINANCE SERVICES INDIA LTD. VS. CCR LOGISTICS PVT. LTD.	PRAMOD KUMAR	9811594109	p.k.sinha72@gmail.com	19.04.2022	19.04.2022
			OMP (I)/COMM/301/2022	HDFC BANK VS. KOMAL SHARMA	PAMOD KUMAR SINHA	9811594109	p.k.sinha72@gmail.com	19.04.2022	19.04.2022
			OMP (I)/COMM/308/2022	CARS24 FINANCIAL SERVICES VS. CHANDAN H.S.	LALIT PANDEY	9717391663	lalitpandeyadv@gmail.com	21.04.2022	21.04.2022
			CS/COMM/293/2022	JITENDER KUMAR VS MS RAKHI	V.K.PURI	9811059395	puri_1@yahoo.co.in	23.04.2022	23.04.2022
			CS/COMM/294/2022	SITA RAM VS GREEN VALLEY TIMBER	DEEPAK VERMA	981053800	advdeepak@gmail.com	23.04.2022	23.04.2022
			OMP (I)/COMM/319/2022	SHRIRAM TRANSPORT FINANCE CO. LTD VS MOHD ADIL	MANOJ KUMAR	9811133644	manojk.adv@gmail.com	26.04.2022	26.04.2022
			CS/COMM/306/2022	UNIMARK HEALTHCARE LTD VS OPTNO PHARMA PVT LTD	NITIN NAYYAR	9811711730	lawindiadirect@gmail.com	26.04.2022	26.04.2022
			CS/COMM/307/2022	UNIMARK HEALTHCARE LTD VS SURYA PHARMACEUTICALS	NITIN NAYYAR	9811711730	lawindiadirect@gmail.com	26.04.2022	26.04.2022
			CS/COMM/308/2022	STATE BANK OF INDIA VS MR. SONI	ARVIND GUPTA	9811317311	advocatearvindgupta@gmail.com	26.04.2022	26.04.2022
			MISC DJ/196/2022	M/S ABHISHEK GREENCHEM PVT LTD VS RAKESH BAJAJ	CHANCHAL KUMAR JHA	9953560704	adv.ckjha90@gmail.com	26.04.2022	26.04.2022
			CS/COMM/314/2022	CANARA BANK VS ANGEL DESIRE	CHITRAMALHOTRA	9212888057	chitrasobti@gmail.com	28.04.2022	28.04.2022
			CS/COMM/313/2022	SUBHASH CHANDER VS BHANDARI ENGINEERING	GAURAV GUPTA	9711998149	gouravguptalawyer@gmail.com	28.04.2022	28.04.2022
			CS/COMM/316/2022	M/S AVG LOGISTIC LTD VS M/S VARUN TRADERS	LAL SINGH THAKUR	9212046428	thukuradvocates@yahoo.co.in	28.04.2022	28.04.2022
			CS/COMM/317/2022	GURQBAL SINGH VS MN AUTOBOBILES PVT	VARUN SINGH AHUJA	997167360	alo@ahujalawoffices.com	29.04.2022	29.04.2022
			OMP (I)/COMM/320/2022	HDFC BANK VS. PANKAJ KUMAR	NAVEEN SHARMA	9958683230	lawindiadirect@gmail.com	29.04.2022	29.04.2022
			OMP/COMM/14/2022	HDFC BANK VS PANKAJ KUMAR	SHAILENDRA DHAIYA	9312275287	shailender_967@yahoo.com	29.04.2022	29.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			MISC.DJ/177/2022	CS/COMM/320/2022	M/S SMART ENTERPRISES VS GANGA SAGAR SINGH	9350999608	advocatemishra@yahoo.com	30.04.2022	30.04.2022
			MISC DJ / 208/2022	STATE BANK OF INDIA VS AJAY KUMAR GUPTA	P.P.SINGH RANA	9899771497	prashant21184@gmail.com	30.04.2022	30.04.2022
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	CS(COMM) 2206/2022	VARUN JAYASWALVS MANOJ SARDANA	ATULGULERI A	9899183282	mails@atulguleria.co.	26.04.22	19.04.22
			CS(COMM) 2221/2022	M/S PVR LIMITED VS M/S COUNTRY CLUB HOSPITALITY AND HOLIDAYS LTD	SHASHANK SUREND3ER CHOWDHRY	8130944144	shashankchowdhry@gmil.com	27.04.22	17.04.22
			CS(COMM) 2249/2022	KAPIL CHANDRA JAIN AND ANOTHER VS M/SSHREE SATYAIN FOODS AND OTHERS	PRATEEK VATS	9899525755	prateekvats@outlook.com	28.04.22	26.04.22
			CS(COMM) 2258/2022	CLEAR MEDIA INDIA PVT LTD VS KINDLE INFRAHEIGHTS PVT LTD	ABHAY SAHAI	9971067110	Bc01969@gmail.com	28.04.22	25.04.22
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI DISTRICT	OMP(MISC)COMM1 682/22	DHARA RAIL PROJECGTS PVGT LTD VS UNION OF INDIA	MADHUMITA BHATTA CHARJEE	9811785211	bhattacharjee.madhumita@gmail.com	01.04.22	30.03.22
			CS/COMM1698/22	M/S PROGRESSIVE LCD VISION PVT LTD VS AJAY TANWAR	K SUNIL	9810078793	ksunil193@gmail.com	01.04.22	31.03.022
			CS/COMM1668/22	M/S MATRIX GHUARDETYCH PVT LTD VS M/S MIST DIRECT SALRES PVT LTD	JOBY VARGHESE	9899855689	lawjpv@gmial.com	01.04.22	30.03.22
			CS/COMM1688/22	WESTEND GREEN FARMS SOCIETY VS KAPIL KUMARIA & ANR	SUMIT GEHLAWAT	9717777388	sumit.gehlot@ffidelegal.com	01.04.22	30.03.22
			CS/COMM1724/22	DELHIVERY LTD VS M/S R K ENERGY	VINIT TREHAN	8588074107	trehan.vinit@gmail.com	02.04.22	03.03.22
			CS/COMM1724/22	DELHIVERY LTD VS M/S R K ENERGY	VINIT TREHAN	8588074107	trehan.vinit@gmail.com	02.04.22	03.03.22
			CS/COMM1735/22	INDRAPRASTHA GAS LTDE VS AFP MANUFACTURING CO PVT LTD	KARAN SETH	9810110500		02.04.22	10.03.22
			CS(COMM) 1770/2022	M/S FASHION MAKERS VS M/S ECHHA EXPORTS AND ANOTHER	BHUPENDRA SINGH	9899674779	bhupendrasingh189967@gmail.com	05.04.22	25.03.22
			OMP(COMM) 17962022	GOPAL DASS ESTATES AND HOUSING PVT LTD VS AMAND ANAND	B SHEKHAR	8010056536	bimloendushekh77@gmail.com	05.04.22	01.04.22
			CS(COMM) 1766/2022	ANIL MEHTA VS THE GENERAL MANAGER	A K TRIVEDI	9810104312	avinashtrivedi.legal@gmail.com	05.04.22	31.03.22

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 1800/2022	REVEX PLASTICISERS PVT LTD VS SHREE SHYAM SURAKSHA UDYOG	BHARAT GUPTA		legistauxiliary@gmail.com	06.04.22	30.03.22
			CS(COMM) 1828/2022	M/S VERMILLION COMMUNICATION PVT LTD VS NYSAA RETAIL PVT LTD AND OTHERS	VISHWENDRA VERMA	9871704611	verma.vishwendra@yahoo.co.in	07.04.22	02.4.22
			OMP(I) (COMM) 1852/2022	HERO FINCORP. LTD VS SIBI ALEX	AMITABH SINGH	9971177170	lrlflegal@gmail.com	07.04.22	02.4.22
			OMP(COMM) 1871/2022	PURAMUFTI PUBLIC SCHOOL VS ENDUSMART SERVICES PVT LTD AND OTHERS	AMOL CHITRAVANSHI	9999091814	amolchitravanshi19@gmail.com	08.04.22	05.04.22
			CS(COMM) 1876/2022	M/S NARENDRA TUBE HOUSE VS AGTECH INDUSTRIES PVT LTD	SHWETA GOEL	9871324432	shwetagoel2106@yahoo.co.in	11.04.22	06.04.22
			CS(COMM) 1877/2022	M/SAURIGAIN CONSULTANTS PVT LTD VS AKASH VIJAY KABRA	M.K. BANSAL	9350711107	manojbansal0428@gmail.com	11.04.22	04.04.22
			OMP(COMM) 1942/2022	KAMRAJ MATRICULATION HIGHER SECONDARY SCHOOL VS EDUSMART SERVICE PVT LTD AND ANOTHER	MAYILSAMY.K	9818709797	suprememayilo@gmail.com	12.04.22	06.4.22
			OMP(COMM) 1900/2022	ABHIMANYUM DHAWAN VS M/S AXIS BANK AND ANOTHER	GAURAV PURI	9833947824	advgayravoyrui@gmail.com	12.04.22	02.4.22
			CS(COMM) 2006/2022	CANRA BANK VS SUDARSHAN	RISHI CHAWLA	9871457890	chawlaassociates1977@gmail.com	16.04.22	07.04.22
			CS(COMM) 2005/2022	CANRA BANK VS SUMIT KUMAR TANWAR	RISHI CHAWLA	9871457890	chawlaassociates1977@gmail.com	16.04.22	07.04.22
			CS(COMM) 2007/2022	CANRA BANK VS RAJESH KUMAR	RISHI CHAWLA	9871457890	chawlaassociates1977@gmail.com	16.04.22	07.04.22
			CS(COMM) 2008/2022	CANRA BANK VS AMJAD	RISHI CHAWLA	9871457890	chawlaassociates1977@gmail.com	16.04.22	07.04.22
			CS(COMM) 2013/2022	M/S PRAKASH MASALA CO PVT LTD VS DEVENDER KUMAR CHACHAN	ASHISH CHAUHAN	9999448797	kushagrabansal@akassociates.org.in	16.04.22	05.04.22
			CS(COMM) 1996/2022	RAJESTHAN ANTIBIOTICS LTD VS NITYAM PHARMA AND ANOTHER	MUKESH SINHA	9971061063	mukeshsinha.adv@gmail.com	16.04.22	11.04.22
			CS(COMM) 2004/2022	M/S PENAM LOBARATORIES LTD VS M/SMARS TREMEDIES PVT LTD	NAGENDRA KUMAR	9810098503	kumarassociates_ad@gmail.com	16.04.22	04.04.22
			CS(COMM) 2034/2022	STATE BANK OF INDIA VS SHRI RAM PARCHA	TARUN CHANDIOK	9818365119	varunchandiok@gmail.com	18.04.22	12.04.22

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(COMM) 2064/2022	RPS MANAGEMENT AND CONSULTANCY PVT LTD AND OTHERS VS MONEYWISE FINANCIAL SERVICES PVT LTD	RIT ARORA	7838737001	ritarora91@gmail.com	19.04.22	18.04.22
			OMP(COMM) 2081/2022	DINESH KUMAR VS DCB BANK LTD	ASHISH UPADHAYAY	9811215280	ashishupadhaya@gmail.com	19.04.22	16.04.22
			OMP(I)(COMM) 2059/2022	HERO FINCORP LTD VS SIBI ALEX	AMITABH SINGH	9971177170	lrlflegal@gmail.com	19.04.22	16.04.22
			OMP(I)(COMM) 2058/2022	HERO FINCORP LTD vs BINEESH	AMITABH SINGH	9971177170	lrlflegal@gmail.com	19.04.22	16.04.22
			CS(COMM) 2090/22	M/S UNIFREIGHT MOVERS PVT LTD VS M/S WINSOME YARNS PVT LTD LIMITED ANR	MAHIMA RATHI	8800870164	mahimarathi@sohamlegal.com	20.04.22	16.04.22
			CS(COMM) 2100/2022	PUNJAB NATIONAL BANK VS CHET RAM MEENA AND OTHERS	GEETANJALI SHARMA	8447833470	Advocate.134@gmail.com	21.004.22	12.04./22
			CS(COMM) 2123/2022	VINAIK UPMANYU VS EATBUD FOOD PVT LTD AND OTHERS	SWATI CHANANA	7838393940	shilp@zealattorney.com	21.04.22	18.04.22
			CS(COMM) 2118/2022	S K AGARWAL AND CO VS SUPER DISCO ISPAT	RAJIV BAKSHI	9891695725	rajivebakshi@gmail.com	21.04..22	18.04.22
			CS(COMM) 2133/2022	PUMA SE VS ASHOK KUMAR	SHSHI PRATAP OJHA	9891584230	sojha@rnaip.com	22.04.22	20.04.22
			CS(COMM) 2141/2022	CANRA BANK VS FEDELITY INFRASTRUCTURE DEVELOPMENT PVT LTD AND OTHERS	YUDHISTER SHARMA	8860193372	yudhistersharma55@gmail.com	22.04.22	20.04.22
			CS(COMM) 2151/2022	PURAMUFTI PUBLIC SCHOOL VS ENDUSMART SERVICES PVT LTD AND OTHERS	AMOL CHTRAVANSHI	9999091814	amolchitravanshi19@gmail.com	20.04.22	20.04.22
			CS(COMM) 2161/2022	GULSHAN VERMA AND OTHERS VS SANJAY SAREEN AND ANOTHER	ADYANT LEGAL	8588074107	vinit@adyantlegal.com	23.04.22	16.04.22
			CS(COMM) 2180/2022	M/S PRAKASH MASALA CO PVT LTD VS M/S BHARAT FOODS AND BEVERGES PVT LTD	ASHISH CHAUHAN	99999468603	ashishchauhan@akassociates.org.in	25.04.22	12.04.22
			CS(COMM) 2181/2022	M/S PRAKASH MASALA CO PVT LTD VS M/S NANAJI NAMKEEN UDYOG PVT LTD AND OTHERS	ASHISH CHAUHAN	99999468603	ashishchauhan@akassociates.org.in	25.04.22	12.04.22
			OMP(COMM) 2208/2022	DNV FURNITURES VS M/S ZR MANAGEMENT PVT LTD AND OTHERS	VIVEK KISHAROE	9891787719	tandtlaw@tandtlaw.co.in	26.04.26	16.04.22
			CS(COMM) 2240/2022	M/S HT MEDIA LIMITED VS M/S NAC ADVERTISING INDIA PVT LTD	AMIT BAJAJ	9213187809	advocate.puneet@gmail.com	28.0-4.22	26.04.22

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of filing
			CS(COMM) 1/2022	M/S FORSOE CHEMICALS INDIA PVT LTD VS M/S N S CONCRETE SOLUTIONS PVT LTD	S HARIHARAN	9911014138	hariharan.adv@gmail.com	27.04.22	21.04.22
			OMP(COMM) 2250/2022	KARBI ANGLONG AUTONOMOUS COUNCIL VS WAPCOS LIMITED AND OTHERS	SISHMITA KUMARIO	558733062	veerupal55@gmail.com	27.04.22	25.04.22
			CS(COMM) 2266/2022	M/S DAGA TRADING COMPANY PVT LTD VS M/S CSM ECOGREENS INFRASTRUCTURES PVT LTD	SANJAY SINGH MISHRA	9818336108	Ssanjayk.advocate@gmail.com	29.04.22	23.04.22
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	CS/COMM1679/22	GRAPHX TECHSTUDIO PVT LTD	VIPUL LAMA	9911725864	vipul_lamba@hotmail.com	01.04.22	31.03.022
			CS/COMM1680/22	JAIPARKASH YADAV VS ANSAL PROPERTIES AND INFRASTRUCTURE LTD	SUMIT MEHTA	9810084594	sumit@rudralawfir.com	01.04.22	28.03.22
			CS/COMM1689/22	WESTEND GREEN FARMS SOCIETY VS KAPIL KUMARIA & ANR	SUMIT GEHLAWAT	9717777388	sumit.gehlot@ffidelegal.com	01.04.22	30.03.22
			CS/COMM1686/22	WESTEND GREEN FARMS SOCIETY VS KAPIL KUMARIA & ANR	SUMIT GEHLAWAT	9717777388	sumit.gehlot@ffidelegal.com	01.04.22	30.03.22
			CS/COMM1669/22	AMOL SETHI AND OTHERS VS MASTER CAPITAL SERVICES AND OTHERS	SANJEEV SAHAY	9810199210	sanjeevsahay2211@gmail.com	01.04.22	8.03.22
			CS(COMM) 1762/2022	ADVANI AND CO VS MAN INDUSTRIES	RIZWAN	9643349576	rizwanoffice0506@gmail.com	04.04.22	21.03.22
			CS(COMM) 1762/2022	SURENDER KUMAR VS M/S HINDUSTAN COSTRUCTION COMPANY LIMITED	RAMESHWAR SINGH RANA	9811735307	rameshwar.rana.rr@gmail.com	04.04.22	31.03.22
			CS(COMM) 1742/2022	PERFECT IMPACT DESIGNING AND PRINCTING PVT LTD VS COROMANDEL AGRICO PVT LTD	GAURAV KOCHHAR	9810940055	gaurav.jurist@gmail.com	04.04.22	30.03.22
			OMP(COMM) 1750/2022	VIJAY SINGH SUNDA PROPRIETOR OF M/S CHAUDHARY ASSOCIATES VS M/S METSO INDIA PVT LTD	UDAY CHAUHAN	9212843448	chauhanuday93@gmail.com	04.04.22	30.03.22
			OMP(COMM) 1798/2022	RAJIV GANDHI NATIONAL MATRICULATION HIGHER SECONDARY SCHOOL	MAYILSAMY K P	9818709797	superememayil@gmail.com	05.04.22	01.04.22
			CS(COMM) 1801/2022	AXIS BANK LTD VS CHANDER SHEKHAR	ANUJ KUMAR CHAUHAN		info@aualegal.com	06.04.22	06.04.22
OMP(I)(COMM) 1849/2022	HERO FINCORP. LTD VS BINEESH	AMITABH SINGH	9971177170	lrflegal@gmail.com	07.04.22	02.4.22			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I)(COMM) 1850/2022	HERO FINCORP. LTD VS NAVASMON CM	AMITABH SINGH	9971177170	lrlflegal@gmail.com	07.04.22	02.4.22
			OMP(I)(COMM) 1851/2022	HERO FINCORP LTD VS FAIZAL VM	AMITABH SINGH	9971177170	lrlflegal@gmail.com	07.04.22	02.4.22
			CS(COMM) 1845/2022	ADDMARK COMMUNI9CATION VS PRADEEP KHANNA	RAJESH RANJAN	9811428400	ranjanr29@gmail.com	07.04.22	05.04.22
			CS(COMM) 1826/2022	THE AIR CARGO AGENTS ASSOCIATION OF NIDIA VS MS/S DAGA AIR AGENTS & OTHERS	AMAN PANWAR	9910687976	muditg88@gmail.com	07.04.22	04.04.22
			CS(COMM) 1844/2022	SAS ENGINEERING PRODUCTS VS M/S PRIMA TELECOM LTD AND OTHERS	SAURABH VERMA 8860625759		saurabhverma@gmail.com	07.04.22	02.4.22
			CS(COMM) 1827/2022	M/S BRITISH MOTOR CAR COMPANY (1934) PVT LTD VS M/S TRIVENI MOTOR STORE	ADARSH GANESH	9811024738	adarshganeshadv@gmail.com	07.04.22	30.03.22
			CS(COMM) 1830/2022	M/S IBROAD 7 COMMUNICAION PVT LTD VS M/S XRBIA MIRTH PROPERTIES LLP AND OTHER	VISHWENDRA VERMA	9871704611	vishwendra@yahoo.co.in	07.04.22	06.04.22
			CS(COMM) 1879/2022	PUMA SE VS MADAAN TRADERS	SHASHI PRATAP OJHA	9891584230	shashi.ipr.attorney@gmail.com	11.04.22	08.04.22
			CS(COMM) 1883/2022	M/SGAURI ENTERPRISES VS VARUN PURI	RADHA KRISHNA GUPTA	9810138450	kgupta98987@rediffmail.com	11.04.22	
			CS(COMM) 1902/2022	GAURAV CHHIBBER VS SINGAPORE AIRLINES LTD	SABHAY CHOUDHARY	9871567339	sabhay@lexindigo.in	11.04.22	11.04.22
			CS(COMM) 1899/2022	M/S AHUJA BUILDERS VS AIMS GOLF TOWN DEVELOPERS PVT LTD	ABHAY MAHAJAN	9910050991	abhay@mahajanandassociates.in	12.04.22	09.04.22
			OMP(COMM) 1943/2022	KAMRAJ MATRICULATION HIGHER SECONDARY SCHOOL VS EDUSMART SERVICE PVT LTD AND ANOTHER	MAYILSAMY.K	9818709797	suprememayilo@gmail.com	12.04.22	06.4.22
			OMP(COMM) 1943/2022	KAMRAJ MATRICULATION HIGHER SECONDARY SCHOOL VS EDUSMART SERVICE PVT LTD AND ANOTHER	MAYILSAMY.K	9818709797	suprememayilo@gmail.com	12.04.22	06.4.22
			CS(COMM) 1946/2022	RAKESH MALIK VS KARVY STOCK BROKING LTD	RAJIV BAKSHI	9891695725	rajivebakshi@gmail.com	12.04.22	08.04.22
			OMP(COMM) 1944/2022	UNION OF INDIA VS M/S NEHAL ENHENTERPRISES	TP SINGH	9971529687	advicatetpsingh@gmail.com	12./04.22	22.03.22

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 1980/2022	M/S COMPUTECH SYSTEMS VS UJAAS ENERGY LIMITED	RITESH KHATRI	9899891989	rk@petitijuris.in	13.04.22	06.04.22
			OMP(I)(COMM) 1977/2022	KOTAK MAHINDRA PRIME LTD VS INTWON REALTORS PVT LTD	RAJESH JANGRA	9958726491	jangraadvocate@gmail.com	13.04.22	31.03.22
			CS(COMM) 1994/2022	M/S ARTEK SURFIN CHEMICALS LTD VS ARUN KJUMAR BAGGA	R K JAIN	9810042289	advocaterakeshjain@gmail.com	16.4.22	13.04.22
			CS(COMM) 1995/2022	SUDERSHAN SINTH SETHI VS SMT RANJANA BHASIN AND OTHERS	MICHAEL PETER	8882563551	michaelrichardpeter@gmail.com	16.04.22	29.03.22
			CS(COMM) 2012/2022	M/S PRAKASH MASALA CO PVT LTD VS M/S ASTRON MULTIGRAIN PVT LTD AND OTHERS	ASHISH CHAUHAN	9999448797	kushagrabansal@akassociates.org.in	16.04.22	05.04.22
			CS(COMM) 2010/2022	CANRA BANK VS ANIL KUO PRASAD	RISHI CHAWLA	9871457890	chawlaassociates1977@gmail.com	16.04.22	07.04.22
			CS(COMM) 2009/2022	CANRA BANK VS ARUN KUMAR	RISHI CHAWLA	9871457890	chawlaassociates1977@gmail.com	16.04.22	07.04.22
			CS(COMM) 2011/2022	CANRA BANK VS KAMAL SINGH NEGI	RISHI CHAWLA	9871457890	chawlaassociates1977@gmail.com	16.04.22	07.04.22
			CS(COMM) 1997/2022	RAJESTHAN ANTIBIOTICS LTD VS NITYAM PHARMA AND ANOTHER	MUKESH SINHA	9971061063	mukeshsinha.adv@gmail.com	16.04.22	11.04.22
			CS(COMM) 2035/2022	STATE BANK OF INDIA VS GURVINDER PAL SINGH	TARUN CHANDIOK	9818365119	varunchandiok@gmail.com	18.04.22	12.04.22
			CS(COMM) 2037/2022	UNION BANK OF INDIA VS M/S SURESH KUMAR	SHAGUN BHARGAVA	9891770449	shagunbhargawalaw@gmail.com	18.04.22	12.04.22
			cs(COMM) 2038/2022	AMHATA HYDRO ENERGY PVT LTD VS PTC INDIA FINANCIAL SERVICES LTD	MANOJ KUMAR	9811020612	manojkumar@hammurabisolomon.com	18.04.22	16.04.22
			CS(COMM) 2036/2022	MINOSHA INDIA LTD VS M/S SQUARE DIGITAL PRESS AND ANOTHER	SONDHI NARULA DALAL	9953095583	sondharuladalal&sndlawyers.com	18.04.22	12.04./22
			CS(COMM) 2076/2022	PUMA SE VS JS FASHION MART	SHASHI PRATAP OJHA	9891584230	sojha@rnaip.com	19.04.22	18.04.22
			CS(COMM) 2091/2022	M/S GOLDMEDAL ELECTRICALSPVT LTD VS M/S PARI ENTERPRISES AND ANR	K.G. BANSAL	9990605966	unitedmark@unitedirp.com	20.04.22	18.04.22
			CS(COMM) 2092/2022	SANJEET SHARMA VS M/S ADS CIVIL & INTERIOR PVT LTD	ANSHU SHARMA	8126797077	anshu.kaushik98@gmail.com	20.04.22	23.03.22
			CS(COMM) 2139/2022	KAPIL ELECTRIC CO VS REDICON INFRASTRUCTURE AND HOUSING	SAMRIDHI ARORA	9811313939	advsamridhiarora@gmail.com	22.04.22	21.04.22

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS(COMM) 2149/2022	JASKEERAT INFRSOLUTION PVT LTD VS ASHWATH QUIPPO INFRAPROJECTS PVT LTD	SK MISHRA	9873377910	advocatesujeet@gmail.com	22.04.22	19.04.22
			CS(COMM) 2156/2022	UNION BANK OF INDIA VS M/S S P CREATIONS AND OTHERS	ROHTASH KUMAR JAJORIA	9868750997	rkjajoria26@gmail.com	23.04.22	21.04.22
			CS(COMM) 2158/2022	UNION OF INDIA VS MB RUBBER PVT LTD	SANJEEV YADAV	9868099500	sanjeevyadav@gmail.com	23.04.22	28.02.22
			OMP(COMM) 2183/2022	SANJEEV KUMAR YADAV VS M/S AXIS BANK LTD	VIPUL KUMAR	9811030089	vipul.rmlnlu@gmail.com	25.04.22	21.04.22
			CS(COMM) 2209/2022	SATISH KUMAR VS JAI SHANKAR AND OTHERS	ABINASH K MISHRA	98111235958	abinashkmishra@gmail.com	26.04.22	12./04.22
			CS(COMM) 2220/2022	PUNJAB NATIONAL BANK VS SEEMA AGGARWAL	LALIT KUMAR	8447587097	lalitkumar2573@gmail.com	27.04.22	08.04.22
			OMP(COMM) 2252/2022	KARBI ANGLONG AUTONOMOUS COUNCIL VS WAPCOS LIMITED AND OTHERS	SISHMITA KUMARIO	558733062	veerupal55@gmail.com	27.04.22	25.04.22
			CS(COMM) 2251/2022	M/S FORSOE CHEMICALS INDIA PVT LTD VS M/S N S CONCRETE SOLUTIONS PVT LTD	S HARIHARAN	9911014138	hariharan.adv@gmail.com	27.04.22	21.04.22
			CS(COMM) 2269/2022	M/S INTERARCH BUILDING PRODUCTS PVT LTD VS M/S ALLIED NIPPON PVT LTD AND OTHERS	KAJAL KUMARI	9773946224	advocate.rajatmaken@gmail.com.	29.04.22	07.04.22
			CS(COMM) 2267/2022	NORTHERN STEEL AND GENERAL MILLS PVT LTD VS NEENA SHARMA AND OTHERS	SANJAY SINGH MISHRA	9818336108	Ssanjayk.advocate@gmail.com	29.04.22	23.04.22
12	SH. PREM KUMAR BHARTWAL, DJ (COMMERCIAL)-01	SOUTH	OMP (COMM)/352/2022 (I)	IDFC FIRST BANK LTD Vs MINU MINOCHA 5635	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	1-4-2022	1-4-2022
			CS (COMM)/221/2022	GABION TECNOLOGIES INDIA PVT LTD Vs KEYSTONE INFRA PVT LTD	ROHIT RATTU(P),	9811194067	advdinesh82@gmail.com	1-4-2022	1-4-2022
			OMP (COMM)/361/2022 (I)	IDFC FIRST BANK LTD Vs PRAVEEN KUMAR 8096	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	2-4-2022	2-4-2022
			Execution (Comm)/5/2022	ANIL AGGARWAL Vs MS KAANS TRADING COMPANY	PARIKSHIT MAHIPAL(P),	9868873986	pmahipal09@gmail.com	2-4-2022	2-4-2022
			OMP (COMM)/16/2022	PUSHPENDER SACHDEVA Vs MAHANAGAR TELEPHONE NIGAM LIMITED	MD. QUAMAR ALI(P),	9811160421	qmr.rose@gmail.com	2-4-2022	2-4-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/223/2022	OM SONS MARKETING PVT LTD Vs FLYOVER DISTILLERIES PVT LTD	Eysha Marysha(P),	8930371387	eyshamarysha@gmail.com	2-4-2022	2-4-2022
			OMP (I) (COMM)/363/2022	IDFC FIRST BANK LTD Vs JPS BUILDTECH PRIVATE LIMITED 8393	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	2-4-2022	2-4-2022
			OMP (I) (COMM)/362/2022	IDFC FIRST BANK LTD Vs SUNNY CHAUDHARY 1871	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	2-4-2022	2-4-2022
			OMP (I) (COMM)/358/2022	IDFC FIRST BANK LTD Vs ANKIT KUMAR 8781	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	2-4-2022	2-4-2022
			OMP (I) (COMM)/357/2022	IDFC FIRST BANK LTD Vs SHIVLAL GAUTAM 3256	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	2-4-2022	2-4-2022
			OMP (I) (COMM)/359/2022	IDFC FIRST BANK LTD Vs MOHD SHAHZAD 6177	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	2-4-2022	2-4-2022
			OMP (I) (COMM)/360/2022	IDFC FIRST BANK LTD Vs MANOJ 8038	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	2-4-2022	2-4-2022
			OMP (I) (COMM)/354/2022	IDFC FIRST BANK LTD Vs AJAY 7803	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	2-4-2022	2-4-2022
			OMP (I) (COMM)/356/2022	IDFC FIRST BANK LTD Vs SUNITA 5308	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	2-4-2022	2-4-2022
			OMP (I) (COMM)/355/2022	IDFC FIRST BANK LTD Vs MOHD SALMAN 1913	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	2-4-2022	2-4-2022
			OMP (I) (COMM)/371/2022	HDFC BANK LTD Vs INDIAN OCEAN LOGISTICS 6707	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	4-4-2022	4-4-2022
			OMP (I) (COMM)/373/2022	HDFC BANK LTD Vs INDIAN OCEAN LOGISTICS 8155	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	4-4-2022	4-4-2022
			Execution (Comm)/9/2022	HDB FINANCIAL SERVICES Vs AP ENGINEERS AND ORS	DEEPANKUR SONDHI(P),	9999925860	deepankur@sondhipartnrs.com	4-4-2022	4-4-2022
			Execution (Comm)/11/2022	INCRD FINANCIAL SERVICES LIMITED Vs GAJE SINGH	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	4-4-2022	4-4-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			Execution (Comm)/10/2022	HDFC BANK LTD Vs ASHISH KUMAR	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	4-4-2022	4-4-2022
			CS (COMM)/227/2022	OUTLOOK PUBLISHING INDIA PVT LTD Vs ALIGN MEDIA	SETU NIKET(P),	9873109672	mail@curelegal.com	5-4-2022	5-4-2022
			Execution (Comm)/13/2022	DHANI LOANS AND SERVICES LTD Vs DEV SHARMA	RAHUL BHARADWAJ(P),	8376049807	Amarnath_rbc@yahoo.com	5-4-2022	5-4-2022
			CS (COMM)/226/2022	BLUE STAR LTD Vs SKILLAR ENTERPRISE INDIA PRIVATE LIMITED	SIDDHARTH SHANKAR DEV(P),	9818093228	siddharth.dev@dnrlegal.com	5-4-2022	5-4-2022
			OMP (I) (COMM)/381/2022	IDFC FIRST BANK LTD Vs MOHAMMAD TURFEL 6946	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	6-4-2022	6-4-2022
			CS (COMM)/229/2022	R B MITTAL Vs M/S FASENSE LIFESTYLE PVT LTD	VINEET KAUSHIK(P),	858895706	vpj123@yahoo.co.in	6-4-2022	6-4-2022
			CS (COMM)/228/2022	OUTLOOK PUBLISHING INDIA PVT LTD Vs PARK INSTITUTIONS	SETU NIKET(P),	9873109672	mail@curelegal.com	6-4-2022	6-4-2022
			Execution (Comm)/16/2022	KOGTA FINANCIAL INDIA LTD Vs PUSHPENDRA SHARMA	ANKUR KATYAL(P),	9811809439	ankurkatyal@asklegal.co.in	7-4-2022	7-4-2022
			CS (COMM)/231/2022	M/S HAIFEM SOLUTIONS PRIVATE LIMITED THROUGH AUTHORIZED REPRESENTATIVE MS SUNIDHI PAL Vs M/S LIBRA SALES THROUGH PROP SHRI DALIP SINGH	SAGAR BHARDWAJ(P),	9999942765	dematsagar@gmail.com	7-4-2022	7-4-2022
			OMP (I) (COMM)/388/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs NARENDRA KUMAR	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	8-4-2022	8-4-2022
			OMP (I) (COMM)/389/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs HARBHAJAN SINGH	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	8-4-2022	8-4-2022
			OMP (I) (COMM)/396/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs MUNESH SINGH	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	8-4-2022	8-4-2022
			OMP (I) (COMM)/390/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs DINESH KUMAR MISHRA	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	8-4-2022	8-4-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/391/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ENDOW INFOCONS PVT LTD	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	8-4-2022	8-4-2022
			OMP (I) (COMM)/392/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ASHA AUTOMOBILES	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	8-4-2022	8-4-2022
			OMP (I) (COMM)/393/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs PRUSHOTTAM UPADHYAY	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	8-4-2022	8-4-2022
			OMP (I) (COMM)/394/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs SANJEEV KUMAR MISHRA	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	8-4-2022	8-4-2022
			OMP (I) (COMM)/395/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs ABIK CHATTERJEE	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	8-4-2022	8-4-2022
			Execution (Comm)/20/2022	HDFC BANK LTD Vs AJAY KUMAR	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	11-4-2022	11-4-2022
			Execution (Comm)/19/2022	HDFC BANK LTD Vs GAJENDRA SINGH	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	11-4-2022	11-4-2022
			Execution (Comm)/21/2022	M/S IIFL FINANCE LIMITED Vs NANDA SALES	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	11-4-2022	11-4-2022
			Execution (Comm)/18/2022	DHANI LOANS AND SERVICES LTD Vs K RAMESH	DINESH JAIN(P),	8376049807	amaranth_rbc@yahoo.com	11-4-2022	11-4-2022
			OMP (I) (COMM)/408/2022	IDFC FIRST BANK LTD Vs NEMCHAND GHAMANDI LAL 8489	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	12-4-2022	12-4-2022
			OMP (I) (COMM)/409/2022	IDFC FIRST BANK LTD Vs SUNIL KUMAR SHARMA 5201	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	12-4-2022	12-4-2022
			OMP (I) (COMM)/411/2022	IDFC FIRST BANK LTD Vs ASHOK KUMAR 8625	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	12-4-2022	12-4-2022
			OMP (I) (COMM)/410/2022	TOYOTA FINANCIAL SERVICES INDIA LTD Vs RASHBEG SINGH 9867	RAHUL BHARADWAJ(P),	8376049807	Amarnath_rbc@yahoo.com	12-4-2022	12-4-2022
			CS (COMM)/233/2022	INDIAN OVERSEAS BANK Vs SUMIT TEXTILE	Vaishali Sharma(P),	9811255673	advocatesinha@rediffmail.com	12-4-2022	12-4-2022
			OMP (I) (COMM)/428/2022	IDFC FIRST BANK LTD Vs SUJEET KUMAR JHA 3586	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	13-04-2022	13-04-2022

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			OMP (I) (COMM)/429/2022	IDFC FIRST BANK LTD Vs VIKAS BHATI 9240	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	13-04-2022	13-04-2022	
			OMP (I) (COMM)/430/2022	IDFC FIRST BANK LTD Vs ASIF ALI 5942	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	13-04-2022	13-04-2022	
			CS (COMM)/237/2022	CANARA BANK Vs M/S THAKUR TRADING COMPANY PROPRIETORSHIP FIRM	RITU SHARMA(P),	9810765963	thakur.prakash2674@gmail.com	16-04-2022	16-04-2022	
			OMP (I) (COMM)/436/2022	YES BANK LTD Vs KULDEEP JAGDEV SINGH 3115	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	18-04-2022	18-04-2022	
			OMP (I) (COMM)/439/2022	YES BANK LTD Vs WEST DELHI TRAVELS 0528	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	18-04-2022	18-04-2022	
			OMP (I) (COMM)/437/2022	YES BANK Vs WEST DELHI TRAVELS 0514	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	18-04-2022	18-04-2022	
			CS (COMM)/239/2022	RAJANI PRODUCTS Vs SURENDER KUMAR AGARWAL TRADING AS SHREE VIMAL PROTEINS	SHRAVAN KUMAR BANSAL(P),	26843455	unitedmark@unitedipr.com	18-04-2022	18-04-2022	
			CS (COMM)/240/2022	HUGO BOSS TRADEMARK MANAGEMENT GMBH Vs BOSS MENS GARMENT STORE	SHRAVAN KUMAR BANSAL(P),	26843455	unitedmark@unitedipr.com	18-04-2022	18-04-2022	
			OMP (COMM)/18/2022	ATIN MEHTA Vs AXIS BANK LTD	NITIN MEHTA(P),	9871185290		18-04-2022	18-04-2022	
			OMP (I) (COMM)/438/2022	HDFC BANK LTD Vs YOGESH DASHRATH BINDRA	RAJEEV KUMAR RANJAN(P),	9311022101	ranjan.and.company@gamil.com	18-04-2022	18-04-2022	
			CS (COMM)/241/2022	M/S GRAM SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs M/S TRIPLE MMM LOGYSMART PRIVATE LIMITED				18-04-2022	18-04-2022	
			CS (COMM)/243/2022	M/S ASICS CORPORATION Vs DHEERAJ SHOE CO	SHRAVAN KUMAR BANSAL(P),	26843455	unitedmark@unitedipr.com	18-04-2022	18-04-2022	
			CS (COMM)/238/2022	MR PROBODH KAUSHISH Vs MR MAHINDER SINGH RANA	sujoy gaur(P),	9968814243	suyashgaur.sg@gmail.com	18-04-2022	18-04-2022	

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			CS (COMM)/248/2022	PACE CREATION Vs KAPCO ANTIVIBRATION INDIA PVT LTD	AMARENDRA KUMAR DUBEY(P),	9599801185	globalvisionlawoffice@gmail.com	19-04-2022	19-04-2022	
			CS (COMM)/247/2022	PACE CREATION Vs GREEN LINE LAMINATES PVT LTD	AMARENDRA KUMAR DUBEY(P),	9599801185	globalvisionlawoffice@gmail.com	19-04-2022	19-04-2022	
			OMP (I) (COMM)/446/2022	HDFC BANK LTD Vs HEMANT YADAV 3103	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	19-04-2022	19-04-2022	
			OMP (I) (COMM)/445/2022	HDFC BANK LTD Vs HEMANT YADAV 3184	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	19-04-2022	19-04-2022	
			OMP (I) (COMM)/443/2022	IDFC FIRST BANK LTD Vs MANOJ KUMAR KANSAL 3574	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	19-04-2022	19-04-2022	
			OMP (I) (COMM)/444/2022	IDFC FIRST BANK LTD Vs SANDEEP KUMAR CHANDEL 8902	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	19-04-2022	19-04-2022	
			OMP (I) (COMM)/442/2022	IDFC FIRST BANK LTD Vs BHUPENDER KUMAR 5082	SANJEEV KUMAR(P),	8285002845	sanjeev.pathak@srcslegal.com	19-04-2022	19-04-2022	
			CS (COMM)/251/2022	PREM AND SONS Vs NOVA LUBRICANTS	PUNEET SINGHAL(P),	8826687687	advocatesinghal@ymail.com	20-04-2022	20-04-2022	
			CS (COMM)/253/2022	UNION BANK OF INDIA Vs SHRI JAGDISH KUMAR MANDAL		9810197621	jitendragargadv@gamil.com	20-04-2022	20-04-2022	
			CS (COMM)/254/2022	PUNJAB NATIONAL BANK Vs THROUGH ITS PROPRIETOR HAPIJULSHEIKH	SONIKA TYAGI(P),	9999290919	sonicatyagi198511@gmail.com	20-04-2022	20-04-2022	
			CS (COMM)/252/2022	AKASH AGGARWAL Vs FLIPKART INTERNET PRIVATE LIMITED	Naseem Naseem(P),	9911373783	info@markshield.in	20-04-2022	20-04-2022	
			CS (COMM)/260/2022	M/S TRDP HAPPY WORLD PVT LTD Vs MR RAUSHAN RAJ	SHAILEN BHATIA(P),	9818558690	advocate.shailenbhatia89@gmail.com	21-04-2022	21-04-2022	
			CS (COMM)/261/2022	ICICI BANK Vs PRADEEP KUMAR	RAJEEV KUMAR RANJAN(P),	9311022101	ranjan.and.company@gamil.com	21-04-2022	21-04-2022	

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/268/2022	ICICI BANK Vs MOHAMMED HASAN	RAJEEV KUMAR RANJAN(P),	9311022101	ranjan.and.company@gamil.com	22-04-2022	22-04-2022
			CS (COMM)/267/2022	ICICI BANK Vs MOHAMMED HASAN	RAJEEV KUMAR RANJAN(P),	9311022101	ranjan.and.company@gamil.com	22-04-2022	22-04-2022
			OMP (COMM)/454/2022 (I)	OFFICE FOR ALTERNATIVE ARCHITECTURE Vs IRCON INFRASTRUCTURE AND SERVICE LIMITED	RAHUL MALHOTRA(P),	9899218215	rahulssmalhotra@gmail.com	22-04-2022	22-04-2022
			CS (COMM)/265/2022	M/S G2G ENTERPRISES Vs M/S EVERIN INDIA PVT LTD	MANOJ KUMAR(P),	9958218986	niveshlaw@gmail.com	22-04-2022	22-04-2022
			CS (COMM)/266/2022	HOLISOL LOGISTICS PRIVATE LIMITED Vs CELLO INDUSTRIES	ankur aggarwal(P),	9999989589		22-04-2022	22-04-2022
			CS (COMM)/264/2022	HOLISOL LOGISTICS PRIVATE LIMITED Vs CELLO MARKETING	ankur aggarwal(P),	9999989589		22-04-2022	22-04-2022
			CS (COMM)/263/2022	HOLISOL LOGISTICS PRIVATE LIMITED Vs CELLO ENTRADE	ankur aggarwal(P),	9999989589		22-04-2022	22-04-2022
			CS (COMM)/272/2022	COLORFUL VACATIONS PVT LTD Vs ASSOCIATION OF MUNICIPALITIES AND DEVELOPMENT	CHANDRA SHEKHAR YADAV(P),	8700253725	advpremranjan@gmail.com	23-04-2022	23-04-2022
			CS (COMM)/276/2022	STATE BANK OF INDIA Vs SUNIL SHARMA	PRIYANKA VERMA(P),	9810435723	nirmalkk@hotmail.com	25-04-2022	25-04-2022
			OMP (COMM)/19/2022	GAURAV DUGGAL Vs IIFL HOME FINANCE LIMITED	DEEPAK BASHTA(P),	9999149022	deepakbashta@gmail.com	26-04-2022	26-04-2022
			OMP (COMM)/20/2022	THROUGH REPRESENTATIVE MR ATUL DWARKA PRASAD JOSHI Vs ARCHANA CHADHA	Zulfiker Ali P.S.(P),	9911681171	adv.zulfiker@gmail.com	26-04-2022	26-04-2022
			OMP (COMM)/455/2022 (I)	AXIS BANK LIMITED Vs MUKESH	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	26-04-2022	26-04-2022
			CS (COMM)/277/2022	M/S MCB ELECTRO CONTROLS Vs NARENDER SINGH BHATI	SUNNY(P),	9971149344	office.rajivmishra@gmail.com	26-04-2022	26-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/278/2022	M/S VINI COSMETICS PVT LTD Vs ASHOK KUMAR JOHN DOE	MOHIT SHARMA(P),	9971773474	allipcare@gmail.com	26-04-2022	26-04-2022
			CS (COMM)/283/2022	IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs HP NARAYAN AGRO SALE CENTER	Shubham Saigal(P),	9407223688	shubhamsaigal@jaslaw.in	29-04-2022	29-04-2022
			CS (COMM)/285/2022	AMARYLLIS APPLIANCES INDIA PVT LTD Vs SANJAY BANSAL PROP OF KOLOR KRAFT	MOHIT MONGA(P),	9999495500	mongahk@yahoo.com	30.04.2022	30.04.2022
			OMP (COMM)/22/2022	SHIV SHANKAR Vs KOGTA FINANCIAL INDIA LIMITED	Shrutanjaya Bhardwaj(P),	9910809384	shrutanjay@gmail.com	30.04.2022	30.04.2022
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM)/224/22	KRBL Ltd Vs. Lekh Raj International & Anr.	K.G. Bansal	8527779509	unitedmark@unitedipr.com	02.04.2022	01.04.2022
			EX(Comm)/6/22	ECL Finance Ltd Vs. Bhadana Security Services	Amit Upadhyay	9540209777	aupadhyay11@hotmail.com	02.04.2022	29.03.2022
			EX(Comm)/7/2022	Intec Capital Ltd Vs. A&M Infra Developers Pvt Ltd	Mallika Ahluwalia	9818100892	legal.mallikaahluwalia@gmail.com	04.04.2022	03.04.2022
			EX(Comm)/8/2022	Intec Capital Ltd Vs. A&M Infra Developers Pvt Ltd	Mallika Ahluwalia	9818100892	legal.mallikaahluwalia@gmail.com	04.04.2022	03.04.2022
			OMP(I)(COMM)/364/22	IDFC First Bank Ltd Vs. Anand Kumar	Sanjeev Pathak	8285002845	litigation@srcslegal.com	04.04.2022	01.04.2022
			OMP(I)(COMM)/365/22	IDFC First Bank Ltd Vs. Sudhanshu Kalra	Sanjeev Pathak	8285002845	litigation@srcslegal.com	04.04.2022	01.04.2022
			OMP(I)(COMM)/366/22	IDFC First Bank Ltd Vs. Pratibha Upadhyay	Sanjeev Pathak	8285002845	litigation@srcslegal.com	04.04.2022	01.04.2022
			OMP(I)(COMM)/367/22	IDFC First Bank Ltd Vs. Kiran Pal	Sanjeev Pathak	8285002845	litigation@srcslegal.com	04.04.2022	01.04.2022
			OMP(I)(COMM)/368/22	IDFC First Bank Ltd Vs. Pooja Chaudhary	Sanjeev Pathak	8285002845	litigation@srcslegal.com	04.04.2022	01.04.2022
			OMP(I)(COMM)/369/22	IDFC First Bank Ltd Vs. Swati Sharma	Sanjeev Pathak	8285002845	litigation@srcslegal.com	04.04.2022	01.04.2022
			OMP(I)(COMM)/370/22	IDFC First Bank Ltd Vs. Gaurav Sharma	Sanjeev Pathak	8285002845	litigation@srcslegal.com	04.04.2022	01.04.2022
			OMP(I)(COMM)/372/22	IDFC First Bank Ltd Vs. Pawan Kumar	Sanjeev Pathak	8285002845	litigation@srcslegal.com	04.04.2022	01.04.2022
			EX(COMM)/12/22	Vishesh Enterprises Vs. S.P.M. Sales Pvt Ltd	Bhavesh Kr Sharma	9810034712	gabslawassociates@gmail.com	05.04.2022	29.03.2022
CS(COMM)/225/2022	Siddharth Newar Vs. White Metallic & Ors.	Subhash Chawla	9810838180	advocate.schawla@gmail.com	05.04.2022	02.04.2022			
OMP(I)(COMM)/374/22	IDFC First Bank Ltd Vs. Bhudev Singh	Sanjeev Pathak	8285002845	litigation@srcslegal.com	05.04.2022	02.04.2022			

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP(I)(COMM)/375/22	IDFC First Bank Ltd Vs. Surendra Singh	Sanjeev Pathak	8285002845	litigation@srcslegal.com	05.04.2022	02.04.2022
			OMP(I)(COMM)/376/22	IDFC First Bank Ltd Vs. Jai Kumar	Sanjeev Pathak	8285002845	litigation@srcslegal.com	05.04.2022	02.04.2022
			OMP(I)(COMM)/377/22	IDFC First Bank Ltd Vs. Ajay Kumar	Sanjeev Pathak	8285002845	litigation@srcslegal.com	05.04.2022	02.04.2022
			OMP(I)(COMM)/378/22	IDFC First Bank Ltd Vs. Pradeep Mishra	Sanjeev Pathak	8285002845	litigation@srcslegal.com	05.04.2022	02.04.2022
			OMP(I)(COMM)/379/22	IDFC First Bank Ltd Vs. Dilip Gupta	Sanjeev Pathak	8285002845	litigation@srcslegal.com	05.04.2022	02.04.2022
			OMP(I)(COMM)/380/22	IDFC First Bank Ltd Vs. Pushpa Kumari	Sanjeev Pathak	8285002845	litigation@srcslegal.com	05.04.2022	02.04.2022
			EX(COMM)/14/2022	HDFC Bank Ltd Vs. Kishan Wats	Sanjeev Pathak	8285002845	litigation@srcslegal.com	06.04.2022	05.04.2022
			CS(COMM)/230/2022	Asics Corporation Vs. Ashok Kumar and Ors	K.G Bansal	35544635	unitedip@unitedipr.com	06.04.2022	06.04.2022
			EX(COMM)/15/2022	HDFC Bank Ltd Vs. MRI Infrastructure	Sanjeev Pathak	8285002845	litigation@srcslegal.com	07.04.2022	06.04.2022
			OMP(I)(COMM)/382/22	IDFC First Bank Ltd Vs. Kamlesh	Sanjeev Pathak	8285002845	litigation@srcslegal.com	07.04.2022	06.04.2022
			OMP(I)(COMM)/383/22	IDFC First Bank Ltd Vs. Shadab	Sanjeev Pathak	8285002845	litigation@srcslegal.com	07.04.2022	06.04.2022
			OMP(I)(COMM)/384/22	IDFC First Bank Ltd Vs. Vikash Kumar Choudhary	Sanjeev Pathak	8285002845	litigation@srcslegal.com	07.04.2022	06.04.2022
			OMP(I)(COMM)/385/22	IDFC First Bank Ltd Vs. Rati Lal	Sanjeev Pathak	8285002845	litigation@srcslegal.com	07.04.2022	06.04.2022
			OMP(I)(COMM)/386/22	IDFC First Bank Ltd Vs. Pakshe Sharma	Sanjeev Pathak	8285002845	litigation@srcslegal.com	07.04.2022	06.04.2022
			OMP(I)(COMM)/387/22	IDFC First Bank Ltd Vs. Jasbir Kaur	Sanjeev Pathak	8285002845	litigation@srcslegal.com	07.04.2022	06.04.2022
			OMP(I)(COMM)397/22	Toyota Financial Services India Ltd Vs. Sarvan Singh	Rajesh Jangra	9958726491	jangraadvocate@gmail.com	08.04.2022	08.04.2022
			OMP(I)(COMM)398/22	Toyota Financial Services India Ltd Vs. Rupinder Singh	Rajesh Jangra	9958726491	jangraadvocate@gmail.com	08.04.2022	08.04.2022
			OMP(I)(COMM)399/22	Toyota Financial Services India Ltd Vs. Abadhuta Kandpan	Rajesh Jangra	9958726491	jangraadvocate@gmail.com	08.04.2022	08.04.2022
			OMP(I)(COMM)400/22	Toyota Financial Services India Ltd Vs. Jagdish Singh	Rajesh Jangra	9958726491	jangraadvocate@gmail.com	08.04.2022	08.04.2022
			OMP(I)(COMM)401/22	Toyota Financial Services India Ltd Vs. Vivek Khosla	Rajesh Jangra	9958726491	jangraadvocate@gmail.com	08.04.2022	08.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of filing
			CS(COMM)/232/22	Pappu Seth Vs. South Delhi Municipal Corporation	Vikas Sharma	9810566116	advocatevikassharma1@gmail.com	11.04.2022	04.04.2022
			EX(COMM)/22/22	HDFC Bank Ltd Vs. Jeet Singh	Sanjeev Pathak	8285002845	litigation@srcslegal.com	11.04.2022	06.04.2022
			EX(COMM)/23/22	Kogta Financial India Ltd Vs. Hari Lal	Ankur Katyal	9811809439	ankurkatyal@asklegal.co.in	11.04.2022	07.04.2022
			OMP(COMM)/17/22	Aishwarya Pandey & Anr. Vs. IIFL Home Finance Ltd	Shwetank Sailakwal	9990803222	shwetanksoilakwal@gmail.com	11.04.2022	08.04.2022
			OMP(I)(COMM)402/22	Toyota Financial Services India Ltd Vs. Harjit Singh	Rajesh Jangra	9958726491	jangraadvocate@gmail.com	11.04.2022	08.04.2022
			OMP(I)(COMM)403/22	Toyota Financial Services India Ltd Vs. Sourav Verma	Rajesh Jangra	9958726491	jangraadvocate@gmail.com	11.04.2022	08.04.2022
			OMP(I)(COMM)404/22	Toyota Financial Services India Ltd Vs. Dadan Kr Pandey	Rajesh Jangra	9958726491	jangraadvocate@gmail.com	11.04.2022	08.04.2022
			OMP(I)(COMM)405/22	Toyota Financial Services India Ltd Vs. Sahil Malhotra	Rajesh Jangra	9958726491	jangraadvocate@gmail.com	11.04.2022	08.04.2022
			OMP(I)(COMM)406/22	Toyota Financial Services India Ltd Vs. Ajay Jain	Rajesh Jangra	9958726491	jangraadvocate@gmail.com	11.04.2022	08.04.2022
			OMP(I)(COMM)407/22	Toyota Financial Services India Ltd Vs. Ramesh Chandra Singh	Rajesh Jangra	9958726491	jangraadvocate@gmail.com	11.04.2022	08.04.2022
			CS(COMM)/234/22	Balram Vs. ADEL Landmark Ltd	Sanjeev Kumar Tyagi	9971127533	sanjeevtyagiadvocate@gmail.com	12.04.2022	25.03.2022
			CS(COMM)/235/22	Dynamic Marketing Solutions Vs. Three Aces Global Logistics Pvt Ltd	Sanjay Rastogi	9811151952	vakil.arastogi@gmail.com	12.04.2022	12.04.2022
			OMP(I)(COMM)412/22	Yes Bank Ltd Vs. Priyanka	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	12.04.2022	16.03.2022
			OMP(I)(COMM)413/22	Yes Bank Ltd Vs. Kaushal Pratap Singh	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	12.04.2022	16.03.2022
			OMP(I)(COMM)414/22	Yes Bank Ltd Vs. Shahid Chaudhary	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	12.04.2022	16.03.2022
			OMP(I)(COMM)415/22	Yes Bank Ltd Vs. Mahesh Hargyan	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	12.04.2022	16.03.2022
			OMP(I)(COMM)416/22	Yes Bank Ltd Vs. Praveen Kumar	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	12.04.2022	16.03.2022
			OMP(I)(COMM)417/22	Yes Bank Ltd Vs. Gaurav Chauhan	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	12.04.2022	16.03.2022
			OMP(I)(COMM)418/22	Yes Bank Ltd Vs. Anil Raj Sharma	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	12.04.2022	16.03.2022
			OMP(I)(COMM)419/22	Yes Bank Ltd Vs. Sushil Suresh	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	12.04.2022	16.03.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of filing	e-
			OMP (I) (COMM) 420 /22	Yes Bank Ltd Vs. Vinod Kumar	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	12.04.2022	16.03.2022	
			EX (COMM) /24/22	HDFC Bank Ltd Vs. Kishan Lal	Sanjeev Pathak	8285002845	litigation@srcslegal.com	13.04.2022	15.01.2022	
			OMP (I) (COMM) 421 /22	Yes Bank Ltd Vs. Dalbir Singh	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	13.04.2022	24.03.2022	
			OMP (I) (COMM) 422 /22	Yes Bank Ltd Vs. AP Engineers	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	13.04.2022	25.03.2022	
			OMP (I) (COMM) 423 /22	Yes Bank Ltd Vs. AP Engineers	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	13.04.2022	25.03.2022	
			OMP (I) (COMM) 424 /22	Yes Bank Ltd Vs. AP Engineers	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	13.04.2022	25.03.2022	
			OMP (I) (COMM) 425 /22	Yes Bank Ltd Vs. AP Engineers	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	13.04.2022	25.03.2022	
			OMP (I) (COMM) /426/22	IDFC First Bank Ltd Vs. Wings Transport Company	Sanjeev Pathak	8285002845	litigation@srcslegal.com	13.04.2022	12.04.2022	
			OMP (I) (COMM) /427/22	IDFC First Bank Ltd Vs. Chandra Prakash Agrawal	Sanjeev Pathak	8285002845	litigation@srcslegal.com	13.04.2022	13.04.2022	
			CS (COMM) /236/22	M.L. Sharma & Co Pvt Ltd Vs. Hexagramm Infrastructure Pvt Ltd	Amit Sharma	9958299393	diligentlawyers@gmail.com	16.04.2022	07.04.2022	
			OMP (I) (COMM) 431 /22	Yes Bank Ltd Vs. Kamal Chandela	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	16.04.2022	25.03.2022	
			OMP (I) (COMM) 432 /22	Yes Bank Ltd Vs. Chandra Mohan	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	16.04.2022	25.03.2022	
			OMP (I) (COMM) 433 /22	Yes Bank Ltd Vs. Virender Singh	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	16.04.2022	25.03.2022	
			OMP (I) (COMM) 434 /22	Yes Bank Ltd Vs. Suresh Kumar	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	16.04.2022	25.03.2022	
			OMP (I) (COMM) 435 /22	Yes Bank Ltd Vs. Mahesh Lamba	Sachin Katyal	9811015339	katyalsachin2008@gmial.com	16.04.2022	25.03.2022	
			EX-158/22	SBI Cards and Payments Services Ltd Vs. Sandeep Kumar	Rajiv Narain	9810508115	leagumassociates@gmail.com	18.04.2022	28.03.2022	
			OMP (I) (COMM) /440/22	HDFC Bank Ltd Vs. Sumit Mehta	Sanjeev Pathak	8285002845	litigation@srcslegal.com	18.04.2022	16.04.2022	
			OMP (I) (COMM) /441/22	HDFC Bank Ltd Vs. Atul Jadon	Sanjeev Pathak	8285002845	litigation@srcslegal.com	18.04.2022	16.04.2022	
			CS (COMM) /244/22	Visage Beauty and Health Care Pvt Ltd Vs. V3F Beauty (India) & Ors.	Vaibhav Vutts	9911379907	vaibhav@vutts.com	18.04.2022	06.04.2022	
			CS (COMM) /245/22	RPRP & Associates Vs. MAG Filters & Equipments Pvt Ltd	Pankaj Gupta	9811022227	globaljurislawfirm@gmail.com	18.04.2022	05.04.2022	

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of filing	e-
			CS(COMM)/246/22	Ahuja Builders Vs. Complainace Construction Contracts Pvt Ltd	Keshav Kumar	9999626126	keshav.adv1@gmail.com	19.04.2022	26.03.2022	
			CS(COMM)/249/22	Levi Strauss and Co. Vs. X India and Anr.				19.04.2022		
			OMP(I)(COMM)/447/22	Yes Bank Ltd Vs. Ritesh Chadha	Sanjeev Pathak	8285002845	litigation@srcslegal.com	19.04.2022	18.04.2022	
			OMP(I)(COMM)/448/22	Yes Bank Ltd Vs. West Delhi Travels	Sanjeev Pathak	8285002845	litigation@srcslegal.com	19.04.2022	18.04.2022	
			OMP(I)(COMM)/449/22	IDFC First Bank Ltd Vs. Suneeta Rani	Sanjeev Pathak	8285002845	litigation@srcslegal.com	19.04.2022	18.04.2022	
			OMP(I)(COMM)/450/22	IDFC First Bank Ltd Vs. Dheeraj Yashwant Singh	Sanjeev Pathak	8285002845	litigation@srcslegal.com	19.04.2022	18.04.2022	
			OMP(I)(COMM)/451/22	HDFC Bank Ltd Vs. Hemant Yadav	Sanjeev Pathak	8285002845	litigation@srcslegal.com	20.04.2022	19.04.2022	
			OMP(I)(COMM)/452/22	HDFC Bank Ltd Vs. Hemant Yadav	Sanjeev Pathak	8285002845	litigation@srcslegal.com	20.04.2022	19.04.2022	
			OMP(I)(COMM)/453/22	HDFC Bank Ltd Vs. Hemant Yadav	Sanjeev Pathak	8285002845	litigation@srcslegal.com	20.04.2022	19.04.2022	
			CS(COMM)/249/22	Levi Strauss & Co. Vs. X-India and Anr.	K.G Bansal	35544635	unitedip@unitedipr.com	20.04.2022	19.04.2022	
			CS(COMM)/250/22	Suraj Bihani Vs. V.K. Chhabra	Vineet Kaushik	8588957065	vineet1743@gmail.com	20.04.2022	11.04.2022	
			CS(COMM)/255/22	ICICI Bank Ltd Vs. Shakti Rastogi	C Parkash	9810654872	advocatecp@gmail.com	21.04.2022	24.03.2022	
			CS(COMM)/256/22	ICICI Bank Ltd Vs. Hemanshu Sharma	C Parkash	9810654872	advocatecp@gmail.com	21.04.2022	24.03.2022	
			CS(COMM)/257/22	ICICI Bank Ltd Vs. Product Players & Ors.	C Parkash	9810654872	advocatecp@gmail.com	21.04.2022	24.03.2022	
			CS(COMM)/258/22	ICICI Bank Ltd Vs. Debendra Kumar Rath	C Parkash	9810654872	advocatecp@gmail.com	21.04.2022	24.03.2022	
			CS(COMM)/259/22	ICICI Bank Ltd Vs. Surender Kumar Aggarwal	C Parkash	9810654872	advocatecp@gmail.com	21.04.2022	24.03.2022	
			CS(COMM)/262/22	Jubilant Consumer Pvt Ltd Vs. Mentor Hospitality Pvt Ltd	Pra Law Office	011-40676723	sanjeev@pralw.in	22.04.2022	18.04.2022	
			CS(COMM)/269/22	Noxell Corporation and Anr. Vs. Bennet Coleman and Company Ltd	K.G. Bansal	26843455	unitedmark@unitedipr.com	22.04.2022	22.04.2022	
			CS(COMM)/270/22	Navigators Visa Global Logistics Ltd Vs. Rama Arts and Exports & Anr.	Rishab Kaushik	8130280098	justizialegal@gmail.com	22.04.2022	11.04.2022	
			CS(COMM)/271/22	Union Bank of India Vs. Mohd Waseem Khan	Quaisar Ali	9999802592	aliquaisar110@gmail.com	23.04.2022	16.04.2022	

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of filing
			CS(COMM)/273/22	State Bank of India Vs. Smt. Bimla	Amit Chawla	9312965659	chawla8jl@gmail.com	25.04.2022	20.04.2022
			CS(COMM)/274/22	State Bank of India Vs. Sh. Krishan Singh	Amit Chawla	9312965659	chawla8jl@gmail.com	25.04.2022	20.04.2022
			CS(COMM)/275/22	Basant Goel Vs. ASAS Global Services Pvt Ltd	Dhurjati Verma	9811667456	dhurajtiverma@yahoo.com	25.04.2022	22.04.2022
			EX.(COMM)25/2022	M/S. Ahuja Builders Vs. M.I. Buildtech Pvt. Ltd.	Ishan Dhamija	9910050991	abhay@mahajanandassociates.in	26.04.2022	25.04.2022
			CS(COMM)/280/2022	M/s G&G Concrete Solution Vs. M/s ABC Builder	Sumit Kumar	9711791072	sumit_yadav1994@yahoo.in	27.04.2022	08.04.2022
			CS(COMM)/279/22	M/s G&G Concrete Solution Vs. M/s SG & Co.	Sumit Kumar	9711791072	sumit_yadav1994@yahoo.in	27.04.2022	06.04.2022
			CS(COMM)/282/22	Metro Life Styles India Pvt. Ltd. Vs. Yes Bank Ltd.	Ashim Sridhar	9971547353	ashim.shridhar@hotmail.com	27.04.2022	27.04.2022
			CS(COMM)/281/22	ICICI Bank Ltd. Vs. Aamir Khan	R. K. Ranjan	9311022101	ranjan.and.company@gmail.com	27.04.2022	22.04.2022
			CS(COMM)/456/2022	Tata Capital Financial Services Ltd. Vs Varun Tandon	S.P. Rana	9953455007	sprana2013.sr@gmail.com	29.04.2022	23.04.2022
			CS(COMM)/284/2022	Total Sourcing Solutions Vs Indospirit Distribution Limited	Santosh Gupta	7982934206	santoshguptaadvg@gmail.com	29.04.2022	07.04.2022
			EXECUTION (COMM.)26/22	Laxman Public School Society Vs Union and Ors.	Vaishali Kakra	9971795136	kakra.associates@gmail.com	29.04.2022	25.04.2022
			EXECUTION (COMM.)27/2022	Kotak Mahindra Bank Ltd. Vs Rahul Jaiswar	Ankur Katyal	9811809439	ankurkatyal@asklegal.co.in	29.04.2022	27.04.2022
			OMP(COMM)/21/22	M/s Galaxy Entertainment Corporation Limited Vs. Neelam Nayyar & Ors.	Zulfiker Ali	9911681171	adv.zulfiker@gmail.com	30.04.2022	25.04.2022
14	VACANT COURT OF SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	CS (COMM)/339/2022	M/S BRINDCO SALES PRIVATE LIMITED Vs INDOSPIRIT DISTRIBUTION LIMITED	AKHIL KUMAR GOLA(P),	9811121363	office@vedantaverma.com	02-04-2022	01.04.2022
			CS (COMM)/341/2022	CANARA BANK Vs JAGMOHAN LAL	HITESH SACHAR(P),	9891966005	hiteshsachar@gmail.com	02-04-2022	01.04.2022
			CS (COMM)/340/2022	M/S BRINDCO SALES PRIVATE LIMITED Vs RAHUL WADHWA	AKHIL KUMAR GOLA(P),	9811121363	office@vedantaverma.com	02-04-2022	01.04.2022
			CS (COMM)/342/2022	PARAMOUNT SURGIMED LTD Vs NARENDER SINGH	BHUVANESH SEHGAL(P),	981014906	bhuvanesh@abcolawoffices.com	04-04-2022	03.04.2022
			CS (COMM)/378/2022	M/S PC JAIN TEXTILES PVT LTD Vs M/S SHREE INDUSTRIES	KUNAL MADAN(P),	8760842619	rajatsagliya@gmail.com	05-04-2022	04.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/373/2022	VIJAY KUMAR AGARWAL Vs OMAXE LIMITED	TERESA KAUSHAL(P),	9810047975	N/A	05-04-2022	04.04.2022
			CS (COMM)/383/2022	M/ S SAINATH ENTERPRISES Vs M/S FRIENDS AUTO INDIA LIMITD	ANUBHAV MEHROTRA(P),	9811338605	varum.adv19@gmail.com	06-04-2022	05.04.2022
			CS (COMM)/382/2022	M/S DEEP BLUE XPRESS PVT LTD Vs GOVIND J YADAV	MANISH KUMAR(P),	9717505475	jain.himanshu87@gmail.com	06-04-2022	05.04.2022
			CS (COMM)/375/2022	DELTA PROTECH PVT LTD Vs IMPERIA STRUCTURES LTD	KAILASH CHANDRA(P),	9810675135	kailashadv@gmail.com	06-04-2022	05.04.2022
			CS (COMM)/376/2022	RAVI PRAKASH SHARMA Vs VARDHMAN PROPERTIES LIMITED	NITIN GARG(P),	9958986363	info@knowlix.in	06-04-2022	05.04.2022
			CS (COMM)/379/2022	FENA PVT LTD Vs FUTURE RETAIL LTD	Rahul Chauhan(P),	011-43565357	info@avnalegal.com	08-04-2022	01.04.2022
			CS (COMM)/384/2022	IJS ELECTRONICS Vs RANNA KALPESH TRIVEDI	AMIT ANAND(P),	9810410049	advbrijeshkumarsingh@gmail.com	08-04-2022	07.04.2022
			CS (COMM)/395/2022	MR AMIT WALIA Vs MS SHWETA SHARMA	R. JAWAHAR LAL(P),	9999696345	advanigarg@gmail.com	18-04-2022	11.04.2022
			CS (COMM)/392/2022	M/S SAITRON INDIA LTD Vs TANEJA COMPLETE HOME SOLUTIONS PVT LTD	Alok Kumar(P),	9971859494	info@nmkpatners.in	16-04-2022	11.04.2022
			CS (COMM)/366/2022	RADHA CHARAN VASHIST Vs ATC TELECOME INDIA PVT LTD	ANKIT VASHIST(P),	9810045051	pawankbahl@gmail.com	19-04-2022	07.04.2022
			CS (COMM)/367/2022	M/S ESSJAY ERICSSON PRIVATE LIMITED THROUGH AR Vs LENS KART SOLUTIONS PRIVATE LIMITED THROUGH ITS DIRECTOR / AR	LAKSHAY MANGLA(P),	9810705871	mdmobinakhatar@gmail.com	19-04-2022	19.04.2022
			CS (COMM)/398/2022	ANIL AGGARWAL Vs SEA TRADING CO LTD	SANYAM JAIN(P),	9953926219	sanyaam07@gmail.com	20-04-2022	17.02.2022
			CS (COMM)/397/2022	PRECISION TESTING MACHINES PVT LTD Vs SANTOSH KUDAMBALE PROPRIETOR OF AYUSH AGENCY	MANOJ KUMAR(P),	9810675719	advocatesindia@yahoo.co.in	22-04-2022	22.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/393/2022	PRAMENDRA KUMAR KHOKHER Vs HDFC ERGO GENERAL INS CO LTD	UMESH YADAV(P),	9213124537	raosahabandcompany@gmail.com	27-04-2022	26.04.2022
			CS (COMM)/396/2022	M/S RAMA ELECTRICALS THROUGH RAM NARAYAN Vs M/S FACILITY PLUS MANAGEMENT PVT LTD THROUGH DIRECTORS	Gautam Chakraverty(P),	9873048485	shivshafmaadhu1@gmail.com	27-04-2022	26.04.2022
15	VACANT COURT OF MS. RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	CS (COMM)/319/2022	MRJ STEELS PRIVATE LIMITED Vs M/S DEWAN CHAND THROUGH ITS PARTNERS	RISHI SEHGAL(P),	9818331429	khemlawoffices@gmail.com	02-04-2022	01-04-2022
			CS (COMM)/321/2022	SSIPL LIFESTYLE PVT LTD Vs VISHWANANDA KATHAVEERANAHALLI VIDYA AND OTHERS	IMAN ABBAS NAQVI(P),	9810847293	inaquvi@lexcounsel.in	02-04-2022	01-04-2022
			CS (COMM)/320/2022	PUNJAB NATIONAL BANK Vs SUNIL RAWAT	SURUCHI KUMARI(P),	9716992446	suruchik24@gmail.com	02-04-2022	01-04-2022
			CS (COMM)/332/2022	ISSGF INDIA PVT LTD Vs LLOYD INSULATION INDIA LTD	Sajal Jain(P),	9899461354	ankur.kashyap@rkchambers.com	04-04-2022	02-04-2022
			CS (COMM)/329/2022	HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs VINEET KUMAR SINGH	KARNAIL SINGH(P),	9811163363	karnailsinghlegal@yahoo.com	04-04-2022	02-04-2022
			CS (COMM)/331/2022	M/S IMPEX SERVICES INDIA PRIVATE LIMITED Vs M/S DBA ENTERPRISES LLP	K.V. BALAKRISHNAN(P),	9810054012	balaksh@yahoo.com	04-04-2022	02-04-2022
			CS (COMM)/330/2022	PARAMOUNT SURGIMED LTD Vs BHAVYAM PHARMACY PVT LTD	BHUVANESH SEHGAL(P),	9810149006	bhuvnesh@abcolawoffices.com	04-04-2022	02-04-2022
			CS (COMM)/334/2022	MS MEENU SHARMA (PROP OF M/S MENTERPRISES) Vs NINE CAFFE 9 HOSPITALITY SERVICES PVT LTD	S.K. SRIVASTAVA	8800086986	N/A	05-04-2022	04-04-2022
			CS (COMM)/336/2022	M/S MAJA HEALTH CARE DIVISION Vs M/S HAPAG LLOYD INDIA PVT LTD THROUGH ITS DIRECTORS	JASPREET SINGH(P),	9899641617	jsbassociates.office@gmail.com	06-04-2022	05-04-2022
			CS (COMM)/335/2022	DRHL INDIA SERVICES PVT LTD Vs M/S JAKS INTERNATIONAL AND ANR	K MUKHIJA(P),	9810387379	kkmukhijaadv@yahoo.com	06-04-2022	05-04-2022
			CS (COMM)/337/2022	SANTOSH KUMARI Vs VARDHMAN PROPERTIES LIMITED	NITIN GARG(P),	9958986363	info@knowlex.in	06-04-2022	05-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/347/2022	PARAMOUNT SURGIMED LTD Vs SANJAY KUMAR SHARMA (PROP OF SIDDHI VINAYAK SALES)	BHUVANESH SEHGAL(P),	9971090069	bhuvnesh@abcolawoffices.com	07-04-2022	06-04-2022
			CS (COMM)/346/2022	THE NAINITAL BANK LIMITED Vs RENU KALRA	MANOJ KUMAR(P),	9999846390	advocatemanoj16@gmail.com	07-04-2022	06-04-2022
			CS (COMM)/350/2022	BANWARI GINODIA Vs M/S BOMBAY RAYON FASHIONS LTD	SHIVOM GARG(P),	9650920980	N/A	08-04-2022	07-04-2022
			CS (COMM)/351/2022	AXIS BANK LTD Vs SANTOSH KUMAR SINGH	Rahul Chauhan(P),	011-43565357	info@avalegal.com	08-04-2022	07-04-2022
			CS (COMM)/349/2022	ESP SAFETY PVT LTD Vs VISHAL KAUSHAL	HIMANSHU GUPTA(P),	9811167693	himanshu.g52@gmail.com	08-04-2022	07-04-2022
			CS (COMM)/348/2022	INDIAN OVERSEAS BANK Vs UMA PRAKASH	MUNISH CHANDER JOSHI(P),	9999935053	advocatejoshi@gmail.com	08-04-2022	07-04-2022
			CS (COMM)/352/2022	MR TITU KUMAR @ TITOO KUMAR PROPRIETOR OF M/S VB COMPUTERS Vs ZIA INFRA ENGINEERING PVT LTD THROUGH ITS MANAGING DIRECTOR	manoj mittal(P),	9971165471	mksinha@lawyer.com	11-04-2022	08-04-2022
			CS (COMM)/353/2022	M/S McCOY SILICONES LTD Vs M/S PROFENSTER INDIA LIMITED	ABHISHEK AGGARWAL(P),	9811114489	girishadvocate@yahoo.co.in	12-04-2022	11-04-2022
			CS (COMM)/354/2022	MRS NISHI GUPTA PROPRIETOR OF M/S ANCHIT MARKETING ASSOCIATES Vs M/S GH PRINTS PVT LTD	ABHISHEK AGGARWAL(P),	9811114489	girishadvocate@yahoo.co.in	12-04-2022	11-04-2022
			CS (COMM)/357/2022	INDRA PRAKASH PATHAK Vs WAPCOS AND NPCC LTD (A GOVT OF INDIA ENTERPRISES)	SUMAN GUPTA(P),	9873256616	anubhavshangle@gmail.com	13-04-2022	12-04-2022
			CS (COMM)/356/2022	M/S E S ELECTRICALS SWITCHGEARS AND CONTROLS P LTD Vs SH AMAR SINGH PROP OF M/S AMAR ELECTRIC CO	RAJEEV KUMAR TEWARI(P),	9811231910	rtewari88@gmail.com	13-04-2022	12-04-2022
			CS (COMM)/355/2022	AXIS BANK LTD Vs SANDEEP KUMAR SAINI	Rahul Chauhan(P),	8744057941	info@avalegal.com	13-04-2022	12-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/361/2022	STATE BANK OF INDIA Vs VIKAS JASMERA	VARUN CHANDIOK(P)	9818365119	varunchandiok@gmail.com	16-04-2022	13-04-2022
			CS (COMM)/360/2022	STATE BANK OF INDIA Vs ARVIND SINGH	VARUN CHANDIOK(P)	9818365119	varunchandiok@gmail.com	16-04-2022	13-04-2022
			CS (COMM)/358/2022	BERGER PAINTS INDIA LTD Vs M/S RUDRA BUILDWELL INFRA PVT LTD	Rohit Kumar(P),	9315739702	rohitkumar9842@gmail.com	16-04-2022	13-04-2022
			CS (COMM)/359/2022	BERGER PAINTS INDIA LTD Vs CHANDRASHEKHAR PROP OF LALANA ENTERPRISES	Rohit Kumar(P),	9315739702	rohitkumar9842@gmail.com	16-04-2022	13-04-2022
			CS (COMM)/364/2022	PUNJAB NATIONAL BANK Vs SAZIA JAVEED	Sheepali Patial(P),	9717387978	advsheepali@gmail.com	18-04-2022	16-04-2022
			CS (COMM)/362/2022	M/S TSG ASHTECH MOVERS PVT LTD Vs M/S UNIQUE INDIA ENTERPRISES PROP SH RAJESH KUMAR	MOHIT KUMAR(P),	9873624008	N/A	18-04-2022	16-04-2022
			CS (COMM)/363/2022	PUNJAB NATIONAL BANK Vs SABINA GUPTA	Sheepali Patial(P),	9717387978	advsheepali@gmail.com	18-04-2022	16-04-2022
			CS (COMM)/369/2022	M/S SHARMA BOOKS INTERNATIONAL PVT LTD Vs M/S MAHARISHI PUBLIC SCHOOL	HARISH KUMAR GARG(P),	9810150029	hkgarg.co@gmail.com	19-04-2022	18-04-2022
			CS (COMM)/368/2022	M/S ARTHEON ELECTRONIC PVT LTD Vs M/S LENS KART SOLUTIONS PVT LTD	LAKSHAY MANGLA(P),	9718075818	legalhealers@yahoo.in	19-04-2022	18-04-2022
			CS (COMM)/372/2022	M/S SUKRITI CONSTRUCTIONS (THROUGH ITS SOLE PROPRIETOR MR SURENDER SINGH) Vs AHLUWALIA CONTRACTS INDIA LTD	SAURABH UPADHYAY(P)	7291000492	joohidubey18@gmail.com	20-04-2022	19-04-2022
			CS (COMM)/370/2022	INTEGRIS HEALTH PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE Vs M/S P M MEDICARE AND ORS	Sakshi Mehley(P),	9810575142	admin@atlanticlaw.in	20-04-2022	19-04-2022
			CS (COMM)/371/2022	M/S GULSHAN LAMEE PACK PVT LTD Vs M/S EUROLIFE HEALTH CARE PVT LTD	ARVIND KUMAR(P),	9873932356	advocate.v.bhandari@gmail.com	20-04-2022	19-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/385/2022	SHREE BABA SOMNATH LOGISTICS Vs ROOTS COOLING SYSTEMS PVT LTD	MD. ABSAR AHMAD(P),	9999535003	adv.absarahmad@gmail.com	21-04-2022	20-04-2022
			CS (COMM)/386/2022	MR SANJAY BANSAL Vs THE ASSISTANT DEVELOPMENT COMMISSIONER	VISHAL BANSAL(P),	9250924093	advocatevishalbansal@gmail.com	22-04-2022	21-04-2022
			CS (COMM)/387/2022	MR SANJAY BANSAL Vs CENTRAL RESEARCH INSTITUTE FOR JUTE AND ALLIED FIBRES	VISHAL BANSAL(P),	9250924093	advocatevishalbansal@gmail.com	22-04-2022	21-04-2022
			CS (COMM)/388/2022	PUNJAB NATIONAL BANK Vs SHIV BATHLA	MOHAMMAD DANISH(P),	9999802592	aliquaisar110@gmail.com	23-04-2022	22-04-2022
			CS (COMM)/389/2022 (TM)	ALLAHABAD LAW AGENCY Vs AMAZON RETAIL INDIA PRIVATE LIMITED AND ORS	ROUNAK NAYAK(P),	7042835171	rounaknayak@gmail.com	23-04-2022	22-04-2022
16	SH. SANJAY SHARMA-I	East	EC-DLET-01-01699-2022	M/S KOTAK MAHINDRA BANK LIMITED VS MALKHAN SINGH	RAVI SHANKAR GARG	9811252038	advocatersgarg@gmail.com	01-04-22	01-04-22
			EC-DLET-01-01727-2022	STATE BANK OF INDIA VS RANJEET	AMIT CHAWLA	9312965659	chawla8j1@gmail.com	01-04-22	01-04-22
			EC-DLET-01-01728-2022	STATE BANK OF INDIA VS ASHOK PARCHA	AMIT CHAWLA	9312965659	chawla8j1@gmail.com	01-04-22	01-04-22
			EC-DLET-01-01730-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS MOHIT SANAN	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	02-04-22	02-04-22
			EC-DLET-01-01729-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS RADHA GOVIND SHARMA	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	02-04-22	02-04-22
			EC-DLET-01-01737-2022	AXIS BANK VS NAVEEN KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	02-04-22	02-04-22
			EC-DLET-01-01735-2022	CARS24 FINANCIAL SERVICES PVT LTD VS TAHIRHUSSAIN SAYYAD	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	02-04-22	02-04-22
			EC-DLET-01-01734-2022	CARS24 FINANCIAL SERVICES PVT LTD VS BHARATH B R	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	02-04-22	02-04-22
			EC-DLET-01-01733-2022	CARS24 FINANCIAL SERVICES PVT LTD VS SHRAWAN RAM	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	02-04-22	02-04-22
			EC-DLET-01-01731-2022	CARS24 FINANCIAL SERVICES PVT LTD VS KIRAN GANPAT KHAIRE	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	02-04-22	02-04-22
			EC-DLET-01-01738-2022	CARS24 FINANCIAL SERVICES PVT LTD VS NIKHIL KUMAR SHAHI	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	02-04-22	02-04-22

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			EC-DLET-01-01673-2022	CARS24 FINANCIAL SERVICES PVT LTD VS RAJINDER SINGH	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	02-04-22	02-04-22
			EC-DLET-01-01564-2022	CARS24 FINANCIAL SERVICES PVT LTD VS SANTOSH JAISWAL	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	02-04-22	02-04-22
			EC-DLET-01-01739-2022	JULIE INDIA PVT LTD VS RINKU RATHORE	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	02-04-22	02-04-22
			EC-DLET-01-01736-2022	PAWAN ENTERPRISES VS SHREE BANKEY BIHARI SAREE COLLECTION	ABHISHEK KUMAR RAI	9899787372	abhi.j.rai@gmail.com	02-04-22	02-04-22
			EC-DLET-01-01732-2022	PAWAN ENTERPRISES VS KIDS AANGAN	ABHISHEK KUMAR RAI	9899787372	abhi.j.rai@gmail.com	02-04-22	02-04-22
			EC-DLET-01-01752-2022	DASH LEASING AND FINANCE PVT. LTD. VS SALMAN	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	04-04-22	04-04-22
			EC-DLET-01-01751-2022	DASH LEASING AND FINANCE PVT. LTD. VS RAM SINGH	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	04-04-22	04-04-22
			EC-DLET-01-01750-2022	DASH LEASING AND FINANCE PVT. LTD. VS MUKESH KUMAR JHA	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	04-04-22	04-04-22
			EC-DLET-01-01749-2022	DASH LEASING AND FINANCE PVT. LTD. VS GUDDU	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	04-04-22	04-04-22
			EC-DLET-01-01748-2022	BALDEV FINLEASE PVT. LTD. VS SOURABH	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	04-04-22	04-04-22
			EC-DLET-01-01747-2022	BALDEV FINLEASE PVT. LTD. VS SHAHWAZ KHAN	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	04-04-22	04-04-22
			EC-DLET-01-01746-2022	BALDEV FINLEASE PVT. LTD. VS SAMPAT	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	04-04-22	04-04-22
			EC-DLET-01-01745-2022	BALDEV FINLEASE PVT. LTD. VS FIROZ KHAN	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	04-04-22	04-04-22
			EC-DLET-01-01698-2022	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD. VS VRP TECH INDIA	RAVI SHANKAR GARG	9811252038	advocatersgarg@gmail.com	04-04-22	04-04-22
			EC-DLET-01-01697-2022	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD. VS SHARMA BRICK FIELD	RAVI SHANKAR GARG	9811252038	advocatersgarg@gmail.com	04-04-22	04-04-22
			EC-DLET-01-01696-2022	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD. VS RAHUL SINGH	RAVI SHANKAR GARG	9811252038	advocatersgarg@gmail.com	04-04-22	04-04-22
			EC-DLET-01-01694-2022	CHOLAMANDALAM INVESTMENT AND FINANCE CO LTD. VS RAHAT ALI	RAVI SHANKAR GARG	9811252038	advocatersgarg@gmail.com	04-04-22	04-04-22

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-01754-2022	AXIS BANK VS ASHOK KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	05-04-22	05-04-22
			EC-DLET-01-01755-2022	AXIS BANK VS RAVINDER SINGH	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	05-04-22	05-04-22
			EC-DLET-01-01756-2022	AXIS BANK VS SAGAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	05-04-22	05-04-22
			EC-DLET-01-01758-2022	AXIS BANK VS CHINKY	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	05-04-22	05-04-22
			EC-DLET-01-01757-2022	AXIS BANK VS NAVEEN KUMAR	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	05-04-22	05-04-22
			EC-DLET-01-01759-2022	CAPITAL HIND FINANCE PRIVATE LIMITED VS HIRALAL	GAGAN JINDAL	9871365547	adv.gagan.jindal@gmail.com	05-04-22	05-04-22
			EC-DLET-01-01760-2022	CAPITAL HIND FINANCE PRIVATE LIMITED VS MANOJ KUMAR	GAGAN JINDAL	9871365547	adv.gagan.jindal@gmail.com	05-04-22	05-04-22
			EC-DLET-01-01761-2022	CAPITAL HIND FINANCE PRIVATE LIMITED VS MOHD KASIM	GAGAN JINDAL	9871365547	adv.gagan.jindal@gmail.com	05-04-22	05-04-22
			EC-DLET-01-01762-2022	CAPITAL HIND FINANCE PRIVATE LIMITED VS MOHD SHAHBUDDIN	GAGAN JINDAL	9871365547	adv.gagan.jindal@gmail.com	05-04-22	05-04-22
			EC-DLET-01-01763-2022	CAPITAL HIND FINANCE PRIVATE LIMITED VS NATHUNI PRASAD	GAGAN JINDAL	9871365547	adv.gagan.jindal@gmail.com	05-04-22	05-04-22
			EC-DLET-01-01764-2022	CAPITAL HIND FINANCE PRIVATE LIMITED VS BALRAM SAHU	GAGAN JINDAL	9871365547	adv.gagan.jindal@gmail.com	05-04-22	05-04-22
			EC-DLET-01-01765-2022	CAPITAL HIND FINANCE PRIVATE LIMITED VS SUSHIL KUMAR	GAGAN JINDAL	9871365547	adv.gagan.jindal@gmail.com	05-04-22	05-04-22
			EC-DLET-01-01767-2022	M/S ANRFINLEASE PVT LTD VS NAUSHAD	RISHABH GULATI	9873709995	rishabh.g@live.in	06-04-22	06-04-22
			EC-DLET-01-01768-2022	M/S ANRFINLEASE PVT LTD VS NAUSHAD	RISHABH GULATI	9873709995	rishabh.g@live.in	06-04-22	06-04-22
			EC-DLET-01-01779-2022	DASH LEASING AND FINANCE PVT. LTD. VS SURESH KUMAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	06-04-22	06-04-22
			EC-DLET-01-01778-2022	DASH LEASING AND FINANCE PVT. LTD. VS SANJAY KUMAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	06-04-22	06-04-22
			EC-DLET-01-01777-2022	DASH LEASING AND FINANCE PVT. LTD. VS RANJEET KUMAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	06-04-22	06-04-22
			EC-DLET-01-01776-2022	DASH LEASING AND FINANCE PVT. LTD. VS MOHD AFSAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	06-04-22	06-04-22
			EC-DLET-01-01775-2022	DASH LEASING AND FINANCE PVT. LTD. VS LALIT	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	06-04-22	06-04-22

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of filing	e-
			EC-DLET-01-01774-2022	DASH LEASING AND FINANCE PVT. LTD. VS HIRA LAL MISHRA	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	06-04-22	06-04-22	
			EC-DLET-01-01773-2022	DASH LEASING AND FINANCE PVT. LTD. VS GULZAR AHMED	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	06-04-22	06-04-22	
			EC-DLET-01-01772-2022	DASH LEASING AND FINANCE PVT. LTD. VS DABLU SHUKLA	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	06-04-22	06-04-22	
			EC-DLET-01-01771-2022	DASH LEASING AND FINANCE PVT. LTD. VS CHANCHAL BHATIA	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	06-04-22	06-04-22	
			EC-DLET-01-01795-2022	NEWLOOK LEASING PVT LTD VS RANVIR SINGH	JITENDER KUMAR YADAV	9999855157	ADVJITENDERYADAV2017@GMAIL.COM	07-04-22	07-04-22	
			EC-DLET-01-01796-2022	M/S ANRFINLEASE PVT LTD VS ASAR KHAN	RISHABH GULATI	9873709995	rishabh.g@live.in	07-04-22	07-04-22	
			EC-DLET-01-01797-2022	M/S ANRFINLEASE PVT LTD VS VINOD KUMAR	RISHABH GULATI	9873709995	rishabh.g@live.in	07-04-22	07-04-22	
			EC-DLET-01-01798-2022	M/S ANRFINLEASE PVT LTD VS AWDESH KUMAR	RISHABH GULATI	9873709995	rishabh.g@live.in	07-04-22	07-04-22	
			EC-DLET-01-01803-2022	DAZZLING LEASING AND FINANCE PVT. LTD. VS RAJ KUMAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	07-04-22	07-04-22	
			EC-DLET-01-01802-2022	BALDEV FINLEASE PVT. LTD. VS SATENDER KUMAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	07-04-22	07-04-22	
			EC-DLET-01-01801-2022	BALDEV FINLEASE PVT. LTD. VS KAMIL	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	07-04-22	07-04-22	
			EC-DLET-01-01800-2022	BALDEV FINLEASE PVT. LTD. VS ADARSH KUMAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	07-04-22	07-04-22	
			EC-DLET-01-01799-2022	BALDEV FINLEASE PVT. LTD. VS BIJENDER SINGH	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	07-04-22	07-04-22	
			EC-DLET-01-01805-2022	HONEYWELL FINSERV PVT. LTD VS NAZAKAT	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	07-04-22	07-04-22	
			EC-DLET-01-01804-2022	HONEYWELL FINSERV PVT. LTD VS GOVINDA	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	07-04-22	07-04-22	
			EC-DLET-01-01807-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS MANOJ BANSAL	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	08-04-22	08-04-22	
			EC-DLET-01-01811-2022	SHREE ANK FINHOLD PVT. LTD VS MOHD ZAHID	B. B. SHARMA	9891887145	Bankebiharisharma@rediffmail.com	08-04-22	08-04-22	
			EC-DLET-01-01813-2022	INTERNATIONAL TRACTORS LTD VS BHUVAN RUSTAGI	RISHAB RAJ JAIN	011-26346552	rishab@rrjassociate.com	08-04-22	08-04-22	

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-01816-2022	MOHD WAQAR CHOUDHARY VS RANVIR SINGH BIJARNIA	MANOJ KUMAR SAHU	9654448699	msahu@kandkassociates.in	08-04-22	08-04-22
			EC-DLET-01-01626-2022	KANTI DEVI SAXENA VS ZAHIDA	VIJAY KUMAR YADAV	9810811180	saxsonslawco@gmail.com	08-04-22	08-04-22
			EC-DLET-01-01818-2022	HINDUJA LEYLEND FINANCE LTD. VS SANDEEP CHAUDHARY	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01819-2022	HINDUJA LEYLEND FINANCE LTD. VS RAVINDER SINGH	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01820-2022	HINDUJA LEYLEND FINANCE LTD. VS DELITE TRADING COMPANY	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01821-2022	HINDUJA LEYLEND FINANCE LTD. VS DELIGHT TRENDING COMPANY	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01822-2022	HINDUJA LEYLEND FINANCE LTD. VS NIRVAIR SINGH	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01823-2022	HINDUJA LEYLEND FINANCE LTD. VS RAJABUL	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01824-2022	HINDUJA LEYLEND FINANCE LTD. VS VIJAY SINGH BARGALI	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01825-2022	HINDUJA LEYLEND FINANCE LTD. VS RICHHAPAL SINGH	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01827-2022	HINDUJA LEYLEND FINANCE LTD. VS DELIGH TRADING COMPANY	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01828-2022	HINDUJA LEYLEND FINANCE LTD. VS GURIKBAL SINGH	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01829-2022	HINDUJA LEYLEND FINANCE LTD. VS FAIZAN HUSSAIN	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01830-2022	HINDUJA LEYLEND FINANCE LTD. VS DEEPAK SINGH	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01831-2022	HINDUJA LEYLEND FINANCE LTD. VS MAISAR ALI	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01817-2022	HINDUJA LEYLEND FINANCE LTD. VS JAIM	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	11-04-22	11-04-22
			EC-DLET-01-01832-2022	CENTRAL ELECTRONICS LTD. VS CANARA BANK	JEEVESH MEHTA	9811617186	jeevesh@manvenlegal.net	11-04-22	11-04-22
			EC-DLET-01-01791-2022	MONTAGE ENTERPRISES PVT. LTD. VS AKS FOOD PRODUCTS SAMBHAL	SUJIT GUPTA	9811904386	sujit.law@gmail.com	11-04-22	11-04-22

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			EC-DLET-01-01837-2022	AXIS BANK LTD. VS IRFAN	RAHUL CHAUHAN	011-43565357	info@aualegal.com	11-04-22	11-04-22
			EC-DLET-01-01838-2022	AXIS BANK LTD. VS GURDHYAN	RAHUL CHAUHAN	011-43565357	info@aualegal.com	11-04-22	11-04-22
			EC-DLET-01-01839-2022	AXIS BANK LTD. VS SUNITA	RAHUL CHAUHAN	011-43565357	info@aualegal.com	11-04-22	11-04-22
			EC-DLET-01-01840-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS ABHISHEK TAYA	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01843-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS JAGDISH CHAND	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01849-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS MOHD FARUK	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01850-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS ABHISHEK JAIN	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01848-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS VED PARKASH	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01842-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS RAVINDER KUMAR SAHNI	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01851-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS CHAMPALAL PRAJAPAT	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01847-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS SEVEN HILLS AUTOMOBILES PVT. LTD.	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01844-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS MANJIT SINGH	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01852-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS ASHOK PAWAR	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01853-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS VIJAYATA MAKKAR	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01854-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS ANITA AHLAWAT	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01855-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS SAJAN KAPOOR	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01865-2022	DASH LEASING AND FINANCE PVT. LTD. VS SUNDER	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	12-04-22	12-04-22

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-01864-2022	DASH LEASING AND FINANCE PVT. LTD. VS SHAHID ALI	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01863-2022	DASH LEASING AND FINANCE PVT. LTD. VS SHAH ALAM	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01862-2022	DASH LEASING AND FINANCE PVT. LTD. VS SANTOSH KUMAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01861-2022	DASH LEASING AND FINANCE PVT. LTD. VS RAJESH KUMAR TIWARI	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01860-2022	DASH LEASING AND FINANCE PVT. LTD. VS MOHD TAHIR KHAN	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01859-2022	DASH LEASING AND FINANCE PVT. LTD. VS ALIM KHAN	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01858-2022	DAZZLING LEASING AND FINANCE PVT. LTD. VS MOHD KADIR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	12-04-22	12-04-22
			EC-DLET-01-01875-2022	KOTAK MAHINDRA BANK LTD. VS ABHISHEK SINGH	RAVI SHANKAR GARG	9811252038	advocatersgarg@gmail.com	16-04-22	16-04-22
			EC-DLET-01-01880-2022	DHARA MOTOR FINANCE LTD. VS RAKESH	HAIDER ABBAS	9717062924	habbas.21@gmail.com	16-04-22	16-04-22
			EC-DLET-01-01881-2022	DHARA MOTOR FINANCE LTD. VS RAKESH	HAIDER ABBAS	9717062924	habbas.21@gmail.com	16-04-22	16-04-22
			EC-DLET-01-01886-2022	KOTAK MAHINDRA BANK LTD. VS RAVISH SINGH	RAJEEV KUMAR RANJAN	9811843931	ranjan.and.company@gmail.com	16-04-22	16-04-22
			EC-DLET-01-01889-2022	DEEPAK JAIN VS SKY BOOK CENTRE	MANISH KUMAR	9871214093	associatesrudram@gmail.com	16-04-22	16-04-22
			EC-DLET-01-01890-2022	YELLOW BIRD PUBLICATIONS PVT. LTD VS SARASWATI PUBLIC SCHOOL	MANISH KUMAR	9871214093	associatesrudram@gmail.com	16-04-22	16-04-22
			EC-DLET-01-01891-2022	YELLOW BIRD PUBLICATIONS PVT. LTD VS GEETANJALI PUBLIC SCHOOL	MANISH KUMAR	9871214093	associatesrudram@gmail.com	16-04-22	16-04-22
			EC-DLET-01-01896-2022	BHOLA AUTO FINLEASE PVT LTD VS LAVKUSH CHAUHAN	JITENDER KUMAR YADAV	9999855157	ADVJITENDERYADAV2017@GMAIL.COM	18-04-22	18-04-22
			EC-DLET-01-01897-2022	M/S MGS FINCAP PVT LTD VS ROHIT PASSI	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	18-04-22	18-04-22
			EC-DLET-01-01894-2022	PUNJAB NATIONAL BANK VS PINKY ENTERPRISES	PAWAN KUMAR GUPTA	7042522003	pkgnkg@gmail.com	18-04-22	18-04-22

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			EC-DLET-01-01893-2022	PUNJAB NATIONAL BANK VS NISHA ENTERPRISES	PAWAN KUMAR GUPTA	7042522003	pkgnkg@gmail.com	18-04-22	18-04-22
			EC-DLET-01-01901-2022	SUNEET FINMAN PVT. LTD. VS SACHIN PANCHAL	B. B. SHARMA	9891887145	Bankebiharisharma@rediffmail.com	19-04-22	19-04-22
			EC-DLET-01-01907-2022	SUJEET KUMAR SHARMA VS DEEPAK BABBAR	ASHWANI KUMAR	9212824112	ADVOCATESASHWANIKUMARTANWAR@GMAIL.COM	20-04-22	20-04-22
			EC-DLET-01-01904-2022	ANKIT GUPTA VS HARJINDER SINGH	S HUSSAIN	9650016144	s.hussainassociates@gmail.com	20-04-22	20-04-22
			EC-DLET-01-01905-2022	AP ASSOCIATES VS FCS SOLUTION LTD.	S S DHIR	9711409889	dhirlawassociates@gmail.com	20-04-22	20-04-22
			EC-DLET-01-01909-2022	MYLES AUTOMOTIVE TECHNOLOGY PVT LTD VS MANDEEP SINGH	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01910-2022	SHREE ANK FINHOLD PVT LTD VS DEEPAK YADAV	B. B. SHARMA	9891887145	Bankebiharisharma@rediffmail.com	21-04-22	21-04-22
			EC-DLET-01-01927-2022	DASH LEASING AND FINANCE PVT. LTD. VS SONVEER SINGH	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01925-2022	DASH LEASING AND FINANCE PVT. LTD. VS SHIVAM	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01924-2022	DASH LEASING AND FINANCE PVT. LTD. VS MOHAMMAD NIZAM	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01923-2022	DASH LEASING AND FINANCE PVT. LTD. VS MOHD AKRAM	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01922-2022	DASH LEASING AND FINANCE PVT. LTD. VS BAHAR MIYA	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01926-2022	TATA CAPITAL FINANCIAL SERVICES PVT LTD VS RAJAT GOYAL	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01921-2022	DASH LEASING AND FINANCE PVT. LTD. VS ANIL KUMAR PRASAD	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01919-2022	BALDEV FINLEASE PVT. LTD. VS RAMPAL SINGH	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01918-2022	BALDEV FINLEASE PVT. LTD. VS RAJESH KUMAR JHA	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01917-2022	BALDEV FINLEASE PVT. LTD. VS SURENDER SHAH	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01808-2022	HINDUJA LEYLEND FINANCE LTD. VS MAHALAXMI STONE CRUSHER	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	21-04-22	21-04-22

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			EC-DLET-01-01810-2022	HINDUJA LEYLEND FINANCE LTD. VS MAHALAXMI STONE CRUSHER	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01812-2022	HINDUJA LEYLEND FINANCE LTD. VS MAHALAXMI STONE CRUSHER	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01906-2022	SAI SHERDHA INTERNATION VS M/S TITANIC DESIGN	M. SHAKEEL SAIFI	7861818185	saifishakeel03@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01870-2022	PRAMOD KUMAR GUPTA VS INDIRAPURAM HABITAT CENTRE PVT LTD	R. N. TIWARI	9717326251	lawyerrnt@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01928-2022	SUNIT SHAH VS SUNSHINE FOOD PRODUCTS	SATISH KUMAR	9811653833	assoiateslalji@gmail.com	21-04-22	21-04-22
			EC-DLET-01-01930-2022	M/S BANSAL CREDITS LIMITED VS DULLA	RISHABH GULATI	9873709995	rishabh.g@live.in	21-04-22	21-04-22
			EC-DLET-01-01931-2022	M/S BANSAL CREDITS LIMITED VS DILSHAD ALI ANSARI	RISHABH GULATI	9873709995	rishabh.g@live.in	21-04-22	21-04-22
			EC-DLET-01-01932-2022	M/S BANSAL CREDITS LIMITED VS ARIF ALI	RISHABH GULATI	9873709995	rishabh.g@live.in	21-04-22	21-04-22
			EC-DLET-01-01933-2022	M/S BANSAL CREDITS LIMITED VS ARIF ALI	RISHABH GULATI	9873709995	rishabh.g@live.in	21-04-22	21-04-22
			EC-DLET-01-01929-2022	HALDIRAM INDIA PRIVATE LIMITED VS A S FOODS AND ANR	SANJEEV SINGH	9811129304	sanjeev.singh@singnassociates.com	21-04-22	21-04-22
			EC-DLET-01-00339-2022	PUNJAB AND SIND BANK VS SATENDAR TOMER	VIKRAM GOLA	9811244209	vikramgola2010@gmail.com	22-04-22	22-04-22
			EC-DLET-01-01934-2022	HDFC BANK LTD VS FRICTION ENGINEERS PVT. LTD.	RAJEEV KUMAR RANJAN	9811843931	ranjan.and.company@gmail.com	22-04-22	22-04-22
			EC-DLET-01-01935-2022	BARSAAT INVESTMENT PVT. LTD. VS RAJU DASS	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	22-04-22	22-04-22
			EC-DLET-01-01936-2022	PRATAP FINCON PVT. LTD VS SITAMBAR LAL	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	22-04-22	22-04-22
			EC-DLET-01-01937-2022	DHANSHREE MOTOR FINANCE PVT. LTD. VS BHARAT SINGH	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	22-04-22	22-04-22
			EC-DLET-01-01938-2022	BANSAL CREDITS LTD. VS SATYAVAN	RISHABH GULATI	9873709995	rishabh.g@live.in	22-04-22	22-04-22
			EC-DLET-01-01939-2022	BANSAL CREDITS LTD. VS ARIF ALI	RISHABH GULATI	9873709995	rishabh.g@live.in	22-04-22	22-04-22
			EC-DLET-01-01940-2022	BANSAL CREDITS LTD. VS KULDEEP KAJLA	RISHABH GULATI	9873709995	rishabh.g@live.in	22-04-22	22-04-22

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-01944-2022	SHREE ANK FINHOLD PVT LTD VS ANAND PAL SINGH	B. B. SHARMA	9891887145	Bankebiharisharma@rediffmail.com	23-04-22	23-04-22
			EC-DLET-01-01947-2022	M/S PRATAP FINCON PVT LTD VS MOHAN KUMAR MAHTO	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	23-04-22	23-04-22
			EC-DLET-01-01948-2022	M/S PRATAP FINCON PVT LTD VS MOHAN PRABHU NATH TIWARI	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	23-04-22	23-04-22
			EC-DLET-01-01949-2022	BALDEV FINLEASE PVT. LTD. VS JAMSHED	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	25-04-22	25-04-22
			EC-DLET-01-01950-2022	BALDEV FINLEASE PVT. LTD. VS JITENDER KASHYAP	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	25-04-22	25-04-22
			EC-DLET-01-01951-2022	BALDEV FINLEASE PVT. LTD. VS SHAMSHAD	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	25-04-22	25-04-22
			EC-DLET-01-01952-2022	DASH LEASING AND FINANCE PVT. LTD. VS VARUN SHARMA	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	25-04-22	25-04-22
			EC-DLET-01-01953-2022	DASH LEASING AND FINANCE PVT. LTD. VS ASHFAK ALI	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	25-04-22	25-04-22
			EC-DLET-01-01954-2022	DASH LEASING AND FINANCE PVT. LTD. VS DHANESHWAR GUPTA	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	25-04-22	25-04-22
			EC-DLET-01-01956-2022	DASH LEASING AND FINANCE PVT. LTD. VS MOHD RIYAZ KHAN	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	25-04-22	25-04-22
			EC-DLET-01-01957-2022	DASH LEASING AND FINANCE PVT. LTD. VS MOHD SHAKIL	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	25-04-22	25-04-22
			EC-DLET-01-01958-2022	DASH LEASING AND FINANCE PVT. LTD. VS NARESH KUMAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	25-04-22	25-04-22
			EC-DLET-01-01959-2022	DASH LEASING AND FINANCE PVT. LTD. VS NASIMA KHATUN	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	25-04-22	25-04-22
			EC-DLET-01-01960-2022	DASH LEASING AND FINANCE PVT. LTD. VS SOMESH KUMAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	25-04-22	25-04-22
			EC-DLET-01-01961-2022	DASH LEASING AND FINANCE PVT. LTD. VS SUKHDEV	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	25-04-22	25-04-22
			EC-DLET-01-01974-2022	DRISTI SECURITIES PVT LTD VS BANTI	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	26-04-22	26-04-22
			EC-DLET-01-01975-2022	DRISTI SECURITIES PVT LTD VS SANTOSH KUMAR	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	26-04-22	26-04-22
			EC-DLET-01-01976-2022	DRISTI SECURITIES PVT LTD VS YASIN	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	26-04-22	26-04-22
			EC-DLET-01-01977-2022	DRISTI SECURITIES PVT LTD VS JAFRUDDIN	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	26-04-22	26-04-22
			EC-DLET-01-01978-2022	DRISTI SECURITIES PVT LTD VS JAHENDER	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	26-04-22	26-04-22

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of filing	e-
			EC-DLET-01-01979-2022	DRISTI SECURITIES PVT LTD VS SUSHMA	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01980-2022	DRISTI SECURITIES PVT LTD VS ANITA	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01987-2022	BALDEV FINLEASE PVT. LTD. VS FIROJ KHAN	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01986-2022	DASH LEASING AND FINANCE PVT. LTD. VS DEEPAK KUMAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01983-2022	DASH LEASING AND FINANCE PVT. LTD. VS AKIL AHMAD	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01982-2022	DASH LEASING AND FINANCE PVT. LTD. VS AAKASH	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01988-2022	DASH LEASING AND FINANCE PVT. LTD. VS FIROZ KHAN	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01989-2022	DASH LEASING AND FINANCE PVT. LTD. VS JAGWATI	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01991-2022	DASH LEASING AND FINANCE PVT. LTD. VS JITENDER KUMAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01992-2022	DASH LEASING AND FINANCE PVT. LTD. VS NAQUI HALDER	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01994-2022	DASH LEASING AND FINANCE PVT. LTD. VS PRAMOD KUMAR	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01995-2022	DASH LEASING AND FINANCE PVT. LTD. VS RAHUL	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01996-2022	DASH LEASING AND FINANCE PVT. LTD. VS SURESH	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01997-2022	DASH LEASING AND FINANCE PVT. LTD. VS VED PRAKASH	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01984-2022	BALDEV FINLEASE PVT. LTD. VS DANISH	NITISH PATHANIA	9999334816	pathania.hot@gmail.com	26-04-22	26-04-22	
			EC-DLET-01-01993-2022	M/S PEEJAY FINANCE COMPANY PVT LTD VS ROHIN YADAV	B. B. SHARMA	9891887145	Bankebiharisharma@rediffmail.com	27-04-22	27-04-22	
			EC-DLET-01-02004-2022	KOTAK MAHINDRA BANK LTD. VS SHAILESH TIWARI	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	27-04-22	27-04-22	
			EC-DLET-01-01999-2022	UNION BANK OF INDIA VS M/S ASHOKA STATIONARY MART	SAMARENDRA KUMAR	9999114922	samarendrakradv@yahoo.com	27-04-22	27-04-22	
			EC-DLET-01-01946-2022	EMURON TECHNOLOGIES PVT LTD VS LOHUM CLEANTECH PRIVATE LIMITED	N. MAHABIR	9811694997	contact@litmuslegal.com	27-04-22	27-04-22	

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EC-DLET-01-02017-2022	CARS24 FINANCIAL SERVICES PVT LTD VS GULSHAN KUMAR SINGH	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02018-2022	CARS24 FINANCIAL SERVICES PVT LTD VS DEEPAK KUMAR	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02019-2022	CARS24 FINANCIAL SERVICES PVT LTD VS MANOJ KUMAR	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02020-2022	CARS24 FINANCIAL SERVICES PVT LTD VS KARAN PANDEY	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02021-2022	CARS24 FINANCIAL SERVICES PVT LTD VS DEEPAK KUMAR	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02023-2022	DRISTI SECURITIES PVT LTD VS CHUNCHUN RAI	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02025-2022	DRISTI SECURITIES PVT LTD VS KRISHNA	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02024-2022	TOYOTA FINANCIAL SERVICES INDIA LTD VS RAJENDER PRASAD BANSAL	ABHA VIJAYAN	9953335792	abhavijayan13@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02026-2022	DRISTI SECURITIES PVT LTD VS JAHENDER MISTRI	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02027-2022	DRISTI SECURITIES PVT LTD VS RAJESH KASHYAP	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02029-2022	DRISTI SECURITIES PVT LTD VS DEEPAK GUPTA	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02030-2022	DRISTI SECURITIES PVT LTD VS PARVEZ	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02031-2022	DRISTI SECURITIES PVT LTD VS RAM MOHAN DIXIT	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02028-2022	TOYOTA FINANCIAL SERVICES INDIA LTD VS PATEL VENNUS RAMBHAI	ABHA VIJAYAN	9953335792	abhavijayan13@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02032-2022	BALDEV FINLEASE PVT. LTD. VS SHAHIN	SONIA JASUJA	8920545467	soniajasujaadvocate558@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02033-2022	TOYOTA FINANCIAL SERVICES INDIA LTD VS GANDHI TRAVEL	ABHA VIJAYAN	9953335792	abhavijayan13@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02034-2022	TOYOTA FINANCIAL SERVICES INDIA LTD VS PRIYANKA DILLIP BHOSALE	ABHA VIJAYAN	9953335792	abhavijayan13@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02035-2022	WALTON FINANCE PRIVATE LIMITED VS MAYARAM	GAGAN JINDAL	9871365547	adv.gagan.jindal@gmail.com	28-04-22	28-04-22
			EC-DLET-01-02036-2022	WALTON FINANCE PRIVATE LIMITED VS PRADEEP KUMAR	GAGAN JINDAL	9871365547	adv.gagan.jindal@gmail.com	28-04-22	28-04-22

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			EC-DLET-01-02037-2022	M/S BANSAL CREDITS LIMITED VS BAL KISHAN	RISHABH GULATI	9873709995	rishabh.g@live.in	28-04-22	28-04-22
			EC-DLET-01-02038-2022	M/S ANRFINLEASE PVT LTD VS RAHISUDDIN	RISHABH GULATI	9873709995	rishabh.g@live.in	28-04-22	28-04-22
			EC-DLET-01-02039-2022	M/S ANRFINLEASE PVT LTD VS MD PAPPU	RISHABH GULATI	9873709995	rishabh.g@live.in	28-04-22	28-04-22
			EC-DLET-01-02040-2022	M/S ANRFINLEASE PVT LTD VS VIJAY KUMAR	RISHABH GULATI	9873709995	rishabh.g@live.in	28-04-22	28-04-22
			EC-DLET-01-02041-2022	M/S ANRFINLEASE PVT LTD VS MANOJ KUMAR	RISHABH GULATI	9873709995	rishabh.g@live.in	28-04-22	28-04-22
			EC-DLET-01-02021-2022	KOTAK MAHINDRA BANK LTD. VS ASIAD INFRAPROJECTS LTD	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28-04-22	28-04-22
			EC-DLET-01-02001-2022	KOTAK MAHINDRA BANK LTD. VS KARAN KALURAM PATILK	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28-04-22	28-04-22
			EC-DLET-01-02002-2022	KOTAK MAHINDRA BANK LTD. VS VIJAY BAHADUR RAJPATI MAURYA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28-04-22	28-04-22
			EC-DLET-01-02003-2022	KOTAK MAHINDRA BANK LTD. VS KARAN KALURAM PATILK	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28-04-22	28-04-22
			EC-DLET-01-02005-2022	KOTAK MAHINDRA BANK LTD. VS SHAILESH TIWARI	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28-04-22	28-04-22
			EC-DLET-01-02006-2022	KOTAK MAHINDRA BANK LTD. VS VIJAY BAHADUR RAJPATI MAURYA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28-04-22	28-04-22
			EC-DLET-01-02007-2022	KOTAK MAHINDRA BANK LTD. VS KARAN KALURAM PATILK	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28-04-22	28-04-22
			EC-DLET-01-02008-2022	KOTAK MAHINDRA BANK LTD. VS CHETANKUMAR MAURYA	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28-04-22	28-04-22
			EC-DLET-01-02009-2022	KOTAK MAHINDRA BANK LTD. VS MOHD AFTAB KHAN	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28-04-22	28-04-22
			EC-DLET-01-02010-2022	KOTAK MAHINDRA BANK LTD. VS VINAYKUMAR LALMAN CHAUDHARY	MAYANK MAHAJAN	9873347330	mayank_mahajan05@yahoo.com	28-04-22	28-04-22
			EC-DLET-01-02043-2022	M/S NAMAN ENTERPRISES VS DEEPAK KUMAR	SAHIBA SINGH	9911440109	contact@keylegal.in	29-04-22	29-04-22
			EC-DLET-01-02044-2022	M/S BANSAL CREDITS LIMITED VS BALLA QURESHI	VIKAS SEHGAL	9873828306	vikki.sehgal@gmail.com	29-04-22	29-04-22
			EC-DLET-01-02045-2022	M/S BANSAL CREDITS LIMITED VS BALENDER KUMAR TOMAR	VIKAS SEHGAL	9873828306	vikki.sehgal@gmail.com	29-04-22	29-04-22
			EC-DLET-01-02046-2022	M/S BANSAL CREDITS LIMITED VS ARIF ALI	VIKAS SEHGAL	9873828306	vikki.sehgal@gmail.com	29-04-22	29-04-22

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			EC-DLET-01-02047-2022	M/S BANSAL CREDITS LIMITED VS DILSHAD ALI ANSARI	VIKAS SEHGAL	9873828306	vikki.sehgal@gmail.com	29-04-22	29-04-22
			EC-DLET-01-02048-2022	M/S BANSAL CREDITS LIMITED VS DILSHAD ALI ANSARI	VIKAS SEHGAL	9873828306	vikki.sehgal@gmail.com	29-04-22	29-04-22
			EC-DLET-01-02049-2022	M/S BANSAL CREDITS LIMITED VS KULDEEP	VIKAS SEHGAL	9873828306	vikki.sehgal@gmail.com	29-04-22	29-04-22
			EC-DLET-01-02050-2022	M/S BANSAL CREDITS LIMITED VS SHYAM JATAV	VIKAS SEHGAL	9873828306	vikki.sehgal@gmail.com	29-04-22	29-04-22
			EC-DLET-01-02055-2022	MULTILINE SHARE MERCANTILE PVT LTD VS JOGINDER MEHTO	HAIDER ABBAS	9717062924	habbas.21@gmail.com	29-04-22	29-04-22
			EC-DLET-01-02057-2022	DHARA MOTOR FINANCE LTD. VS RITU CHAUDHARY	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	29-04-22	29-04-22
			EC-DLET-01-02056-2022	DHARA MOTOR FINANCE LTD. VS RITU CHAUDHARY	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	29-04-22	29-04-22
			EC-DLET-01-02054-2022	DHANSHREE MOTOR FINANCE PVT. LTD. VS HITESH SINGH	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	29-04-22	29-04-22
			EC-DLET-01-02053-2022	DHARA MOTOR FINANCE LTD. VS HITESH SINGH	LALIT PANDEY	9717391663	lalitpandeyadav@gmail.com	29-04-22	29-04-22
			EC-DLET-01-02061-2022	UDBHAV KANSAL VS ADARSH PRATAP SINGH	MANOJ KUMAR	9899813888	Advocatemanojkumar@gmail.com	30-04-22	30-04-22
			EC-DLET-01-02065-2022	BHOLA AUTO FINLEASE PVT LTD VS MOOLCHAND	JITENDER KUMAR YADAV	9999855157	ADVJITENDERYADAV2017@GMAIL.COM	30-04-22	30-04-22
			EC-DLET-01-02066-2022	BHOLA AUTO FINLEASE PVT LTD VS HARUN	JITENDER KUMAR YADAV	9999855157	ADVJITENDERYADAV2017@GMAIL.COM	30-04-22	30-04-22
17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f-20.07.2021)	NORTH EAST	EX(COMM)-5/2022	KOTAK MAHINDRA BANK LTD. VS DHEERAJ SHARMA	ANKUR KATYAL	9811809439	ankurkatyal@asklegal.com.in	01.04.2022	31.03.2022
			OMP(I)(COMM)-5/2022	KOTAK MAHINDRA BANK LTD. VS SATENDER SINGH & OTHERS	TANUJ AGRAWAL	9599153502	tagrawal.5@gmail.com	07.04.2022	
			EX(COMM)-6/2022	M/S KOGTA FINANCIAL INDIA LTD. VS BADRUL HASAN KHAN & OTHERS	SHARWAN KUMAR TIWARI	8010215314	litigation@srcslegal.com	11.04.2022	08.04.2022
			EX(COMM)-7/2022	IIFL FINANCE LTD VS DEV PLASTIC WORKS	SANJEEV KUMAR	8285002845	litigation@srcslegal.com	11.04.2022	08.04.2022
			CS(COMM)-24/2022	RATI RAM VS HITACHI PAYMENT SERVICES PVT LTD	PRASHANT SHARMA	9811996757	relocationoperationsteam@hitachi-payments.com	12.04.2022	
			EX(COMM)-8/2022	ADITYA BIRLA FINANCE LIMITED VS KABIR SHARMA	AMIT KUMAR	9990659331	kmpspartner@gmail.com	12.04.2022	11.04.2022

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			CS(COMM)-25/2022	TODAY TEA LIMITED VS MANOJ GARG & OTHERS	UDIT TEWARI	8860888011	juaid@laljitm.in	13.04.2022	
			EX(COMM)-09/2022	SH. BITTU VS SH. BALLI @ BALLI BAGGI WALE	MUKESH KUMAR	9810176628	advocatekkdskparihar@gmail.com	13.04.2022	13.04.2022
			EX(COMM)-10/2022	IIFL FINANCE LTD. VS KAVIYA FOAM HOUSE	SANJEEV KUMAR	8285002845	litigation@srcslegal.com	13.04.2022	13.04.2022
			MISC DJ-93/2022	THE BSES YAMUNA POWER LTD VS SUDESH	PRAMOD KUMAR	9717472432	naimanas95@gmail.com	18.04.2022	
			EX(COMM)-11/2022	KOTAK MAHINDRA PRIME LIMITED VS SANOJ KUMAR	ROHIT BOHRA	9911000651	rohit@bambhaandandan.in	18.04.2022	16.04.2022
			EX(COMM)-12/2022	TATA CAPITAL FINANCIAL SERVICE LTD. VS M/S YASH MEDICOSREP. BY ITS AUTHORISED SIGNATORYMR DARSHAN KUMAR PAHUJA AND OTHERS	SOURAV BAJAJ	9250062361	bajajlawfirm1@gmail.com	18.04.2022	16.04.2022
			CS(COMM)-26/2022	CANARA BANK VS GAURAV KUMAR	ANSHUMAN SRIVASTAVA	9990042642	sri.anshu83@gmail.com	22.04.2022	22.04.2022
			CS(COMM)-27/2022	CANARA BANK VS SH. AJAY	ANSHUMAN SRIVASTAVA	9990042642	sri.anshu83@gmail.com	22.04.2022	22.04.2022
			CS(COMM)-28/2022	CANARA BANK VS KAVITA	ANSHUMAN SRIVASTAVA	9990042642	sri.anshu83@gmail.com	22.04.2022	22.04.2022
			CS(COMM)-29/2022	CANARA BANK VS SUBHADRA	ANSHUMAN SRIVASTAVA	9990042642	sri.anshu83@gmail.com	22.04.2022	22.04.2022
			EX(COMM)-13/2022	AXIS BANK VS ANIL	RAHUL CHAUHAN	9971891788	info@aualegal.com	19.04.2022	19.04.2022
			EX(COMM)-14/2022	AXIS BANK VS MADHU	RAHUL CHAUHAN	9971891788	info@aualegal.com	19.04.2022	19.04.2022
			CS(COMM)-30/2022	BANK OF BARODA VS DEEPAK GARG	UMESH JOSHI	9717391663	lalitpandeyadv@gmail.com	25.04.2022	25.04.2022
			CS(COMM)-31/2022	BANK OF BARODA VS SHADMA & 1 OTHERS	UMESH JOSHI	9717391663	lalitpandeyadv@gmail.com	25.04.2022	25.04.2022
			CS(COMM)-32/2022	BANK OF BARODA VS MOHD NADEEM	UMESH JOSHI	9717391663	lalitpandeyadv@gmail.com	25.04.2022	25.04.2022
			CS(COMM)-33/2022	HDFC LIMITED VS ROHIT SHARMA	RAJEEV KUMAR	9268085583	advocatevj9@gmail.com	27.04.2022	27.04.2022
			EX(COMM)-15/2022	TATA CAPITAL FINANCIAL SERVICES LTD VS ABHISHEK MISHRA	LALIT PANDEY	9811809439	ankurkatyal@asklegal.com.in	27.04.2022	27.04.2022
			EX(COMM)-16/2022	BAJAJ FINANCE LIMITED VS NEERAJ SHARMA	KESHAV KUMAR	8285002845	litigation@srcslegal.com	27.04.2022	27.04.2022
			EX(COMM)-17/2022	KOTAK MAHINDRA BANK VS RAMAKANT DUBEY	ANKUR KATYAL	9811809439	ankurkatyal@asklegal.com.in	27.04.2022	26.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX(COMM)-18/2022	TATA CAPITAL FINANCIAL SERVICE LTD. VS MOHD SHOKEEL	LALIT PANDEY	9717391663	lalitpandeyadv@gmail.com	28.04.2022	28.04.2022
			EX(COMM)-19/2022	AXIS BANK VS SUMIT KUMAR SHARMA	JATIN ANAND	9871040589	indolexlaw@gmail.com	28.04.2022	28.04.2022
			EX(COMM)-20/2022	AXIS BANK VS PAWAN KASHYAP	JATIN ANAND	9871040589	indolexlaw@gmail.com	29.04.2022	29.04.2022
			EX(COMM)-21/2022	AXIS BANK VS RAHUL KUMAR	JATIN ANAND	9871040589	indolexlaw@gmail.com	29.04.2022	29.04.2022
			CS(COMM)-34/2022	CANARA BANK VS JAIDEV SINGH	ANKUR AGGARWAL	9990042642	sri.anshu83@gmail.com	29.04.2022	29.04.2022
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)	Shahdara	CS (COMM)/241/2022	M/S EVI FASHION Vs SN FASHION	SYED WASIF HAIDER(P),	9958154277	harssinghal14@gmail.com	02-04-2022	02-04-2022
			CS (COMM)/242/2022	S K SHARMA Vs SANJAY JAIN	Raj Kumar Jain(P),	9212388841	jainrajadvocate@gmail.com	02-04-2022	02-04-2022
			CS (COMM)/239/2022	SMT SHOBHA BHARGAVA Vs V4 INFRASTRUCTURE PVT LTD	ADITYA TREHAN(P),	9810667858	adityatrchan@gmail.com	02-04-2022	02-04-2022
			CS (COMM)/240/2022	PAWAN ENTERPRISES THROUGH ITS PROPRIETOR PAWAN KUMAR JAIN Vs RICKY GUPTA	PRITIKA SACHDEV(P),	9899787372	abi.j.rai@gmail.com	02-04-2022	02-04-2022
			CS (COMM)/238/2022	SHUBHAM JAIN Vs RAJENDRA KUMAR AGARWAL	Avadhesh Kumar(P),	9810793583	isha.aggarwal21@gmail.com	02-04-2022	02-04-2022
			CS (COMM)/251/2022	M/S NATYANK AGRO PRIVATE LIMITED Vs STATE BANK OF INDIA	DEVENDER KUMAR DHIRYAN(P),	9811403534	devdhiryan@yahoo.com	08-04-2022	08-04-2022
			CS (COMM)/256/2022	M/S M S CONTRACTOR Vs EAST DELHI MUNICIPAL CORPORATION	NAGENDRA KUMAR RATHI(P),	9210107303	thejuralsolutions@gmail.com	11-04-2022	11-04-2022
			CS (COMM)/259/2022	RAVI AGGARWAL Vs SHIVAM JAIN ANSH FAB 2	BHARAT PRAKASH(P),	9268300000	bharat.gupta@rkca.net	12-04-2022	12-04-2022
			CS (COMM)/260/2022	NITIN TYAGI Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9811161525	skingh116@gmail.com	13-04-2022	13-04-2022
			CS (COMM)/266/2022	BANK OF BARODA Vs SANDEEP PANCHAL	GEETANJALI SHARMA(P),	8447833470	advocate.134@gmail.com	18-04-2022	18-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/265/2022	PRADEEP KASHYAP Vs PARAMJEET		9210107303	thejuralsolutions@gmail.com	18-04-2022	18-04-2022
			CS (COMM)/268/2022	M/S CF COMPOSITES Vs MS STADD TECH ENGINEERING PVT LTD	SYED AJMAL HASAN(P),	9999519189	fafarooquick11@gmail.com	20-04-2022	20-04-2022
			CS (COMM)/269/2022	M/S ROHAN BOOK COMPANY PVT LTD Vs UNIQUE BROTHERS BOKARO ORS	SAMAMA SUHAIL(P),	9717345345	anzlawz@gmail.com	20-04-2022	20-04-2022
			CS (COMM)/271/2022	PUNJAB NATIONAL BANK Vs M/S SHRI SHYAM ELECTRONICS	OMPRAKASH PAHUJA(P),	9717345345	anzlawz@gmail.com	20-04-2022	20-04-2022
			CS (COMM)/270/2022	K S AGGARWAL Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9811161525	skingh116@gmail.com	20-04-2022	20-04-2022
			CS (COMM)/284/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9811161525	skingh116@gmail.com	21-04-2022	21-04-2022
			CS (COMM)/283/2022	M/S RICH BAKERS Vs ARIF KHAN TRADING AS M/S N M FOODS	DHARMENDR A KUMAR YADAV(P),	9811129304	sanjeev.singh@singhnassociates.com	21-04-2022	21-04-2022
			CS (COMM)/288/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9811161525	skingh116@gmail.com	23-04-2022	23-04-2022
			CS (COMM)/289/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9811161525	skingh116@gmail.com	23-04-2022	23-04-2022
			CS (COMM)/287/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9811161525	skingh116@gmail.com	23-04-2022	23-04-2022
			OMP (I) (COMM)/156/2022	AXIS BANK LIMITED Vs SUKHVINDER SINGH	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	23-04-2022	23-04-2022
			OMP (I) (COMM)/154/2022	AXIS BANK LIMITED Vs VATAN CHANDILA	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	23-04-2022	23-04-2022
			OMP (I) (COMM)/153/2022	AXIS BANK LIMITED Vs SANSKAR PUBLIC ACADEMY HS SCHOOL	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	23-04-2022	23-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (I) (COMM)/155/2022	AXIS BANK LIMITED Vs AMRITA KAUR	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	23-04-2022	23-04-2022
			OMP (I) (COMM)/151/2022	AXIS BANK LIMITED Vs PARGAN RAM	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	23-04-2022	23-04-2022
			OMP (I) (COMM)/152/2022	AXIS BANK LIMITED Vs AMARJEET KAUR	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	23-04-2022	23-04-2022
			OMP (I) (COMM)/150/2022	AXIS BANK LIMITED Vs AMAR KUMAR	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	23-04-2022	23-04-2022
			CS (COMM)/295/2022	RAJDHANI FLOUR MILLS LTD Vs MOOL CHAND GUPTA	SANJAY KUMAR(P),	9818336108	sanjay.advocate@gmail.com	27-04-2022	27-04-2022
			OMP (I) (COMM)/163/2022	AXIS BANK LIMITED Vs JAGJIT SINGH	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	27-04-2022	27-04-2022
			OMP (I) (COMM)/164/2022	AXIS BANK LIMITED Vs ARVIND KUMAR SARAHYA	RAJESH KUMAR(P),	9958726491	jangraadvocate@gmail.com	27-04-2022	27-04-2022
			CS (COMM)/294/2022	MAMAN CHAND Vs EAST DELHI MUNICIPAL CORP THROUGH ITS EXECUTIVE ENGINEER M III	DEEPAK VUTTSYA(P),	9811826000	rrajive@gmail.com	27-04-2022	27-04-2022
			CS (COMM)/298/2022	UNION BANK OF INDIA Vs SAIF HUSSAIN	PRIYA RANJAN(P),	9999114922	samarendrakradv@yaboo.com	28-04-2022	28-04-2022
			CS (COMM)/299/2022	UNION BANK OF INDIA Vs MS GEETIKA KAIM	PRIYA RANJAN(P),	9999114922	samarendrakradv@yaboo.com	28-04-2022	28-04-2022
19	MS. SUKHVINDER KAUR DJ COMM – 02	Shahdara	OMP (I) (COMM)/145/2022	SHARE INDIA FINCAP PVT LTD Vs BIJENDER SINGH	SAJJAN KUMAR AGGARWAL(P),	9911644330	skaggarwal@gmail.com	04-04-2022	04-04-2022
			OMP (I) (COMM)/147/2022	KOTAK MAHINDRA BANK LTD Vs SHRI PARSHWA JINENDRA SHIKSHA PARISHAD	TANUJ AGRAWAL(P),	9599153502	tagrawal.5@gmail.com	07-04-2022	07-04-2022
			OMP (I) (COMM)/146/2022	KOTAK MAHINDRA BANK LTD Vs SHRI PARSHWA JINENDRA SHIKSHA PARISHAD	TANUJ AGRAWAL(P),	9599153502	tagrawal.5@gmail.com	07-04-2022	07-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			OMP (COMM)/2/2022	SUKHDEV RANA Vs M/S CHOLAMANDALAM INVESTMENT AND FINANCE LTD	NAGENDRA KUMAR RATHI(P),	8376049807	advicateasgij.1@gmail.com	08-04-2022	08-04-2022
			OMP (I) (COMM)/161/2022	AXIS BANK LIMITED Vs VISHAV VIJAY SINGH	RAJESH KUMAR(P),	958257354	parth.sachdeva@tfsin.co.in	25-04-2022	25-04-2022
			OMP (I) (COMM)/158/2022	AXIS BANK LIMITED Vs JAGROOP SINGH	RAJESH KUMAR(P),	958257354	parth.sachdeva@tfsin.co.in	25-04-2022	25-04-2022
			OMP (I) (COMM)/160/2022	AXIS BANK LIMITED Vs SARABJEET KAUR	RAJESH KUMAR(P),	958257354	parth.sachdeva@tfsin.co.in	25-04-2022	25-04-2022
			OMP (I) (COMM)/159/2022	AXIS BANK LIMITED Vs PARDEEP SINGH	RAJESH KUMAR(P),	958257354	parth.sachdeva@tfsin.co.in	25-04-2022	25-04-2022
			OMP (I) (COMM)/157/2022	AXIS BANK LIMITED Vs ANITA KUMARI	RAJESH KUMAR(P),	958257354	parth.sachdeva@tfsin.co.in	25-04-2022	25-04-2022
			OMP (I) (COMM)/162/2022	AXIS BANK LIMITED Vs PRADEEP WALTER	RAJESH KUMAR(P),	958257354	parth.sachdeva@tfsin.co.in	27-04-2022	27-04-2022
			CS (COMM)/245/2022	SK SYSTEMS PVT LTD Vs V 4 INFRASTRUCTURE PVT LTD	ADITYA TREHAN(P),	9810667858	aditya@advantlegal.com	02-04-2022	02-04-2022
			CS (COMM)/244/2022	PAWAN ENTERPRISES THROUGH ITS PROPRIETOR PAWAN KUMAR JAIN Vs GUPTA JI GARMENTS THROUGH ITS PROPRIETOR VIKAS GUPTA	PRITIKA SACHDEV(P),	9899787372	abhi.j.rai@gmail.com	02-04-2022	02-04-2022
			CS (COMM)/243/2022	PAWAN ENTERPRISES THROUGH ITS PROPRIETOR Vs LAXMAN GUPTA	PRITIKA SACHDEV(P),	9899787372	abhi.j.rai@gmail.com	02-04-2022	02-04-2022
			CS (COMM)/247/2022	M/S GAYATRI HOSIERY Vs M/S SHREE GANESHAM SALES	NARINDER KUMAR BHAMBRI(P),	8882684194	advkaranbhambri@gmai.com	04-04-2022	04-04-2022
			CS (COMM)/249/2022	M/S VPREALTORS PVT LTD Vs INDIABULLS HOUSING FINANCE LTD	VIDIT GUPTA(P),	9810038329	d.k.gupta5758@yahoo.com	05-04-2022	05-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/248/2022	M/S BERRY COTTS PRIVATE LIMITED Vs SHREE JAI GURUDEV TEXTILE AGENCY	ABHISHEK MALHOTRA(P),	8800329799	amalhotra@tintlaw.co.in	05-04-2022	05-04-2022
			CS (COMM)/250/2022	SURENDER KUMAR PRO MR TRADERS Vs VISHAL GUPTA S/O OMINDER KUMAR PRO VISHAL TEXTILES	Jhinnoo Prasad Gupta(P),	9868597296	mailmejpgupta@gmail.com	07-04-2022	07-04-2022
			CS (COMM)/252/2022	SHYAM PRAKASH GOEL PROP OF M/S NISHANT COLLECTION Vs SANJAY N PAMNANI	RAVI SHARMA(P),	9891475320	pankajsinghaladvocate@gmail.co,	08-04-2022	08-04-2022
			CS (COMM)/254/2022	SOURAV BANSAL Vs PS SPORTS THROUGH ITS PROPRIETOR SHANTI BAMORYA	VIPIN DILAWARI(P),	9312203957	vipindalawari83@gmail.com	08-04-2022	08-04-2022
			CS (COMM)/253/2022	KAPOORI CHITS PRIVATE LIMITED Vs RAJ KUMAR SINGH AND OTHERS	ANKIT GUPTA(P),	1149096709	vakilankitgupta@gmail.com	08-04-2022	08-04-2022
			CS (COMM)/257/2022	ADIDAS AG Vs ASHOK KUMAR	AASTHA SHARMA(P),	9810481016	mail@theligist.com	11-04-2022	11-04-2022
			CS (COMM)/261/2022	VEEKAY ELECTRICALS Vs SHRI SHYAM ENTERPRISES	NITIN GARG(P),	7838865967	gargnitin.adv1310@gmail.com	16-04-2022	16-04-2022
			CS (COMM)/262/2022	NITIN TYAGI Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9811161525	sksingh116@gmail.com	16-04-2022	16-04-2022
			CS (COMM)/263/2022	AADI POLYMERS PVT LTD Vs COMFORT EVER	Aditya Jain(P),	8383953944	jainadityaraj@yahoo.com	18-04-2022	18-04-2022
			CS (COMM)/264/2022	JAI DURGA TRADERS PVT LTD Vs DRISH EMBROIDERY	Aditya Jain(P),	8383953944	jainadityaraj@yahoo.com	18-04-2022	18-04-2022
			CS (COMM)/267/2022	NITIN ENTERPRISES Vs PINKY PARI	Aditya Jain(P),	8383953944	jainadityaraj@yahoo.com	19-04-2022	19-04-2022
			CS (COMM)/272/2022	ASHISH MUNDHRA Vs MUKESH SETHIA	MUKESH KUMAR(P),	99115112311	mk49advocate24@gmail.	20-04-2022	20-04-2022
			CS (COMM)/275/2022	NITIN TYAGI Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9811161525	sksingh116@gmail.com	20-04-2022	20-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/276/2022	PUNJAB NATIONAL BANK Vs CHARDI KALA CREATIONS THROUGH ITS PROPRIETOR SH KIRAT SINGH GILL	OMPRAKASH PAHUJA(P),	9810589235	oppahuja@yahoo.co.in	20-04-2022	20-04-2022
			CS (COMM)/273/2022	RAJEEV GUPTA Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9810589235	oppahuja@yahoo.co.in	20-04-2022	20-04-2022
			CS (COMM)/274/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9810589235	oppahuja@yahoo.co.in	20-04-2022	20-04-2022
			CS (COMM)/279/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9810589235	oppahuja@yahoo.co.in	21-04-2022	21-04-2022
			CS (COMM)/282/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	9810589235	oppahuja@yahoo.co.in	21-04-2022	21-04-2022
			CS (COMM)/280/2022	ANIL KUMAR GOYAL Vs GURU PRASHAD	KAMAL MEHTA(P),	9868249232	kamal77mehta@gmail.com	21-04-2022	21-04-2022
			CS (COMM)/281/2022	MS JAY AMBAY INDUSTRIES Vs MS DEEP JYOTI ELECTRICAL DECOR	Ankur(P),	9990166848	ankursingh983@gmail.com	21-04-2022	21-04-2022
			CS (COMM)/277/2022	BANK OF BARODA Vs JEETU MALHOTRA	RAJESH KUMAR TIWARI(P),	98999130203	advsudhashukla@gmail.com	21-04-2022	21-04-2022
			CS (COMM)/278/2022	BANK OF BARODA Vs SARITA BEGWANI	RAJESH KUMAR TIWARI(P),	98999130203	advsudhashukla@gmail.com	21-04-2022	21-04-2022
			CS (COMM)/285/2022	PUNJAB NATIONAL BANK Vs HRL AND CO AND ANR	Bijaya Mohan Goswami(P),	9015893668	advbmg2016@gmail.com	22-04-2022	22-04-2022
			CS (COMM)/291/2022	DHANANJAY DIXIT Vs RUDAL SINGH	GARVIT VINAYAK(P),	9999985636	garvit.vinayak@yahoo.co.in	25-04-2022	25-04-2022
			CS (COMM)/292/2022	SUNIL KUMAR BANSAL PROP ANUSHKA OVERSEAS Vs SUNIT KUMAR JAIN PROP PARSVNATH ENTERPRISES	pankaj(P),	9818994947	advpankaj.k.aggarwal@gmail.com	25-04-2022	25-04-2022
			CS (COMM)/290/2022	LATA DEVI Vs SH NAVEEN KUMAR SHARMA	VIDIT GUPTA(P),	9810038239	dkgupta578@yahoo.com	25-04-2022	25-04-2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/293/2022	MS ARUNA GUPTA SOLE PROPRIETOR M/S AKG ENTERPRISES Vs M/S SHIV PRIYA CABELS PVT LTD THROUGH ITS DIRECTORS	VISHAL KHATTAR(P),	1147018254	patinalawoffices@gmail.com	27-04-2022	27-04-2022
			CS (COMM)/302/2022	RAVI GUPTA Vs ENGLISH PREMIUM	SAMRIDHI(P),	96547113565	ckaushik11@gmail.com	28-04-2022	28-04-2022
			CS (COMM)/301/2022	BANK OF BARODA Vs SATYENDRA KUMAR DHALL	RAJESH KUMAR TIWARI(P),	98999130203	advsudhashukla@gmail.com	28-04-2022	28-04-2022
			CS (COMM)/300/2022	BANK OF BARODA Vs DEEPAI CHAWALA	RAJESH KUMAR TIWARI(P),	98999130203	advsudhashukla@gmail.com	28-04-2022	28-04-2022
			CS (COMM)/304/2022	VERSHA BATLA PROPRIETOR OF TANU PRAKASHAN Vs SARAVJEET ARORA PROPRIETOR OF KHALSA AGENCY	HEMANT GOEL(P),	9818378180	hement_sumdeha2001@yahoo.co.in	28-04-2022	28-04-2022
			CS (COMM)/303/2022	VIRENDER SINGH Vs M/S AIRPLAZA RETAIL HOLDINGS PVT LTD	A C Singhal(P),	8800534053	acsinghaladvocate@gmail.com	28-04-2022	28-04-2022
			Execution (Comm)/16/2022	M/S KOTAK MAHINDRA BANK LTD Vs M/S BHANDARI TRAVELZ PVT LTD AND ORS	RAVI SHANKAR GARG(P),	9611252038	advocatersgarg@gmail.com	21-04-2022	21-04-2022
			Execution (Comm)/18/2022	BAJAJ FINANCE LTD Vs NEHA GOYAL	KESHAV KUMAR(P),	9990151720	gloriouslawassociates@gmail.com	25-04-2022	25-04-2022
			Execution (Comm)/19/2022	TATA CAPITAL FINANCIAL SERVICES LTD Vs ANKIT JAIN	LALIT PANDEY(P),	9717391663	lalitpandeyadv@gmail.com	27-04-2022	27-04-2022
			Execution (Comm)/13/2022	M/S YATHARTH ENTERPRISES Vs SHRI LUCKY KINGER PROP M/S MICRO ELECTRONIC	YASHPAL SHARMA(P),	9811131539	advocateyash76@yahoo.com	08-04-2022	08-04-2022
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL						

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
21	MS. BARKHA GUPTA, DJ(COMM)	NORTH	Execution (Comm)/17/2022	DHANI LOANS AND SERVICES LIMITED Vs KHUSHI FOOTWEAR THROUGH ITS PROPRIETOR	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	04-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/18/2022	DHANI LOANS AND SERVICES LIMITED Vs ROHIT ENTERPRISES	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	04-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/168/2022	UNION BANK OF INDIA Vs SHRI OM SHOES PALACE	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	04-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/19/2022	KOTOK MAHINDRA PRIME LTD Vs KRISHAN BHARDWAJ	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	04-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/171/2022	LANCER FOOTWEAR INDIA PVT LTD Vs ANIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	05-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/170/2022	BANK OF BARODA Vs ANIL KUMAR	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	05-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/169/2022	STATE BANK OF INDIA Vs SACHIN GARG	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	05-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/177/2022	SATYA PARKASH AND BROTHERS PRIVATE LIMITED Vs NORTH DELHI MUNICIPAL CORPORATION THROUGH ITS EXECUTIVE DIRECTOR PROJECT	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	06-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/176/2022	SATYA PARKASH AND BROTHERS PRIVATE LIMITED Vs NORTH DELHI MUNICIPAL CORPORATION THROUGH ITS EXECUTIVE ENGINEER PROJECT	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	06-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/175/2022	SATYA PARKASH AND BROTHERS PRIVATE LIMITED Vs NORTH DELHI MUNICIPAL CORPORATION THROUGH ITS EXECUTIVE ENGINEER M 1	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	06-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS (COMM)/174/2022	PRADEEP KUMAR MISHRA PROPRIETOR OF AG ELECTROCHEM Vs SERVOTECH POWER SYSTEMS LIMITED THROUGH MD	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	06-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			CS (COMM)/200/2022	GURMEET SINGH PROPRIETOR M/S CHOICE DECORATOR VS MAHA DURGA CHARITABLE TRUST	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	20-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
			Execution (Comm)/37/2022	HDFC BANK LTD Vs LATE MR ASHWANI KUMAR	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	22-04-2022	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
22	VACANT COURT OF SH. HARISH DUDANI, DJ (COMMERCIAL)	South-West	CS 139/2020	COMM. M/S TRISHUL REALCON P. LTD. VS M/S DESIGN N DESIGN.	JAY.K.BHARD WAJ	9999809802	gdclawyerschamber@gmail.com	01.04.2022	29.03.2022
			CS 140/2022	COMM. PUNJAB NATIONAL BANK VS M/S ESS AAR ENGINEERS.	SAURAV BHASIN	9899331166	sauravbhasin10@gmail.com	01.04.2022	23.03.2022
			CS COMM. 141/2022	ADMISSION OVESEAS VS RAVI NAIK	VARUN BEDI	8285672608	advocatevarunbedi@gmail.com	01.04.2022	24.03.2022
			CS 142/2022	COMM. M/S GREEN PLANET VS DEEPIKA VERMA	VINOD KUMAR	9350999608	advocatevinod1969@gmail.com	01.04.2022	25.03.2022
			CS COMM. 143/2022	CANARA BANK VS M/S DARSHAN ENTERPRISES	SANDEEP TYAGI	9999886249	sktyagi@gmail.com	01.04.2022	26.02.2022
			CS 144/2022	COMM. CANARA BANK VS M/S ZAS EXPORTS	SANDEEP TYAGI	9999886249	sktyagi@gmail.com	01.04.2022	26.02.2022
			CS COMM. 145/2022	CANARA BANK VS M/S VISHNU ENT.	SANDEEP TYAGI	9999886249	sktyagi@gmail.com	01.04.2022	26.02.2022
			CS 146/2022	COMM. CANARA BANK VS M/S RAMA SHANKAR	SANDEEP TYAGI	9999886249	sktyagi@gmail.com	01.04.2022	26.02.2022
			CS 147/2022	COMM. PRIYANSHU MITTAL VS M/S SHREE GANESH ENTERPRISES	NIMISH CHIB	9810823566	nimishchib@gmail.com	01.04.2022	28.03.2022
			CS 148/2022	COMM. UNION BANK OF INDIA VS M/S GOYAL FOODS.	RAJIV KUMAR	9899395409	rajivpathakadvocate@gmail.com	01.04.2022	24.03.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS 149/2022	COMM. SOUTH INDIAN BANK VS DEEPAK SACHDEVA	KAMAL KANT CHHABRA	9810102211	adckkc@gmail.com	01.04.2022	26.03.2022
			CS 150/2022	COMM. NEERAJ KUMAR VS REENA GAHLOT	HARPREET SINGH UPPAL	9868312318	uppal@lawyer.com	01.04.2022	22.03.2022
			CS COMM. 151/2022	BANK OF BARODA VS NISHA KUSHIK	SUDHA SHUKLA	9899913203	advsubhashukla@gmail.com	01.04.2022	28.03.2022
			CS COMM. 152/2022	BANK OF BARODA VS NEMWATI	SUDHA SHUKLA	9899913203	advsubhashukla@gmail.com	01.04.2022	28.03.2022
			CS COMM. 153/2022	BANK OF BARODA VS RAJAN KALIA	SUDHA SHUKLA	9899913203	advsubhashukla@gmail.com	01.04.2022	28.03.2022
			CS COMM. 154/2022	NEERAJ KR. SINGH VS RAVINDRA SINGH	R.S. SHARMA	9968237976	rssharmaadvocate5@gmail.com	02.04.2022	28.03.2022
			CS COMM. 155/2022	CANARA BANK VS VIKRAM SINGH	SUBODH KR. SINGH	9811375940	advsubodhkumarsingh@gmail.com	02.04.2022	25.03.2022
			CS COMM. 156/2022	M/S NAVYA TEXTILE VS M/S ADARESH OUTFIT	SAMEER SIDHA	9444446565	sameersidhar@metropolitianle gal.in	02.04.2022	28.03.2022
			CS COMM. 157/2022	HOUSING DEVELOPMENT FINANCE VS SUVIG MOHAN SHARMA	MANDIRA MITRA	9810561149	mandiramitra@gmail.com	02.04.2022	28.03.2022
			CS 158/2022	COMM. M/S WORTH WORLDWIDE LOGISTICS VS M/S ORIENT CRAFT LTD.	ASHOK KR. JHA	8368931426	akjha.akhil@gmail.com	04.04.2022	22.03.2022
			CS COMM. 159/2022	BANK OF BARODA VS BEAUTY MAKEOVER STUDIO	SUNITA	9873591509	sunita.kashyap60@yahoo.com	04.04.2022	29.03.2022
			CS 160/2022	COMM. R.S.STEELS VS UNITED CONCEPTS AND SOLUTIONS	YASH TANDON	9910979764	yashtandan@live.com	04.04.2022	11.03.2022
			CS COMM. 161/2022	CANARA BANK VS M/S S.S. INTERNATIONAL	CHITRA MALHOTRA	9212888057	chitrasobti@gmail.com	04.04.2022	25.03.2022
			CS 162/2022	COMM. SUN STAR ENTERPRISES VS M/S UMA ENTERPRISES	SAMEER SIDHAR	9444446565	sameersidhar@metropolitianle gal.in	04.04.2022	28.03.2022
			CS COMM. 163/2022	SUN STAR ENTERPRISES VS TULSI APPARELS	SAMEER SIDHAR	9444446565	sameersidhar@metropolitianle gal.in	04.04.2022	28.03.2022
			CS 164/2022	COMM. SUN STAR ENTERPRISES VS M/S ONYX ENTERPRISES	SAMEER SIDHAR	9444446565	sameersidhar@metropolitianle gal.in	04.04.2022	28.03.2022
			CS COMM. 165/2022	SUN STAR ENTERPRISES VS M/S FUTURE SPORTS	SAMEER SIDHAR	9444446565	sameersidhar@metropolitianle gal.in	04.04.2022	28.03.2022
			CS 166/2022	COMM. M/S ATA FREIGHT VS DZIRE FRIEIGHT SOLUTIONS	DIPESH SHARMA	9100933684	dipesh.wittons@gmail.com	04.04.2022	22.03.2022
			CS COMM. 167/2022	CANARA BANK VS M/S KANHA TENT WORKS	SUMIT VIRMANI	9873245548	sumit.virmani12@gmail.com	04.04.2022	30.03.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			CS 168/2022	COMM. CANARA BANK VS BHAGYA NARAYAN	SURBI SAXENA	8860224184	adv.surbhisaxena@gmail.com	04.04.2022	30.03.2022
			CS 169/2022	COMM. CANARA BANK VS M/S JAI MATA VAISHNO CONSTRUCTION	SURBI SAXENA	8860224184	adv.surbhisaxena@gmail.com	04.04.2022	30.03.2022
			CS 170/2022	COMM. PUNJAB NATIONAL BANK VS MS. PRITI KUSHWAHA	PARIKSHIT MAHIPAL	9868873986	pmahipal09@gmail.com	05.04.2022	26.03.2022
			CS COMM. 171/2022	UNION BANK OF INDIA VS TARUN SURI	ARVIND SINHA	9810618195	arvindsingha1@gmail.com	05.04.2022	31.03.2022
			CS COMM. 172/2022	UNION BANK OF INDIA VS ISHANT AGGARWAL	ARVIND SINHA	9810618195	arvindsingha1@gmail.com	05.04.2022	31.03.2022
			CS COMM. 173/2022	UNION BANK OF INDIA VS RAJ KUMAR	ARVIND SINGH	9810618195	arvindsingha1@gmail.com	05.04.2022	31.03.2022
			CS COMM. 174/2022	UNION BANK OF INDIA VS RICKY KUMAR	ARVIND SINHA	9810618195	arvindsingha1@gmail.com	05.04.2022	31.03.2022
			CS COMM. 175/2022	OM PARKASH PANWAR VS M/S BOOK PALACE	AMIT PRASHER	9811319114	amitparashar71@gmail.com	11.04.2022	01.04.2022
			CS COMM. 176/2022	CANARA BANK VS M/S NEW KITCHEN	SUMIT VIRMANI	9873245548	sumit.virmani2@gmail.com	11.04.2022	11.04.2022
			CS COMM. 177/2022	M/S DURA BUILD P.LTD. VS RAJU DEDNATH	AMIT KUMAR	8383892949	amit.mishra15551@gmail.com	11.04.2022	05.04.2022
			CS COMM. 178/2022	M/S PATANJALI AYURVED LTD. VS M/S BMR DAIRY PRODUCT	SIMRANJEET SINGH	9373913424	rudrakshi.deo@athenalegal.in	11.04.2022	06.04.2022
			CS COMM. 179/2022	UNION BANK OF INDIA VS KRISHNA ENTERPRISES	KESHAV KUMAR	9999626126	keshav.Adv1@gmail.com	12.04.2022	25.03.2022
			CS 180/2022	COMM. UNION BANK OF INDIA VS POWER GEN ENGG.	KESHAV KUMAR	9999626126	keshav.Adv1@gmail.com	12.04.2022	24.03.2022
			CS COMM. 181/2022	UNION BANK OF INDIA VS BULLS 11 EQUIPMENTS	KESHAV KUMAR	9999626126	keshav.Adv1@gmail.com	12.04.2022	24.03.2022
			CS 182/2022	COMM. UNION BANK OF INDIA VS SAT KARTAR ENGG.	KESHAV KUMAR	9999626126	keshav.Adv1@gmail.com	12.04.2022	24.03.2022
			CS 183/2022	COMM. THE JAMMU & KASHMIR BANK VS NAVEEN SINGH NEGI	UZMA ASHRAF	9953459952	rauzlegal@gmail.com	18.04.2022	06.04.2022
			CS 184/2022	COMM. THE JAMMU & KASHMIR BANK VS SHANTI NEGI	UZMA ASHRAF	9953459952	rauzlegal@gmail.com	18.04.2022	06.04.2022
			CS 185/2022	COMM. M/S R.S. COMPONENTS AND CONTROLS VS M/S CUBICAL LABORATORIES P. LTD.	RAHUL MALHOTRA		rahulssmalhotra@gmail.com	18.04.2022	04.04.2022
			CS 186/2022	COMM. ROHIT BANSAL VS M/S JASON INC.	VIKAS SHARMA	9555333330		18.04.2022	06.04.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of filing	e-
			CS COMM. 187/2022	CHESA DENTAL CARGO SERRVICE VS J.K. DENTA VISION	BULBUL YADAV	9313350568	gk@cgk.legal	18.04.2022	11.04.2022	
			CS COMM. 188/2022	UNION BANK OF INDIA VS M/S HIMANSHU ENTERPRISES	S.K. VASISHT	9868142331	skvasisht623@gmail.com	19.04.2022	11.04.2022	
			CS COMM. 189/2022	UNION BANK OF INDIA VS M/S GAJRAJ FLOUR MILLS	S.K. VASISHT	9868142331	skvasisht623@gmail.com	19.04.2022	08.04.2022	
			CS COMM. 190/2022	UNION BANK OF INDIA VS M/S R S ENTERPRISES	S.K. VASISHT	9868142331	skvasisht623@gmail.com	19.04.2022	08.04.2022	
			CS COMM. 191/2022	UNION BANK OF INDIA VS SHANKAR LAL	ARVIND SINGHA	9810618195	arvindsingha1@gmail.com	19.04.2022	13.04.2022	
			CS COMM. 192/2022	UNION BANK OF INDIA VS MOHAN SINGH KUSHWAHA	ARVIND SINGHA	9810618195	arvindsingha1@gmail.com	19.04.2022	13.04.2022	
			CS COMM. 193/2022	IDBI BANK VS DHEERPAL	DIVYA NANDA	9873507574	divyananda605@gmail.com	19.04.2022	11.04.2022	
			CS COMM. 194/2022	IDBI BANK VS SANJEEV KUMAR	DIVYA NANDA	9873507574	divyananda605@gmail.com	19.04.2022	11.04.2022	
			CS COMM. 195/2022	IDBI BANK LTD. VS HARISH SINGH	DIVYA NANDA	9873507574	divyananda605@gmail.com	19.04.2022	11.04.2022	
			CS COMM. 196/2022	IDBI BANK LTD. VS BAL BAHADUR	DIVYA NANDA	9873507574	divyananda605@gmail.com	19.04.2022	11.04.2022	
			OMP COMM. 5/2022	PAWAN SHARMA VS THE BALUSSERY BENEFIT	S.S. JANGRA	9811083979	legalsolutions550@gmail.com	01.04.2022	24.03.2022	
			OMP COMM. 6/2022	AMIT GUPTA VS M/S HDFC BANK LTD.	TUSHAR SHARMA	9999592027	tushar.sharma.atwork.1985@gmail.com	04.04.2022	30.03.2022	
			OMP COMM. 7/2022	PAWAN SHARMA VS THE BALUSSERY BENEFIT	S.S.JANGRA	9811083979	legalsolutions550@gmail.com	18.04.2022	24.03.2022	
			OMP COMM. 8/2022	SHILPA CHAWLA VS YES BANK LTD.	ROHIT ARORA	9717949628	advrohitarora@gmail.com	18.04.2022	08.04.2022	
			ARB.A.COMM. 1/2022	I BOOK INSTITUTE P. LTD. VS NEOGROWTH CREDIT	SUNIL KUMAR TIWARI	9717161215	sunilkumartiwari84@gmail.com	11.04.2022	01.04.2022	
			ARB.A.COMM. 2/2022	ADITYA RANA VS DR. SEEMA PRASAD PANDEY	JANAK RAJ RANA	9871643754	sunny2010advocate@gmail.com	18.04.2022	13.04.2022	
			EX. 164/2022	AXIS FINANCE LTD. VS AMIT KUMAR	PANJAK KUMAR	9958732424	ROYPANKAJ@YAHOO.CO.IN	01.04.2022	24.03.2022	
			EX 165/2022	HDFC BANK VS KANWAR VIKAS SINGH	SANJEEV PATHAK	8285002845	sanjeev.pathak@srcslegal.com	01.04.2022	09.12.2021	
			EX. 166/2022	HDFC BANK VS MANJEET SINGH	SANJEEV PATHAK	8285002845	litigation@srcslegal.com	01.04.2022	09.03.2022	
			EX. 167/2022	HDFC BANK LTD. VS NAOREM CHABBA SINGH	SANJEEV PATHAK	8285002845	litigation@srcslegal.com	01.04.2022	11.03.2022	

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX. 169/2022	HDFC BANK VS RAMESHWAR DASS JAIN	SANJEEV PATHAK	8285002845	litigation@srcslegal.com	01.04.2022	11.03.2022
			EX . 170/2022	HDFC BANK VS LOKESH KUMAR	SANJEEV PATHAK	8285002845	litigation@srcslegal.com	01.04.2022	28.01.2022
			EX. 171/2022	KAGTA FINANCIAL INDIA LTD., VS KISHOR SINGH	MANISHA BARUAH	8826750779	Manishabaruaaaaaaagal@gmail.com	01.04.2022	29.03.2022
			EX. 172/2022	KAGTA FINANCIAL INDIA LTD., VS NITIN MEHRA	MANISHA BARUAH	8826750779	Manishabaruaaaaaaagal@gmail.com	01.04.2022	30.03.2022
			EX. 173/2022	SBI CARDS AND PAYMENT VS ANIL KUMAR	S.K. PATHAK	9910345439	Subodhpalhaklegal@gmail.com	04.04.2022	21.02.2022
			EX. 190/2022	M/S KOTAK MAHNDRA BANK VS RENU MANOHAR	RAVI SHANKAR	9811252038	advocatersgarg@gmail.com	07.04.2022	03.03.2022
			EX. 191/2022	MAHINDRA & MAHINDRA FINANCIAL VS SAI ENTERPRISES	SONALI JOON	9810098154	s.sainiadssociates@gmail.com	07.04.2022	03.03.2022
			EX. 192/2022	BALUSSERY BENEFIT CHIT FUND VS MANJU SHARMA	Atul rathi	9810540219	atulrathi@hotmail.com	07.04.2022	24.03.2022
			EX. 194/2022	DHANI LOANS VS ANIL KUMAR	RAHUL BHARDWAJ	8376049807	AMARNATHABC@YAHOO.COM	11.04.2022	15.02.2022
			EX. 174/2022	M/S SHRIRAM TRANSPORT VS MANOJ KUMAR	PRABHAT KUMAR	8059777501	stfi.prabhat@gmail.com	11.04.2022	23.03.2022
			EX. 175/2022	M/S SHRIRAM TRANSPORT VS BALWAN SINGH	PRABHAT KUMAR	8059777501	stfi.prabhat@gmail.com	11.04.2022	23.03.2022
			EX. 176/2022	IIFL FINANCE LTD. VS TAYAL ENTERPRISES	SANJEEV PATHAK	8285002845	litigation@srcslegal.com	04.04.2022	28.01.2022
			EX. 177/2022	IIFL FINANCE LTD. VS ANIL ENTERPRISES	SANJEEV PATHAK	8285002845	litigation@srcslegal.com	04.04.2022	28.01.2022
			EX. 182/2022	RBL BANK LTD. VS BLOCK BUDDY CREATIONS	ASHISH AGGARWAL	8448727782	ashishaggarwal&associates	05.04.2022	22.02.2022
			EX. 184/2022	RBL BANK LTD. VS SIMANT KUMAR	ASHISH AGGARWAL	8448727782	ashishaggarwal&associates	05.04.2022	22.02.2022
			EX. .185/2022	RBL BANK VS SIDDHANT CHANDRA	ASHISH AGGARWAL	8448727782	ashishaggarwal&associates	05.04.2022	22.02.2022
			EX. 186/2022	RBL BANK VS HARISH CHAUDHARY	ASHISH AGGARWAL	8448727782	ashishaggarwal&associates	05.04.2022	22.02.2022
			EX. 187/2022	RBL BANK VS SHUBRAKANT SHADANGI	ASHISH AGGARWAL	8448727782	ashishaggarwal&associates	05.04.2022	22.02.2022
			EX. 188/2022	RBL BANK LTD. VS MAN MOHAN SINGH	ASHISH AGGARWAL	8448727782	ashishaggarwal&associates	05.04.2022	22.02.2022
			EX. 178/2022	IIFL FINANCE LTD. VS TARUN SHARMA	SANJEEV PATHAK	8285002845	litigation@srcslegal.com	21.04.2022	28.01.2022

S.No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
			EX. 179/2022	IIFL FINANCE LTD. VS SAINI BATTERY	SANJEEV PATHAK	8285002845	litigation@srcslegal.com	21.04.2022	29.01.2022
			EX. 180/2022	IIFL FINANCE L TD. VS THAPAR TRADERS	SANJEEV PATHAK	8285002845	litigation@srcslegal.com	21.04.2022	08.03.2022
			EX. 181/2022	M/S HDFC BANK VS KAMALJEET SINGH	SUMIT AGGARWAL	9953518347	lawconnect@hotmail.com	07.04.2022	26.03.2022
Total							1191		

List of cases where e-Payment of Court fees was made during the month of April-2022.

S. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
1	VACANT COURT OF SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	CS (COMM)- 985/22	MUKESH GOEL VS. NORTH DELHI MUNICIPAL CORPORATION	A.K. TRIVEDI	01.04.2022	29.03.2022
			CS COMM- 993/22	ICICI BANK VS. MAHBOOB	CHEITNA BHALLA	02.04.2022	29.03.2022
			CS COMM-1000/22	TIMES INTERNET VS. KRIS MEDIA WORKS	RAJEEV AGGARWAL	04.04.2022	31.03.2022
			CS COMM-1001/22	ICICI BANK VS. BIMAL KUMAR JHUNJHUNWALA	HEMANT GUPTA	04.04.2022	09.02.2022
			CS COMM-1002/22	VINEY KANT DUBEY VS. MANOJ SETH	ANANT BHUSHAN	04.04.2022	31.03.2022
			CS COMM-1003/22	PUNJAB NATIONAL BANK VS. TRIDENT EXHIBITORS	MAYANK SHARMA	04.04.2022	30.03.2022
			CS COMM-1011/22	OP AND SONS TRADERS VS. ZARA TEXTILES	MANJU JAIN	05.04.2022	31.03.2022
			CS COMM-1012/22	S. VIPIN SINGH CHADHA VS. BEENA GUPTA	RAJEEV KUMAR	05.04.2022	02.04.2022
			CS COMM-1013/22	NOVA POLYCHEM VS. CHEM SEALERS PVT. LTD.	ASHWANI BHATIA	05.04.2022	10.03.2022
			CS COMM-1021/22	KULBHUSHAN GUPTA VS. DHAN SINGH	SANJAY KUMAR AGGARWAL	06.04.2022	29.03.2022
			CS COMM-1022/22	ICICI BANK VS. ASIAN CABS LTD.	CHEITNA BHALLA	06.04.2022	29.03.2022
			CS COMM-1035/22	DUKAAN RESOURCES VS. V.S. ENTERPRISES	AJAY MALVIYA	07.04.2022	04.04.2022
			CS COMM-1038/22	ICICI BANK VS. ISLAM AHMAD	DEEPAK KAUSHIK	08.04.2022	02.04.2022
			CS COMM-1039/22	ICICI BANK VS. SHANTANU SHANDILYA	DEEPAK KAUSHIK	08.04.2022	02.04.2022
			CS COMM-1071/22	ICICI BANK VS. SANJEEV KUMAR GUPTA	SATISH KUMAR	12.04.2022	30.03.2022
			CS COMM-1072/22	ICICI BANK VS. SANJEEV KUMAR GUPTA	SATISH KUMAR	12.04.2022	30.03.2022
			CS COMM-1073/22	NIRAJ KUMAR VS. NEW MAMTA SAREE CENTER	NEELAM MALIK	12.04.2022	16.03.2022
			CS COMM-1074/22	ICICI BANK VS. HEMANT KUMAR	DEEPAK KAUSHIK	13.04.2022	07.04.2022
			CS COMM-1075/22	RANJITA HALDER VS. SAHIB JI TRAVELS LTD.	NAVDEEP SINGH	13.04.2022	24.03.2022
			CS COMM-1121/22	ICICI BANK VS. RAM KISHAN	DEEPAK KAUSHIK	13.04.2022	16.04.2022
			CS COMM-1122/22	ICICI BANK VS. LALIT KUMAR	DEEPAK KAUSHIK	13.04.2022	16.04.2022
			CS COMM-1091/22	TAG HEUER S.A. VS. VJ TRADERS	K.G. BANSAL	18.04.2022	12.04.2022
			CS COMM-1093/22	ICICI BANK VS. SUSHILA DEVI	SATISH KUMAR	18.04.2022	12.02.2022
			CS COMM-1094/22	ICICI BANK VS. DHARMENDER	SATISH KUMAR	18.04.2022	30.03.2022
			CS COMM-1095/22	ICICI BANK VS. HARISH	VIKAS CHOPRA	18.04.2022	08.04.2022
			CS COMM-1096/22	ICICI BANK VS. RUCHIKA NARAIN	VIKAS CHOPRA	18.04.2022	08.04.2022
			CS COMM-1116/22	WRAPWELL PACKAGING VS. GREENBERRY RG HEALTHCARE	RAKESH KUMAR	20.04.2022	18.04.2022
			CS COMM-1117/22	ICICI BANK VS. PRANAV MITTAL	RAJEEV SAGAR	20.04.2022	17.02.2022
			CS COMM-1123/22	MINDA INDUSTRIES VS. SHRI PERFECT AUTO PRODUCT	SIMRANJIT SINGH	21.04.2022	12.04.2022
			CS COMM-1132/22	ICICI BANK VS. MOHD. NADEEM QURESHI	RANJAN COMPANY	22.04.2022	08.04.2022
			CS COMM-1136/22	TRANSLUMINA THERAPEUTICS VS. VIRAT PHARMACY	D.C. AKARNIYA	23.04.2022	24.03.2022
			CS COMM-1137/22	STATE BANK OF INDIA VS. NAND RAM NAGAR	VIJAY PRAKASH	25.04.2022	19.04.2022
			CS COMM-1138/22	SANJAY KUMAR GOEL VS. GRAVITA METAL INC	ADYANT LEGAL	25.04.2022	22.04.2022
			CS COMM-1146/22	SHAILJA PAPERS VS. ANDERSON PRINTING HOUSE LTD.	PRANAY TRIVEDI	26.04.2022	31.03.2022
			CS COMM-1147/22	SHAILJA PAPERS VS. HIMANSHU GUPTA	PRANAY TRIVEDI	26.04.2022	31.03.2022
			CS COMM-1148/22	ICICI BANK VS. RAKESH KUMAR	VIKAS CHOPRA	26.04.2022	21.04.2022
			CS COMM-1149/22	ICICI BANK VS. SATYA PRAKASH	VIKAS CHOPRA	26.04.2022	08.04.2022
			CS COMM-1150/22	ICICI BANK VS. SUNEEL KUMAR	VIKAS CHOPRA	26.04.2022	08.04.2022
			CS COMM-1151/22	ICICI BANK VS. RAJ PANWAR	VIKAS CHOPRA	26.04.2022	21.04.2022
			CS COMM-1167/22	RAJEEV BHATIA VS. VAN INKS CHEMICALS PVT. LTD.	PRADEEP RANA	28.04.2022	11.04.2022

N o.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS COMM-1176/22	AASHISH MEHRA VS. MOHD. USMAN	JALAJ AGGARWAL	29.04.2022	27.04.2022
			CS COMM-1177/22	SUKESH KUMAR CHAUHAN VS. SOUTH DELHI MUNICIPAL CORPORATION	SATYENDRA KR. SINGH	29.04.2022	23.03.2022
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	Central	CS (COMM)/1006/2022	M/S AYAM WELDMESH PRIVATE LIMITED Vs M/S VIVA CONCRETE TECHNOLOGIES PRIVATE LIMITED	RAJEEV SHRIVASTAVA(P),	05-04-2022	01-04-2022
			CS (COMM)/1047/2022	ICICI BANK Vs PRAKASH PANDEY	DEEPAK KAUSHIK(P),	08-04-2022	02-04-2022
			CS (COMM)/1059/2022	ICICI BANK Vs ABID KHAN	PRASHANT KUMAR(P),	11-04-2022	07-04-2022
			CS (COMM)/1060/2022	ICICI BANK Vs AMIT KUMAR	DEEPAK KAUSHIK(P),	11-04-2022	07-04-2022
			CS (COMM)/1063/2022	MR MUKESH GOEL Vs NORTH DELHI MUNICIPAL CORPORATION	AVINASH KUMAR TRIVEDI(P),	12-04-2022	05-04-2022
			CS (COMM)/1101/2022	ICICI BANK Vs VISAKHA	VISHAL RAO(P),	18-04-2022	08-04-2022
			CS (COMM)/1114/2022	CENTRAL BANK OF INDIA Vs DHARMENDRA	SHAILESH KUMAR(P),	20-04-2022	18-04-2022
			CS (COMM)/1119/2022	M/S NS DYE CHEM THROUGH ITS AUTHORISED REPRESENTATIVE Vs M/S RAMA PAPER MILLS LTD THROUGH ITS DIRECTOR	ADV.PALLAVI NEERU(P),	20-04-2022	08-04-2022
			CS (COMM)/1145/2022	GOODONE INFOTECH Vs JWALA ELECTRICALS AND HOME APPLIANCES	UMANG MITTAL(P),	26-04-2022	22-04-2022
			CS (COMM)/1158/2022	HELLO VERIFY INDIA PVT LTD Vs ADECCO INDIA PRIVATE LIMITED	AJEET KUMAR(P),	27-04-2022	12-04-2022
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	Central	CS(COMM) 990/2022	M/S DPZ INTERNATIONAL & ORS. V/S M/S RAJENDRA GEARS & ORS.	SH. BHAVYA SETHI	02.04.2022	30.03.2022
			CS(COMM) 1014/2022	M/S NAROMA TEXTILES IMPEX PVT. LTD. V/S M/S ANKUR TEXTILES	MS. MANJU JAIN	05.04.2022	31.03.2022
			CS(COMM) 1015/2022	M/S OP AND SONS TRADERS PVT. LTD. V/S M/S DAKSH FAB & ANR.	MS. MANJU JAIN	05.04.2022	31.03.2022
			CS(COMM) 1026/2022	BOSCH LIMITED V/S WAZIR SINGH PROP. OF PRITAM AUTOMOTIVE	SH. NAQEEB NAWAB	06.04.2022	02.04.2022
			CS(COMM) 1027/2022	ADITYA GUPTA V/S DHAN SINGH	SH. SANJAY KUMAR AGGARWAL	06.04.2022	29.03.2022
			CS(COMM) 1028/2022	TARUN KUMAR JAIN V/S NORTH DELHI MUNICIPAL CORPORATION	SH. HEMANT GUPTA	06.04.2022	31.03.2022
			CS(COMM) 1036/2022	ICICI BANK LTD. V/S LOKENDER ATTARI	MS. CHETNA BHALLA	07.04.2022	29.03.2022
			CS(COMM) 1037/2022	M/S SALORA INTERNATIONAL LTD. V/S M/S V.S. ENTERPRISES & ANR.	SH. AJAY MALVIYA	07.04.2022	04.04.2022
			CS(COMM) 1049/2022	ICICI BANK LTD. V/S MANOJ KUMAR	MS. CHETNA BHALLA	08.04.2022	29.03.2022
			CS(COMM) 1050/2022	NAVEEN GOYAL V/S ONKAR SINGH	SH. LAJPAT RAI	08.04.2022	04.04.2022
			CS(COMM) 1051/2022	ICICI BANK LTD. V/S ANKIT BAJAJ	SH. DEEPAK KAUSHIK	08.04.2022	02.04.2022
			CS(COMM) 1052/2022	ICICI BANK LTD. V/S VINOD	SH. DEEPAK KAUSHIK	08.04.2022	02.04.2022
			CS(COMM) 1053/2022	ICICI BANK LTD. V/S ANJU RANI	SH. DEEPAK KAUSHIK	08.04.2022	02.04.2022
			CS(COMM) 1054/2022	ICICI BANK LTD. V/S GAURAV NATH GOSWAMI	SH. DEEPAK KAUSHIK	08.04.2022	02.04.2022
			CS(COMM) 1068/2022	NARESH UPPAL V/S NORTH DELHI MUNICIPAL CORPORATION	SH. SATYENDRA KUMAR SINGH	12.04.2022	28.03.2022
			CS(COMM) 1069/2022	ICICI BANK LTD. V/S BASANT B KHATRI	SH. DEEPAK KAUSHIK	12.04.2022	07.04.2022
			CS(COMM) 1070/2022	ICICI BANK LTD. V/S AJAY KUMAR RANA	SH. DEEPAK KAUSHIK	12.04.2022	02.04.2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS(COMM) 1084/2022	LEVI STRAUSS & COMPANY V/S ASHOK KUMAR (UNKOWN)	SH. PRAMOD KUMAD SINGH	13.04.2022	02.04.2022
			CS(COMM) 1087/2022	M/S PLAZA WIRES PVT. LTD. V/S URBAN DEVELOPMENT ENVIRONMENT DEPARTMENT & ANR.	SH. DUSHYANT SWAROOP	18.04.2022	11.04.2022
			CS(COMM) 1088/2022	ICICI BANK LTD. V/S VIJAY	SH. VIKAS CHOPRA	18.04.2022	08.04.2022
			CS(COMM) 1089/2022	SMT. SHEELA DEVI & ANR. V/S M/S AMBUJ HOTEL AND REAL ESTATE PVT. LTD.	SH. PUJYA KUMAR SINGH	18.04.2022	06.04.2022
			CS(COMM) 1118/2022	CENTRAL BANK OF INDIA V/S MOHD. FARAHIM	SH. SHAILESH KUMAR	20.04.2022	18.04.2022
			CS(COMM) 1129/2022	ICICI BANK LTD. V/S GAJENDRA SINGH	SH. DEEPAK KAUSHIK	22.04.2022	16.04.2022
			CS(COMM) 1130/2022	ICICI BANK LTD. V/S RAHUL RAJ	SH. R.K. RANJAN	22.04.2022	08.04.2022
			CS(COMM) 1131/2022	ICICI BANK LTD. V/S K.K. ENTERPRISES	SH. DEEPAK KAUSHIK	22.04.2022	16.04.2022
			CS(COMM) 1141/2022	ICICI BANK LTD. V/S SANDEEP BHARDWAJ	SH. VIKAS CHOPRA	26.04.2022	21.04.2022
			CS(COMM) 1142/2022	MUKESH GOEL V/S NORTH DELHI MUNICIPAL CORPORATION	SH. A.K. TRIVEDI	26.04.2022	19.04.2022
			CS(COMM) 1143/2022	ICICI BANK LTD. V/S SACHIN KUMAR SINGH	SH. VIKAS CHOPRA	26.04.2022	21.04.2022
			CS(COMM) 1159/2022	STATE BANK OF INDIA V/S MOMOZONE FOOD AND BEVERAGES	SH. HONEY JAIN	27.04.2022	23.04.2022
			CS(COMM) 1170/2022	M/S SHAGUN ENTERPRISES PVT. LTD. V/S M/S MAHALAXMI ENTERPRISES & ANR.	SH. ASHOK KUMAR SINGH	28.04.2022	30.03.2022
			CS(COMM) 1171/2022	SMT. SHILPA KHANNA V/S MOHD. FIROZ ALAM	SH. SUSHIL TRIPATHI	28.04.2022	20.04.2022
			CS(COMM) 1172/2022	BANK OF INDIA V/S M/S SANGAM ZARI CENTRE & ORS.	MS. DEEPA GUPTA	28.04.2022	23.04.2022
			CS(COMM) 1181/2022	AASHISH MEHRA V/S MS. REHNA BABY	SH. JALAJ AGARWAL	29.04.2022	27.04.2022
			CS(COMM) 1182/2022	AMARJEET SINGH V/S SHRI MOHAN DASS TALREJA	SH. PRAVEEN SURI	29.04.2022	21.04.2022
			CS(COMM) 1183/2022	MUKUL MITTAL V/S GHAN SHYAM	SH. ANIL KUMAR CHANDEL	29.04.2022	27.04.2022
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	Central	CS (COMM) 999/2022	M/S JNDAL ENTERPRISES VS. NORTH DELHI MUNICIPAL CORPORATION	AVINASH KR TRIVEDI	02.04.2022	23.03.2022
			CS (COMM)-983/2020	ANIL GOEL VS. NDMC & ANR	SATYENDER KUMAR SINGH	01.04.2022	22.03.2022
			CS (COMM)-984/2020	CANARA BANK V/S M/S BHAGWATI AUTO & ANR	PRANAY SHARMA	01.04.2022	22.03.2022
			CS (COMM) 1004/2022	HINDUSTAN DRUG HOUSE VS. ASIAN HOTEL NORTH LTD & ANR	TUSHAR AGARWAL	04.04.2022	14.01.2022
			CS (COMM) 1009/2022	ICICI BANK LTD VS. SUBHASH CHAND	HEMANT GUPTA	05.04.2022	10.12.2022
			CS (COMM) 1010/2022	ICICI BANK LTD VS. RAGHAV ENTERPRISES	HEMANT GUPTA	05.04.2022	12.02.2022
			CS (COMM) 1030/2022	M/S WESTON ALUMINIUM VS. M/S SFMS FURNITURE PVT LTD	ABHINAV TYAGI	06.04.2022	04.04.2022
			CS (COMM) 1031/2022	M/S AKS IMPEX VS M/S NEERU TRADING CO	RADHEY SHYAM	06.04.2022	25.03.2022
			CS (COMM) 1056/2022	ICICI BANK LTD VS. ANKIT SHAH	DEEPAK KAUSHIK	08.04.2022	02.04.2022
			CS (COMM) 1078/2022	M/S GRIPPERS INDIA VS M/S NIRMAL CARS PVT LTD	RAHUL KUMAR	13-04-2022	05.04.2022
			CS (COMM)/1110/2022	M/S AGGARWAL INDUSTRIES Vs M/S PM AND COMPANY	SHUBHAM VISHWAKARMA(P),	19.04.2022	07.04.2022
			CS (COMM)/1107/2022	ICICI BANK LIMITED Vs ANKIT KUMAR GOEL	VISHAL RAO(P),	19.04.2022	08.04.2022
			CS (COMM)/1109/2022	ICICI BANK LIMITED Vs SHAKEEL CHAUDHARY	VISHAL RAO(P),	19.04.2022	08.04.2022
			CS (COMM)/1108/2022	ICICI BANK LIMITED Vs KAPIL TYAGI	VISHAL RAO(P),	19.04.2022	

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/1106/2022	RADO URHREN RG Vs VJ TRADERS	SHRAVAN KUMAR BANSAL(P),	19.04.2022	08.04.2022
			CS (COMM)/1108/2022	ICICI BANK LIMITED Vs KAPIL TYAGI	VISHAL RAO(P),	19.04.2022	08.04.2022
			CS (COMM)/1115/2022	NOKIA CORPORATION VS. SHARAFAZ AHMAD	HIMANSHU DEORA	20.04.2022	12.04.2022
			CS (COMM)/1133/2022	ICICI BANK LIMITED Vs ANIL SIKARWAR	PRASHANT KUMAR(P),	22.04.2022	16.04.2022
			CS (COMM)/1135/2022	ICICI BANK LIMITED VS. M/S NAV RATNA ELECTRONICS PVT LTD	SATISH KUMAR	23.04.2022	30.03.2022
			CS (COMM)/1140/2022	PUNJAB NATIONAL BANK VS. OMKARNATH & ORS.	SHIVAM TYAGI	26.04.2022	19.04.2022
			CS (COMM)/1155/2022	ICICI BANK LIMITED VS. ROVINSH KUMAR	VIKAS CHOPRA	26.04.2022	21.04.2022
			CS (COMM)/1156/2022	M/S RAM NIWAS GOEL VS. SOUTH DELHI MUNICIPAL CORPORATION	A.K.TRIVEDI	27.04.2022	20.04.2022
			CS (COMM)/1157/2022	M/S PLATINEX DB VALVES INDIA PVT LTD VS. MR. NEMARAM PROPRIETOR OF M/S SHRI BALAJI ENTERPRISES	STUTI WASON	27.04.2022	06.04.2022
			CS (COMM)/1166/2022	MOHD. NADEEM VS. UMESH KUMAR SINGH & OTHERS	PRADUMAN SHARMA	28.04.2022	10.09.2022
			CS (COMM)/1168/2022	TARUN KUMAR JAIN VS. NORTH DELHI MUNICIPAL CORPORATION	HEMANT GUPTA	28.04.2022	31.03.2022
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	Central	CS COMM- 986/22	SUPER CASSETTES V/S M/S RENDERLIVE FILMS & ENTERMENT	BADRI DASS	01.04.2022	26.03.2022
			CS COMM – 991/22	ICICI BANK LTD V/S VINOD KR	CHETNA BHALLA	02.04.2022	29.03.2022
			CS COMM – 992/22	ICICI BANK LTD V/S PARAMJEET SINGH	MANISH DIWAN	02.04.2022	ON LINE
			OMPM(I) COMM – 240/22	M/S ELECTRONICA FIN V/S RIDDI INDUSTRIES 9191	RAHUL BHARDWAJ	04.04.2022	01.04.2022
			OMP (I) COMM – 241/22	M/S ELECTRONICA FIN V/S RIDDI INDUSTRIES 0612	RAHUL BHARDWAJ	04.04.2022	01.04.2022
			CS COMM – 999/22	SBI V/S NEELAM DHAWAN	GOPAL CHAND SHARMA	04.04.2022	02.04.2022
			EX – 276/22	MAINSH SUKHAJA V/S SDMC	S K SINGH	04.04.2022	22.03.2022
			EX – 277/22	NEERAJ NATH SHARMA V/S RAJENDER PRASAD	MEENAKSHI NATH	04.04.2022	ON LINE
			EX – 282/22	ICICI BANK LTD V/S RAJ KUMAR	AMRENDRA KUMAR	04.04.2022	11.03.2022
			CS COMM – 1016/22	UJJWAL GANDHI V/S ASHOK MAKHIJA	DIVYANSHU SRIVASTAVA	05.04.2022	ON LINE
			CS COMM – 1017/22	O P & SONS TRADER P LTD V/S ARORA FABRICS	MANJU JAIN	05.04.2022	31.03.2022
			EX – 284/22	MANISH SAKUJA V/S SDMC	S K SINGH	06.04.2022	ON LINE
			CS COMM – 1024/22	ADITYA GUPTA V/S AMIT BAJAJ	S K AGGARWAL	06.04.2022	29.03.2022
			CS COMM – 1025/22	VIPIN VADHVA V/S NDMC	S K SINGH	06.04.2022	23.03.2022
			CS COMM – 1041/22	SURIYA ROSHNI LTD V/S RAJEEV KR SINGH	SHRIHAR TRIPATHI	08.04.2022	01.04.2022
			CS COMM – 1042/22	REEMA MANOCHA V/S N D M C	S K SING	08.04.2022	23.03.2022
			CS COMM – 1043/22	ICICI BANK LTD V/S RINKU PANDEY	DEEPAK KAUSHIK	08.04.2022	02.04.2022
			OMP (I) COMM – 251/22	KOTAK MAHINDRA BANK V/S S K ENTERPRISES	ASHISH KR MOHAR	08.04.2022	14.03.2022
			OMP (I) COMM – 256/22	KOTAK MAHINDRA BANK V/S HIGHWAY TRANS SERVICES	ASHISH KR MOHAR	11.04.2022	05.04.2022
			OMP (I) COMM – 257/22	KOTAK MAHINDRA BANK V/S DIVYA PAPPADAM	ASHISH KR MOHAR	11.04.2022	05.04.2022
			OMP (I) COMM – 258/22	TATA CAPITAL FIN V/S PIRU LAL	VIKAS SHARMA	11.04.2022	08.02.2022
			CS COMM – 1066/22	UMESH GUPTA V/S SDMC	S K SING	12.04.2022	08.04.2022
			CS COMM – 1067/22	ICICI BANK LTD V/S REYAZ AHMED	PRASHANT KR	12.04.2022	02.04.2022
			OMP (I) COMM – 269/22	KOTAK MAHINDRA BANK V/S SANJAY KUMAR	ASHISH KR MOHAR	12.04.2022	06.04.2022

N o.	Court	District	Case No.	Petitioner Name VS Advocate	Respondent Name	Date of Registration	Date of Payment of Court Fees
			OMP (I) COMM - 270/22	KOTAK MAHINDRA BANK V/S TARUN LOGISTICS PACKERS AND MOVERS	ASHISH KR MOHAR	12.04.2022	06.04.2022
			OMP (I) COMM - 271/2022	KOTAK MAHINDRA BANK V/S SIDDHI LOGISTICS	ASHISH KR MOHAR	12.04.2022	05.04.2022
			Ex - 298/22	MANISH SAKUJA V/S SDMC	S K SINGH	13.04.2022	13.04.2022
			CS COMM - 1086/22	KAPIL COREPACKS P LTD V/S ARUN SHARMA	GURVINDER SINGH	16.04.2022	29.11.2014
			CS COMM - 1097/22	TARUN KR JAIN V/S NDMC	HEMANT GUPTA	18.04.2022	31.03.2022
			CS COMM - 1098/22	ICICI BANK LTD V/S RAJ KR CHAUHAN	VISHAL RAO	18.04.2022	08.04.2022
			CS COMM - 1099/22	ICICI BANK LTD V/S JAWED KHAN SAIFI	VISHAL RAO	18.04.2022	08.04.2022
			MISC DJ - 261/22	ICICI BANK LTD V/S OM PRAKASH	MANISH DIWAN	18.04.2022	07.02.2022
			MISC DJ - 262/22	ICICI BANK LTD V/S FATHEHVAR TRADING CO	MANISH DIWAN	18.04.2022	02.11.2021
			MISC DJ - 263/22	ICICI BANK LTD V/S RAGHU PURI	MANISH DIWAN	18.04.2022	07.02.2022
			EX - 312/22	ICICI BANK LTD V/S ALOK KR DIWADI	CHARANJEET SINGH	18.04.2022	01.04.2022
			EX - 313/22	ICICI BANK LTD V/S PRASHUK JAIN	CHARANJEET SINGH	18.04.2022	01.04.2022
			CS COMM - 1105/22	BANK OF BARODA V/S PSA IMPEX	AATREYA SINGH	19.04.2022	ON LINE
			OMP COMM - 48/22	LAXMI DEVI V/S AXIS BANK	AJAY KUMAR	20.04.2022	23.09.2021
			CS COMM - 1120/22	MD FAISAL KHAN V/S NOVUS TECHNOLOGIES P LTD	SARTHAK SHARMA	21.04.2022	05.04.2022
			CS COMM - 1126/22	ICICI BANK LTD V/S PRABHAT KAMAL GOEL	RAJEEV KUMAR RANJAN	22.04.2022	08.04.2022
			CS COMM - 1127/22	ICICI BANK LTD V/S MOHIT GOVIL	PRASHANT KR	22.04.2022	16.04.2022
			CS COMM - 1128/22	ICICI BANK LTD V/S ADITI RAWAT	PRASHANT KR	22.04.2022	16.04.2022
			CS COMM - 1134/22	LALIT KR CHHARI V/S ARVIND YADAV	PIYUSH GAUR	23.04.2022	15.04.2022
			OMP (COMM p - 53/2022	PURAN SINGH VISHWAKARMA V/S KOTAK MAHINDRA PRIME	SUBHASH CHAND SHARMA	25.04.2022	ON LINE
			CS COMM - 1153/22	RAM NIWAS GOEL V/S SDMC	A K TRIVEDI	26.04.2022	19.04.2022
			CS COMM - 1152/22	ICICI BANK LTD V/S SACHIN KR	VISHAL RAO	26.04.2022	21.04.2022
			CS COMM - 1154/22	ICICI BANK LTD V/S VIPIN KR KATTIYAR	VISHAL RAO	26.04.2022	21.04.2022
			CS COMM - 1161/22	ADIDAS AG V/S ASHOK KR	AASTHA SHARMA	27.04.2022	08.04.2022
			CS COMM - 1162/22	SBI V/S M/S A V PACKERS	ASHISH BATRA	27.04.2022	25.04.2022
			EX -07/22	BPT INFRA PROJ P LTD V/S UNION BANK OF INDIA	AKSHU JAIN	28.04.2022	ON LINE
			CS COMM - 1179/22	AASHISH MEHRA V/S MOHD MEHARBAN	JALAJ AGGARWAL	29.04.2022	27.04.2022
			CS COMM - 1180/22	RAVINDER KR WADHWA V/S SDMC	S K SINGH	29.04.2022	25.04.2022
			CS COMM - 1187/22	ICICI BANK LTD V/S GAURAV SUBHASH JAIN	JOGINDER KR SUKHLJA	02.05.2022	ON LINE
			MISC DJ - 305/22	ICICI BANK LTD V/S ATUL SHARMA	MANISH DEWAN	02.05.2022	ON LINE

N o.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	Central	987/2022	ROMANA HERBAL CARE PVT. LTD. VS. RAKESH CHANDNA		01-04-2022	08-03-2022
			234/2022	KOTAK MAHINDRA BANK LTD. VS. MANGAL SHAH		01-04-2022	
			233/2022	KOTAK MAHINDRA BANK LTD. VS. GURMEET SINGH		01-04-2022	
			994/2022	naresh uppal vs ndmc	SATYENDRA KR SINGH	02-04-2022	28-03-2022
			995/2022	m/s ram niwas goel vs ndmc	aninash kr trivedi	02-04-2022	22-03-2022
			1008/2022	icici bank mr. Abubhav singh	hemant gupta	05-04-2022	03-02-2022
			1008/2022	icici bank vs manas ranjan saho	hemant gupta	05-04-2022	12-02-2022
			283/2022	kotak mahindra bank vs east mumbai	abhishek kaushik	05-04-2022	
			1018/2022	gauatari hosiery vs m/s b.r. sons	karan bhambri	05-04-2022	16-02-2022
			1023/2022	SATURN INSTITUTE OF MANAGEMENT VS VARDHMAN HOME	ABHINAV TYAGI	06-04-2022	16-03-2022
			1032/2022	M/S. NAVEEM IMPEX VS. M/S. HMS METAL PVT. LTD. 9711996530		06-04-2022	24-03-2022
			1029/2022	polo vs galaxy caps	k.g. bansal & s.k bansal	06-04-2022	
			254/2022	KOTAK MAHINDRA BANK VS ARVIND ROAD CARRIERS	A.K. MAHOR	08-04-2022	
			1048/2022	M/S LAMONEA SRIL VS AMIT BAHUGUNA	SUMIT KULKARNI	08-04-2022	15-12-2021
			1045/2022	RAM NIWAS GOEL VS NDMC	AVINASH KR TRIVEDI	08-04-2022	28-03-2022
			1044/2022	SHREE ORGANICS VS KUNTAL S. JAIN	ANKIT MIGLANI	08-04-2022	25-03-2022
			1062/2022	icici bank vs rishi pal	deepak kaushik	11-04-2022	02-04-2022
			1061/2022	icici bank vs kuldeep kumar	deepak kaushik	11-04-2022	02-04-2022
			1065/2022	icici bank vs amit kumar	deepak kaushik	12-04-2022	07-04-2022
			1064/2022	ICICI BANK VS NARENDRA KUMAR	deepak kaushik	12-04-2022	07-04-2022
			285/2022	kotak mahindra vs hansraj	ak mahor	13-04-2022	
			284/2022	koak mahindra vs divya papadam	ak mahor	13-04-2022	
			283/2022	kotak mahindra vs om prakash jaiswal	ak mahor	13-04-2022	
			282/2022	kotak mahindra vs raj kishore	ak mahor	13-04-2022	
			1082/2022	icici bank vs kunwar pal singh	deepak kaushik	13-04-2022	02-04-2022
			1078/2022	icici bank vs bharat bhusan sondhi	deepak kaushik	13-04-2022	02-04-2022
			1080/2022	Gupta & compnay vs bajinath prasad	prashant jain	13-04-2022	13-01-2022
			1081/2022	suhubham enterprises	prashant jain	13-04-2022	
			1085/2022	surender kumar vs sushil	jai ram garg	13-04-2022	08-02-2022
			1083/2022	mohd faheem vs shriram general	erudite legal	13-04-2022	
			1090/2022	B.R. Creamics Vs. Kanta Suresh Kr. Jan.		18-04-2022	22-03-2022
			1092/2022	ICICI BANK LTD. VS. VEERPAL SINGH		18-04-2022	11-02-2022
			309/2022	M/s. Cholomandalam Invest.& Finance Co. Vs. Krishana Kr.		18-04-2022	
			1104/2022	icici bank vs roshni malik	vikas chopra	19-04-2022	08-04-2022
			1103/2022	icici bank vs ashu pandey	vikas chopra	19-04-2022	08-04-2022
			1102/2022	icici bank vs vijay gupta	vikas chopra	19-04-2022	08-04-2022
			1113/2022	ICICI BANK VS RAJ KUMAR	SATISH KUMAR	20-04-2022	02-02-2022
			329/2022	Dhani Loans and Services Ltd. Vs. Padam Shri Creations Pvt. Ltd.		25-04-2022	
			56/2022	Anil Kr. Aggarwal Vs. M/s. Mahindra & Mahindra finance services Ltd.		25-04-2022	
			1139/2022	anurag singhal vs smot anith aggarwal	parveen kumar garg	25-04-2022	13-04-2022
			1164/2022	PUNJAB VS M/S KRISHNA FASHION & ANR	CHITRA MALHOTRA	27-04-2022	20-02-2022
			1169/2022	SANJAY CHATUEVEDI VS MANISH RAI	J.K.A ASSOCIATES	28-04-2022	04-04-2022
1173/2022	cbs publishers vs seekay publishers	aditya prakash arora	28-04-2022	08-04-2022			

No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Date of Payment of Court Fees
7	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL				
8	VACANT COURT OF SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	NIL				
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/379/2022	VARUN JAYASWAL Vs MANOJ SARDANA	MANU MINOCHA	26.04.2022	28.03.2022
			CS (COMM.)/382/2022	M/S PVR LIMITED Vs M/S COUNTRY CLUB HOSPITALITY AND HOLIDAYS LTD	SARANG SURENDAR KUMAR CHOWDHRY	27.04.2022	19.03.2022
			CS (COMM.)/406/2022	KAPIL CHANDRA JAIN Vs M/S SHREE SATYAIN FOODS	ABHINAV JAIN	28.4.2022	31.03.2022
			CS (COMM.)/386/2022	CLEAR MEDIA INDIA PRIVATE LIMITED Vs KINDLE INFRAHEIGHTS PRIVATE LIMITED	ABHAY SAHAI	29.04.2022	25.04.2022
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) NO. 317/2022	M/S. PROGRASSIVE LCD VISIONS VS. AJAY TANWAR	SH. AKASH OJHA	01.04.2022	29.03.2022
			OMP MISC. COMM 01/2022	DHARA RAIL PROJECT PVT. LTD VS. UNION OF INDIA	SH. MADHUMITTA BHATACHARJEE	01.04.2022	02.03.2022
			CS (COMM.) NO. 315/2022	WESTEND GREEN FARMS SOCIETY Vs KAPIL KUMARIA	FIDELEGAL ASSOCIATES	01.04.2022	29.03.2022
			CS (COMM.) NO. 314/2022	MATRIX GUARDTECH PVT LTD Vs MIST DIRECT SALES PVT LTD	JOBY P. VERGHESE	01.04.2022	24.03.2022
			CS (COMM.) NO. 323/2022	INDRAPRASTHA GAS LTD Vs APP MANUFACTURING CO PVT LTD	SH. KARAN SETHI VIJAY SETHI	02.04.2022	09.03.2022
			CS (COMM.) NO. 321/2022	DELHIVERY LTD. Vs MOHIT POLYTECH PVT LTD	SH. VINIT TREHEN	02.04.2022	19.02.2022
			CS (COMM.) NO. 322/2022	DELHIVERY LTD Vs MS RK ENERGY	SH. VINIT TREHEN	02.04.2022	19.02.2022
			CS (COMM.) NO. 328/2022	TUSHAR KANTI BHUNIA Vs M/S ECHHA EXPORTS AND ANOTHER	SH. BHUPENDER SINGH	05.04.2022	16.03.2022
			OMP (I) COMM-61/2022	M/S GOPAL DAS ESTATES AND HOUSING PRIVATE LIMITED Vs MR AMAN ANAND	SH. BIMLENDU SHEKHAR	05.04.2022	25.09.2021
			CS (COMM.) NO. 327/2022	MR. ANIL MEHTA Vs THE GENERAL MANAGERNORTHERN RAILWAY	SH. AVINASH KUMAR TRIVEDI	05.04.2022	03.03.2022
			CS (COMM.) NO. 330/2022	REVEK PLASTICISERS PVT LTD THR AR RAJIV VERMA Vs SHREE SHYAM SURAKSHA UDYOG PARTNERSHIP FIRM	SH. BHARAT GUPTA	06.04.2022	24.03.2022
			CS (COMM.) NO. 336/2022	VERMILLION COMMUNICATION PVT LTD Vs NYSA RETAIL PVT LTD	SH. VISHWENDRA VERMA	07.04.2022	30.03.2022
			OMP-COMM-56/2022	PURAMUFTI SCHOOL Vs EDUSMART SERVICES PVT. LTD.	SH. AMOL CHITRAVANSHI	08.04.2022	26.03.2022
			CS (COMM.) NO. 340/2022	NARENDER TUBE HOUSE Vs AGTECH INDUSTRIES PVT LTD	MS. SHWETA GOEL	11.04.2022	23.03.2022
			CS (COMM.) NO. 341/2022	AURIGAIN CONSULTANTS PVT. LTD. Vs AKASH VIJAY KABRA	SH. M. K. BANSAL	11.04.2022	30.03.2022
			OMP COMM-60/2022	ABHIMANYU DHAWAN Vs AXIS BANK LTD	SH. GAURAV PURI	12.04.2022	01.04.2022
CS (COMM.) NO. 362/2022	RAJASTHAN ANTIBIOTICS LTD. Vs NITYAM PHARMA	SH. MUKESH SINHA	19.04.2022	14.02.2022			
CS (COMM.) NO. 363/2022	M/S PRAKASH MASALA CO. PVT. LTD. Vs DEVENDER KUMAR CHANCHAN	M/S. A. K. ASSOCIATES	19.04.2022	04.03.2022			
CS (COMM.) NO. 356/2022	CANARA BANK Vs AMJAD ALI	SH. RISHI CHAWLA	18.04.2022	22.03.2022			
CS (COMM.) NO. 358/2022	CANARA BANK Vs RAJESH KUMAR	SH. RISHI CHAWLA	18.04.2022	22.03.2022			

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM.) NO. 359/2022	CANARA BANK Vs SUNIL KUMAR TANWAR	SH. RISHI CHAWLA	18.04.2022	22.03.2022
			CS (COMM.) NO. 357/2022	CANARA BANK Vs SUDARSHAN	SH. RISHI CHAWLA	18.04.2022	22.03.2022
			OMP COMM-62/2022	RPS MANAGEMENT AND CONSULTANCY PVT LTD Vs MONEYWISE FINANCIAL SERVICES PVT. LTD.	MS. RIT ARORA	19.04.2022	07.05.202
			EX-COMM14/2022	U.P. STATE HANDLOOM CORPORATION Vs UNION OF INDIATHROUGH DIRECTORATE GENERAL OF ORDNANCE SERVICES	MS. SMRITI CHURIWAL	19.04.2022	07.04.2022
			CS (COMM.) NO. 367/2022	M/S UNFREIGHT MOVERS PVT. LTD. Vs M/S WINSOME YARNS PVT LTD LIMITED AND ANR	MS. MAHIMA RATHI	20.04.2022	17.03.2022
			CS (COMM.) NO. 368/2022	PUNJAB NATIONAL BANK Vs CHET RAM MEENA	MS. GEETANJLI SHARMA	21.04.2022	12.04.2022
			CS (COMM.) NO. 369/2022	S.K. AGARWAL AND CO Vs SUPER DISCO ISPAT	MR. RAJIV BAKSHI	21.04.2022	07.04.2022
			CS (COMM.) NO. 370/2022	VINAIK UPMANYU. TRADING AS VINSON ENTERPRISES Vs EATBUD FOOD PVT LTD	MS. SHILPI MEHTA NANDA	21.04.2022	08.04.2022
			CS (COMM.) NO. 373/2022	PUMA SE Vs ASHOK KUMAR	MS. SHASHI OJHA	22.04.2022	20.04.2022
			CS (COMM.) NO. 374/2022	CANARA BANK Vs FEDELITY INFRASTRUCTURE DEVELOPEMENT PVT LTD	MR. YUDHISHTER SHARMA	22.04.2022	18.04.2022
			CS (COMM.) NO. 373/2022	MR. GULSHAN VERMA Vs MR. SANJAY SAREEN	SH. ADITYA TREHAN	23.04.2022	04.04.2022
			CS (COMM.) NO. 378/2022	PRAKASH MASALA CO PVT LTD Vs BHARAT FOOD AND BEVERAGES PVT LTD	MR. VIPIN CHAUDHARY	25.04.2022	04.03.2022
			CS (COMM.) NO. 377/2022	M/S PRAKASH MASALA CO. PVT. LTD. Vs M/S NANAJI NAMKEEN UDYOG PVT LTD AND ORS	MR. VIPIN CHAUDHARY	25.04.2022	04.03.2022
			CS (COMM.) NO. 385/2022	FOSROC CHEMICALS INDIA PRIVATE LTD. Vs N.S. CONCRETES PVT LTD	SH. KAPIL RUSTAGI	28.04.2022	10.02.2022
			OMP COMM-68/2022	FOSROC CHEMICALS INDIA PRIVATE LTD. Vs N.S. CONCRETES PVT LTD	SH. VEERU PAL	28.04.2022	23.10.2021
			CS (COMM.) NO. 384/2022	HT MEDIA LTD Vs NAC ADVERTISING INDIA PRIVATE LIMITED	SH. PUNEET BAJAJ	28.04.2022	23.04.2022
			CS (COMM.) NO. 389/2022	DAGA TRADING COMAPNY PRIVATE LIMITED Vs CSM ECOGREENS INFRASTRUCTURES PVT LTD	SH. SANJAY KUMAR	29.04.2022	16.04.2022
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	CS (COMM)/319/2022	AMOL SETHI Vs MASTER CAPITAL SERVICES LTD	GAGAN KATARIA(P),	01-04-2022	17-12-2021
			CS (COMM)/318/2022	GRAPHX TECHSTUDIO PVT LTD Vs NETWORK 18 MEDIA AND INVESTMENT LTD	f(P),	01-04-2022	29-03-2022
			CS (COMM)/316/2022	WESTEND GREEN FARMS SOCIETY Vs MANU	h(P),	01-04-2022	29-03-2022
			CS (COMM)/313/2022	WESTEND GREEN FARMS SOCIETY Vs PRATYUSH KANTH	hj(P),	01-04-2022	29-03-2022
			OMP (COMM)/54/2022	VIJAY SINGH SUNDA Vs METSO INDIA PVT LTD	UDAY CHAUHAAN(P),	04-04-2022	01-04-2022
			CS (COMM)/324/2022	ADVANI AND CO Vs MAN INDUSTRIES	AZRA REHMAN(P),	04-04-2022	29-03-2022
			CS (COMM)/326/2022	PERFECT IMPACT DESIGNING AND PRINTING PVT LTD Vs COROMONDEL AGRICO PVT LTD	Deepak Sharma(P),	04-04-2022	23-03-2022
			OMP (COMM)/55/2022	RAJIV GANDHI NATIONAL MATRICULATION HIGHER SECONDARY SCHOOL Vs M/S EDU SMART SERVICE PVT LTD	Kapil Kumar(P),	05-04-2022	02-04-2022
			CS (COMM)/329/2022	AXIS BANK LTD Vs CHANDER SHEKHAR AND ANR	Rahul Chauhan(P),	06-04-2022	27-09-2021
			CS (COMM)/334/2022	THE AIR CARGO AGENTS ASSOCIATION OF INDIA Vs M/S DAGA AIR AGENTS	MUDIT GUPTA(P),	07-04-2022	04-04-2022

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS (COMM)/332/2022	BRITISH MOTOR CAR COMPANY 1934 PVT LTD Vs TRIVENI MOTOR STORE	Nishtha Ganesh(P),	07-04-2022	25-03-2022
			CS (COMM)/331/2022	BROAD7 COMMUNICATION PVT LTD Vs XRBIA MIRTH PROPERTIES LLP	VISHWENDRA VERMA(P),	07-04-2022	30-03-2022
			CS (COMM)/333/2022	SAS ENGINEERING PPRODUCTS Vs M/S PRIMA TELECOM LIMITED AND OTHERS	Mani Solanki(P),	07-04-2022	25-03-2022
			CS (COMM)/335/2022	ADD MARK COMMUNICATION Vs PRADEEP KHANNA	DEVESH KUMAR MISHRA(P),	07-04-2022	31-03-2022
			CS (COMM)/337/2022	PUMA SE Vs MADAAN TRADERS	Shashi Pratap Ojha(P),	11-04-2022	02-03-2022
			CS (COMM)/338/2022	M /S GAURI ENTERPRISES Vs VARUN PURI	ki(P),	11-04-2022	02-03-2022
			CS (COMM)/339/2022	GAURAV CHHIBBER Vs SINGAPORE AIRLINES LIMITED	SHUBHI SINGH(P),	11-04-2022	02-03-2022
			CS (COMM)/342/2022	M/S AHUJA BUILDERS Vs M/S AIMS GOLF TOWN DEVELOPERS PVT LTD	Shivam Malhotra(P),	12-04-2022	28-03-2022
			CS (COMM)/343/2022	RAKESH MALIK Vs KARVY STOCK BROKING LTD	RAJIV BAKSHI(P),	12-04-2022	31-03-2022
			OMP (COMM)/57/2022	KAMARAJ MATRICULATION HIGHER SECONDARY SCHOOL Vs EDU SMART SERVICES PVT LTD	MAYIL SAMY.K(P),	12-04-2022	08-04-2022
			OMP (COMM)/58/2022	UNION OF INDIA Vs NEHAL ENTERPRISES	Kamal Rattan Dignpaul(P),	12-04-2022	07-04-2022
			OMP (COMM)/59/2022	KAMARAJ MATRICULATION SPECIAL SCHOOL Vs EDU SMART SERVICES PVT LTD	MAYIL SAMY.K(P),	12-04-2022	08-04-2022
			CS (COMM)/344/2022	COMPUTECH SYSTEMS Vs UJAAS ENERGY LIMITED	Ritesh Khatri(P),	13-04-2022	23-03-2022
			CS (COMM)/346/2022	ARTEK SURFIN CHEMCIALS LTD Vs ARUN KUMAR BAGGA	GINNI(P),	16-04-2022	29-03-2022
			CS (COMM)/349/2022	RAJASTHAN ANTIBIOTICS LTD Vs NITYAM PHARMA	MUKESH KUMAR SINHA(P),	16-04-2022	14-02-2022
			CS (COMM)/347/2022	CANARA BANK Vs ARUN KUMAR	RISHI CHAWLA(P),	16-04-2022	22-03-2022
			CS (COMM)/348/2022	CANARA BANK Vs ANIL KUO PRASAD	RISHI CHAWLA(P),	16-04-2022	22-03-2022
			CS (COMM)/350/2022	CANARA BANK Vs KAMAL SINGH NEGI	RISHI CHAWLA(P),	16-04-2022	16-03-2022
			CS (COMM)/351/2022	M/S PRAKASH MASALA CO PVT LTD Vs ASTRON MULTIGRAIN PRIVATE LTD	VIPIN KUMAR CHAUDHARY(P),	16-04-2022	04-03-2022
			CS (COMM)/354/2022	UNION BANK OF INDIA Vs SURESH KUMAR	SHAGUN BHARGAVA(P),	18-04-2022	30-03-2022
			CS (COMM)/361/2022	PUMA SE Vs JS FASHION MART	Shashi Pratap Ojha(P),	19-04-2022	29-03-2022
			CS (COMM)/365/2022	GOLDMEDAL ELECTRICALS PRIVATE LIMITED Vs PARI ENTERPRISES	Shravan Bansal(P),	20-04-2022	08-04-2022
			CS (COMM)/364/2022	SANJEET SHARMA Vs ADS CIVIL AND INTERIOR PVT LTD	SATISH KUMAR(P),	20-04-2022	04-02-2022
			CS (COMM)/371/2022	KAPIL ELECTRIC CO Vs RADICON INFRASTRUCTURE AND HOUSING PVT LTD AND ORS	SAMRIDHI ARORA(P),	22-04-2022	02-03-2022
			CS (COMM)/375/2022	UNION BANK OF INDIA Vs M/S SPCREATION	ROHTAS KUMAR JAJORIA(P),	23-04-2022	20-04-2022
			OMP (COMM)/65/2022	UNION OF INDIA Vs MB RUBBER PVT LTD	Saurav singh yadav(P),	23-04-2022	20-04-2022
			OMP (COMM)/66/2022	SANJEEV KUMAR YADAV Vs AXIS BANK LTD	VIPUL KUMAR(P),	25-04-2022	20-04-2022
			CS (COMM)/381/2022	PUNJAB NATIONAL BANK Vs SEEMA AGGARWAL	Sunil Kumar(P),	27-04-2022	08-04-2022
			Counter Claim/13/2022	CONDOR AIR SERVICES PVT LTD Vs GOPAL DAS ESTATES AND HOUSING PVT LTD	ANIRUDDHA PURUSHOTHAM(P),	28-04-2022	12-04-2022
			CS (COMM)/383/2022	M/S FORSOC CHEMICALS INDIA PVT LTD Vs M/S NS CONCRETE SOLUTIONS PVT LTD	KAPIL RUSTAGI(P),	28-04-2022	10-02-2021

No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees	
			OMP (COMM)/67/2022	KARBI ANGLONG AUTONOMOUS COUNCIL Vs WAPCOS LTD	Veeru pal(P),	28-04-2022	25-04-2022	
			CS (COMM)/387/2022	M/S NORTHERN STEEL AND GENERAL MILLS PVT LTD Vs NEENA SHARMA	SANJAY KUMAR(P),	29-04-2022	16-04-2022	
			CS (COMM)/388/2022	M/S INTERARCH BUILDING PRODUCTS PVT LTD Vs M/S ALLIED NIPPON PVT LTD	Kajal Kumari(P),	29-04-2022	27-10-2021	
12	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-03	SOUTH	CS(COMM)/224/22	KRBL Ltd Vs. Lekh Raj International & Anr.	K.G. Bansal	02.04.2022	28.03.2022	
			CS(COMM)/245/22	RPRP & Associates Vs. MAG Filters & Equipments Pvt Ltd	Pankaj Gupta	18.04.2022	08.03.2022	
			CS(COMM)/255/22	ICICI Bank Ltd Vs. Shakti Rastogi	C Parkash	21.04.2022	26.02.2022	
			CS(COMM)/256/22	ICICI Bank Ltd Vs. Hemanshu Sharma	C Parkash	21.04.2022	24.02.2022	
			CS(COMM)/257/22	ICICI Bank Ltd Vs. Product Players & Ors.	C Parkash	21.04.2022	24.02.2022	
			CS(COMM)/258/22	ICICI Bank Ltd Vs. Debendra Kumar Rath	C Parkash	21.04.2022	24.02.2022	
			CS(COMM)/259/22	ICICI Bank Ltd Vs. Surender Kumar Aggarwal	C Parkash	21.04.2022	24.02.2022	
			CS(COMM)/269/22	Noxell Corporation and Anr. Vs. Bennet Coleman and Company Ltd	K.G. Bansal	22.04.2022	16.04.2022	
			CS(COMM)/282/22	Metro Life Styles India Pvt. Ltd. Vs. Yes Bank Ltd.	Ashim Sridhar	27.04.2022	20.04.2022	
14	VACANT COURT OF SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL COURT), SOUTH-EAST, GATEWAY	SOUTH-EAST	NIL					
15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	CS (COMM)/319/2022	MRJ STEELS PRIVATE LIMITED Vs M/S DEWAN CHAND THROUGH ITS PARTNERS	RISHI SEHGAL(P),	02-04-2022	03-03-2022	
			CS (COMM)/321/2022	SSIPL LIFESTYLE PVT LTD Vs VISHWANANDA KATHAVEERANAHALLI VIDYA AND OTHERS	IMAN ABBAS NAQVI(P),	02-04-2022	02-03-2022	
			CS (COMM)/320/2022	PUNJAB NATIONAL BANK Vs SUNIL RAWAT	SURUCHI KUMARI(P),	02-04-2022	22-03-2022	
			CS (COMM)/332/2022	ISSGF INDIA PVT LTD Vs LLOYD INSULATION INDIA LTD	Sajal Jain(P),	04-04-2022	20-07-2021	
			CS (COMM)/329/2022	HOUSING DEVELOPMENT FINANCE CORPORATION LTD Vs VINEET KUMAR SINGH	KARNAIL SINGH(P),	04-04-2022	04-03-2022	
			CS (COMM)/331/2022	M/S IMPEX SERVICES INDIA PRIVATE LIMITED Vs M/S DBA ENTERPRISES LLP	K.V. BALAKRISHNAN(P),	04-04-2022	03-01-2022	
			CS (COMM)/330/2022	PARAMOUNT SURGIMED LTD Vs BHAVYAM PHARMACY PVT LTD	BHUVANESH SEHGAL(P),	04-04-2022	22-03-2022	
			CS (COMM)/334/2022	MS MEENU SHARMA (PROP OF M/S MENTERPRISES) Vs NINE CAFFE 9 HOSPITALITY SERVICES PVT LTD	S.K. SRIVASTAVA	05-04-2022	N/A	
			CS (COMM)/336/2022	M/S MAJA HEALTH CARE DIVISION Vs M/S HAPAG LLOYD INDIA PVT LTD THROUGH ITS DIRECTORS	JASPREET SINGH(P),	06-04-2022	08-03-2022	
			CS (COMM)/335/2022	DRHL INDIA SERVICES PVT LTD Vs M/S JAKS INTERNATIONAL AND ANR	K K MUKHLJA(P),	06-04-2022	25-03-2022	
			CS (COMM)/337/2022	SANTOSH KUMARI Vs VARDHMAN PROPERTIES LIMITED	NITIN GARG(P),	06-04-2022	21-03-2022	

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			CS (COMM)/347/2022	PARAMOUNT SURGIMED LTD Vs SANJAY KUMAR SHARMA (PROP OF SIDDHI VINAYAK SALES)	BHUVANESH SEHGAL(P),	07-04-2022	31-03-2022
			CS (COMM)/346/2022	THE NAINITAL BANK LIMITED Vs RENU KALRA	MANOJ KUMAR(P),	07-04-2022	25-03-2022
			CS (COMM)/350/2022	BANWARI GINODIA Vs M/S BOMBAY RAYON FASHIONS LTD	SHIVOM GARG(P),	08-04-2022	29-03-2022
			CS (COMM)/351/2022	AXIS BANK LTD Vs SANTOSH KUMAR SINGH	Rahul Chauhan(P),	08-04-2022	27-09-2021
			CS (COMM)/349/2022	ESP SAFETY PVT LTD Vs VISHAL KAUSHAL	HIMANSHU GUPTA(P),	08-04-2022	10-03-2022
			CS (COMM)/348/2022	INDIAN OVERSEAS BANK Vs UMA PRAKASH	MUNISH CHANDER JOSHI(P),	08-04-2022	31-03-2022
			CS (COMM)/352/2022	MR TITU KUMAR @ TITOO KUMAR PROPRIETOR OF M/S VB COMPUTERS Vs ZIA INFRA ENGINEERING PVT LTD THROUGH ITS MANAGING DIRECTOR	manoj mittal(P),	11-04-2022	29-03-2022
			CS (COMM)/353/2022	M/S McCOY SILICONES LTD Vs M/S PROFENSTER INDIA LIMITED	ABHISHEK AGGARWAL(P),	12-04-2022	04-04-2022
			CS (COMM)/354/2022	MRS NISHI GUPTA PROPRIETOR OF M/S ANCHIT MARKETING ASSOCIATES Vs M/S GH PRINTS PVT LTD	ABHISHEK AGGARWAL(P),	12-04-2022	07-04-2022
			CS (COMM)/357/2022	INDRA PRAKASH PATHAK Vs WAPCOS AND NPCC LTD (A GOVT OF INDIA ENTERPRISES)	SUMAN GUPTA(P),	13-04-2022	28-03-2022
			CS (COMM)/356/2022	M/S E S ELECTRICALS SWITCHGEARS AND CONTROLS P LTD Vs SH AMAR SINGH PROP OF M/S AMAR ELECTRIC CO	RAJEEV KUMAR TEWARI(P),	13-04-2022	16-03-2022
			CS (COMM)/355/2022	AXIS BANK LTD Vs SANDEEP KUMAR SAINI	Rahul Chauhan(P),	13-04-2022	27-09-2021
			CS (COMM)/361/2022	STATE BANK OF INDIA Vs VIKAS JASMERA	VARUN CHANDIOK(P),	16-04-2022	N/A
			CS (COMM)/360/2022	STATE BANK OF INDIA Vs ARVIND SINGH	VARUN CHANDIOK(P),	16-04-2022	N/A
			CS (COMM)/358/2022	BERGER PAINTS INDIA LTD Vs M/S RUDRA BUILDWELL INFRA PVT LTD	Rohit Kumar(P),	16-04-2022	23-12-2021
			CS (COMM)/359/2022	BERGER PAINTS INDIA LTD Vs CHANDRASHEKHAR PROP OF LALANA ENTERPRISES	Rohit Kumar(P),	16-04-2022	24-12-2021
			CS (COMM)/364/2022	PUNJAB NATIONAL BANK Vs SAZIA JAVEED	Sheepali Patial(P),	18-04-2022	28-03-2022
			CS (COMM)/362/2022	M/S TSG ASHTECH MOVERS PVT LTD Vs M/S UNIQUE INDIA ENTERPRISES PROP SH RAJESH KUMAR	MOHIT KUMAR(P),	18-04-2022	11-04-2022
			CS (COMM)/363/2022	PUNJAB NATIONAL BANK Vs SABINA GUPTA	Sheepali Patial(P),	18-04-2022	08-04-2022
			CS (COMM)/369/2022	M/S SHARMA BOOKS INTERNATIONAL PVT LTD Vs M/S MAHARISHI PUBLIC SCHOOL	HARISH KUMAR GARG(P),	19-04-2022	22-03-2022
			CS (COMM)/368/2022	M/S ARTHEON ELECTRONIC PVT LTD Vs M/S LENSKART SOLUTIONS PVT LTD	LAKSHAY MANGLA(P),	19-04-2022	13-01-2022
			CS (COMM)/372/2022	M/S SUKRITI CONSTRUCTIONS (THROUGH ITS SOLE PROPRIETOR MR SURENDER SINGH) Vs AHLUWALIA CONTRACTS INDIA LTD	SAURABH UPADHYAY(P),	20-04-2022	30-03-2022
			CS (COMM)/370/2022	INTEGRIS HEALTH PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE Vs M/S P M MEDICARE AND ORS	Sakshi Mehley(P),	20-04-2022	18-02-2022

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			CS (COMM)/371/2022	M/S GULSHAN LAMEE PACK PVT LTD Vs M/S EUROLIFE HEALTH CARE PVT LTD	ARVIND KUMAR(P),	20-04-2022	08-04-2022
			CS (COMM)/385/2022	SHREE BABA SOMNATH LOGISTICS Vs ROOTS COOLING SYSTEMS PVT LTD	MD. ABSAR AHMAD(P),	21-04-2022	13-04-2022
			CS (COMM)/386/2022	MR SANJAY BANSAL Vs THE ASSISTANT DEVELOPMENT COMMISSIONER	VISHAL BANSAL(P),	22-04-2022	05-04-2022
			CS (COMM)/387/2022	MR SANJAY BANSAL Vs CENTRAL RESEARCH INSTITUTE FOR JUTE AND ALLIED FIBRES	VISHAL BANSAL(P),	22-04-2022	05-04-2022
			CS (COMM)/388/2022	PUNJAB NATIONAL BANK Vs SHIV BATHLA	MOHAMMAD DANISH(P),	23-04-2022	31-03-2022,25-11-2021 and 17-03-2021
			CS (COMM)/389/2022 (TM)	ALLAHABAD LAW AGENCY Vs AMAZON RETAIL INDIA PRIVATE LIMITED AND ORS	ROUNAK NAYAK(P),	23-04-2022	07-04-2022
16	SH. SANJAY SHARMA-I	EAST	CS COMM NO. 116/2022	MONTAGE ENTERPRISES PVT. LTD. VS. CANARA BANK	DEVESH KUMAR MALAN	12-04-2022	05-04-2022
			CS COMM NO. 132/2022	UNION BANK OF INDIA VS. M/S ASHOKA STATIONARY MART	PRIYA RANJAN	27-04-2022	23-04-2022
			CS COMM NO. 131/2022	EMURON TECHNOLOGIES PVT. LTD. VS. LOHUM CLEANTECH PVT. LTD.	YASH CHATURVEDI	27-04-2022	21-04-2022
17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f. 20.07.2021)	North-East	EX(COMM)-5/2022	KOTAK MAHINDRA BANK LTD. VS DHEERAJ SHARMA	ANKUR KATYAL	01.04.2022	COURT FEES NOT FILED
			OMP(I)(COMM)-5/2022	KOTAK MAHINDRA BANK LTD. VS SATENDER SINGH & OTHERS	TANUJ AGRAWAL	07.04.2022	COURT FEES NOT FILED
			EX(COMM)-6/2022	M/S KOGTA FINANCIAL INDIA LTD. VS BADRUL HASAN KHAN & OTHERS	SHARWAN KUMAR TIWARI	11.04.2022	COURT FEES NOT FILED
			EX(COMM)-7/2022	IIFL FINANCE LTD VS DEV PLASTIC WORKS	SANJEEV KUMAR	11.04.2022	COURT FEES NOT FILED
			CS(COMM)-24/2022	RATI RAM VS HITACHI PAYMENT SERVICES PVT LTD	PRASHANT SHARMA	12.04.2022	COURT FEES FILED OFFLINE 11.02.2022
			EX(COMM)-8/2022	ADITYA BIRLA FINANCE LIMITED VS KABIR SHARMA	AMIT KUMAR	12.04.2022	COURT FEES NOT FILED
			CS(COMM)-25/2022	TODAY TEA LIMITED VS MANOJ GARG & OTHERS	UDIT TEWARI	13.04.2022	COURT FEES FILED OFFLINE 11.04.2022
			EX(COMM)-09/2022	SH. BITTU VS SH. BALLI @ BALLI BAGGI WALE	MUKESH KUMAR	13.04.2022	COURT FEES NOT FILED
			EX(COMM)-10/2022	IIFL FINANCE LTD. VS KAVIYA FOAM HOUSE	SANJEEV KUMAR	13.04.2022	COURT FEES NOT FILED
			MISC DJ-93/2022	THE BSES YAMUNA POWER LTD VS SUDESH	PRAMOD KUMAR	18.04.2022	COURT FEES NOT FILED
			EX(COMM)-11/2022	KOTAK MAHINDRA PRIME LIMITED VS SANOJ KUMAR	ROHIT BOHRA	18.04.2022	COURT FEES NOT FILED
			EX(COMM)-12/2022	TATA CAPITAL FINANCIAL SERVICE LTD. VS M/S YASH MEDICOSREP. BY ITS AUTHORISED SIGNATORYMR DARSHAN KUMAR PAHUJA AND OTHERS	SOURAV BAJAJ	18.04.2022	COURT FEES NOT FILED
			CS(COMM)-26/2022	CANARA BANK VS GAURAV KUMAR	ANSHUMAN SRIVASTAVA	22.04.2022	COURT FEES FILED OFFLINE 18.04.2022
			CS(COMM)-27/2022	CANARA BANK VS SH. AJAY	ANSHUMAN SRIVASTAVA	22.04.2022	COURT FEES FILED OFFLINE 18.04.2022
			CS(COMM)-28/2022	CANARA BANK VS KAVITA	ANSHUMAN SRIVASTAVA	22.04.2022	COURT FEES FILED OFFLINE 18.04.2022

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			CS(COMM)-29/2022	CANARA BANK VS SUBHADRA	ANSHUMAN SRIVASTAVA	22.04.2022	COURT FEES FILED OFFLINE 18.04.2022
			EX(COMM)-13/2022	AXIS BANK VS ANIL	RAHUL CHAUHAN	19.04.2022	COURT FEES NOT FILED
			EX(COMM)-14/2022	AXIS BANK VS MADHU	RAHUL CHAUHAN	19.04.2022	COURT FEES NOT FILED
			CS(COMM)-30/2022	BANK OF BARODA VS DEEPAK GARG	UMESH JOSHI	25.04.2022	COURT FEES FILED ON 18.04.2022
			CS(COMM)-31/2022	BANK OF BARODA VS SHADMA & 1 OTHERS	UMESH JOSHI	25.04.2022	COURT FEES FILED ON 18.04.2022
			CS(COMM)-32/2022	BANK OF BARODA VS MOHD NADEEM	UMESH JOSHI	25.04.2022	COURT FEES FILED ON 18.04.2022
			CS(COMM)-33/2022	HDFC LIMITED VS ROHIT SHARMA	RAJEEV KUMAR	27.04.2022	COURT FEES FILED ON 17.02.2022
			EX(COMM)-15/2022	TATA CAPITAL FINANCIAL SERVICES LTD VS ABHISHEK MISHRA	LALIT PANDEY	27.04.2022	COURT FEES NOT FILED
			EX(COMM)-16/2022	BAJAJ FINANCE LIMTED VS NEERAJ SHARMA	KESHAV KUMAR	27.04.2022	COURT FEES NOT FILED
			EX(COMM)-17/2022	KOTAK MAHINDRA BANK VS RAMAKANT DUBEY	ANKUR KATYAL	27.04.2022	COURT FEES NOT FILED
			EX(COMM)-18/2022	TATA CAPITAL FINANCIAL SERVICE LTD. VS MOHD SHOKEEL	LALIT PANDEY	28.04.2022	COURT FEES NOT FILED
			EX(COMM)-19/2022	AXIS BANK VS SUMIT KUMAR SHARMA	JATIN ANAND	28.04.2022	COURT FEES NOT FILED
			EX(COMM)-20/2022	AXIS BANK VS PAWAN KASHYAP	JATIN ANAND	29.04.2022	COURT FEES NOT FILED
			EX(COMM)-21/2022	AXIS BANK VS RAHUL KUMAR	JATIN ANAND	29.04.2022	COURT FEES NOT FILED
			CS(COMM)-34/2022	CANARA BANK VS JAIDEV SINGH	ANKUR AGGARWAL	29.04.2022	COURT FEES FILED ON 27.04.2022
18	MS. NIVEDITA ANIL SHARMA	SHAHDARA	CS (COMM)/241/2022	M/S EVI FASHION Vs SN FASHION	SYED WASIF HAIDER(P).	02-04-2022	01-04-2022
			CS (COMM)/242/2022	S K SHARMA Vs SANJAY JAIN	Raj Kumar Jain(P),	02-04-2022	01-04-2022
			CS (COMM)/238/2022	SHUBHAM JAIN Vs RAJENDRA KUMAR AGARWAL	Avadhesh Kumar(P),	02-04-2022	02-04-2022
			CS (COMM)/251/2022	M/S NATYANK AGRO PRIVATE LIMITED Vs STATE BANK OF INDIA	DEVENDER KUMAR DHIRYAN(P),	08-04-2022	08-04-2022
			CS (COMM)/256/2022	M/S M S CONTRACTOR Vs EAST DELHI MUNICIPAL CORPORATION	NAGENDRA KUMAR RATHI(P),	11-04-2022	11-04-2022
			CS (COMM)/259/2022	RAVI AGGARWAL Vs SHIVAM JAIN ANSH FAB 2	BHARAT PRAKASH(P),	12-04-2022	12-04-2022
			CS (COMM)/260/2022	NITIN TYAGI Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	13-04-2022	13-04-2022
			CS (COMM)/266/2022	BANK OF BARODA Vs SANDEEP PANCHAL	GEETANJALI SHARMA(P),	18-04-2022	15-04-2022
			CS (COMM)/265/2022	PRADEEP KASHYAP Vs PARAMJEET		18-04-2022	18-04-2022
			CS (COMM)/286/2022	ANIL ARORA Vs CHAIRMAN CUM MANAGING DIRECTOR AND ORS	FAROOQ AHMED(P),	18-04-2022	16-04-2022
			CS (COMM)/268/2022	M/S CF COMPOSITES Vs MS STADD TECH ENGINEERING PVT LTD	SYED AJMAL HASAN(P),	20-04-2022	20-04-2022
			CS (COMM)/269/2022	M/S ROHAN BOOK COMPANY PVT LTD Vs UNIQUE BROTHERS BOKARO ORS	SAMAMA SUHAIL(P),	20-04-2022	20-04-2022
			CS (COMM)/271/2022	PUNJAB NATIONAL BANK Vs M/S SHRI SHYAM ELECTRONICS	OMPRAKASH PAHUJA(P),	20-04-2022	18-04-2022
			CS (COMM)/270/2022	K S AGGARWAL Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	20-04-2022	20-04-2022
			CS (COMM)/284/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	21-04-2022	18-04-2022
			CS (COMM)/283/2022	M/S RICH BAKERS Vs ARIF KHAN TRADING AS M/S N M FOODS	DHARMENDRA KUMAR YADAV(P),	21-04-2022	21-04-2022

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			CS (COMM)/288/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	23-04-2022	19-04-2022
			CS (COMM)/289/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	23-04-2022	23-04-2022
			CS (COMM)/287/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	23-04-2022	19-04-2022
			CS (COMM)/294/2022	MAMAN CHAND Vs EAST DELHI MUNICIPAL CORP THROUGH ITS EXECUTIVE ENGINEER M III	DEEPAK VUTTSYA(P),	27-04-2022	27-04-2022
			CS (COMM)/298/2022	UNION BANK OF INDIA Vs SAIF HUSSAIN	PRIYA RANJAN(P),	28-04-2022	25-04-2022
			CS (COMM)/299/2022	UNION BANK OF INDIA Vs MS GEETIKA KAIM	PRIYA RANJAN(P),	28-04-2022	25-04-2022
19	MS. SUKHVINDER KAUR	SHAHADARA	CS (COMM)/245/2022	SK SYSTEMS PVT LTD Vs V 4 INFRASTRUCTURE PVT LTD	ADITYA TREHAN(P),	02-04-2022	23.03.2022
			CS (COMM)/244/2022	PAWAN ENTERPRISES THROUGH ITS PROPRIETOR PAWAN KUMAR JAIN Vs GUPTA JI GARMENTS THROUGH ITS PROPRIETOR VIKAS GUPTA	PRITIKA SACHDEV(P),	02-04-2022	29.03.2022
			CS (COMM)/243/2022	PAWAN ENTERPRISES THROUGH ITS PROPRIETOR Vs LAXMAN GUPTA	PRITIKA SACHDEV(P),	02-04-2022	29.03.2022
			CS (COMM)/247/2022	M/S GAYATRI HOSIERY Vs M/S SHREE GANESHAM SALES	NARINDER KUMAR BHAMBRI(P),	04-04-2022	16.03.2022
			CS (COMM)/249/2022	M/S VPREALTORS PVT LTD Vs INDIABULLS HOUSING FINANCE LTD	VIDIT GUPTA(P),	05-04-2022	04.04.2022
			CS (COMM)/248/2022	M/S BERRY COTTS PRIVATE LIMITED Vs SHREE JAI GURUDEV TEXTILE AGENCY	ABHISHEK MALHOTRA(P),	05-04-2022	21.03.2022
			CS (COMM)/250/2022	SURENDER KUMAR PRO MR TRADERS Vs VISHAL GUPTA S/O OMINDER KUMAR PRO VISHAL TEXTILES	Jhinnoo Prasad Gupta(P),	07-04-2022	04.04.2022
			CS (COMM)/252/2022	SHYAM PRAKASH GOEL PROP OF M/S NISHANT COLLECTION Vs SANJAY N PAMNANI	RAVI SHARMA(P),	08-04-2022	16.12.2021
			CS (COMM)/254/2022	SOURAV BANSAL Vs PS SPORTS THROUGH ITS PROPRIETOR SHANTI BAMORYA	VIPIN DILAWARI(P),	08-04-2022	06.04.2022
			CS (COMM)/253/2022	KAPOORI CHITS PRIVATE LIMITED Vs RAJ KUMAR SINGH AND OTHERS	ANKIT GUPTA(P),	08-04-2022	05.04.2022
			CS (COMM)/257/2022	ADIDAS AG Vs ASHOK KUMAR	AASTHA SHARMA(P),	11-04-2022	05.04.2022
			CS (COMM)/261/2022	VEEKAY ELECTRICALS Vs SHRI SHYAM ENTERPRISES	NITIN GARG(P),	16-04-2022	04.04.2022
			CS (COMM)/262/2022	NITIN TYAGI Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	16-04-2022	12.04.2022
			CS (COMM)/263/2022	AADI POLYMERS PVT LTD Vs COMFORT EVER	Aditya Jain(P),	18-04-2022	29.04.2022
			CS (COMM)/264/2022	JAI DURGA TRADERS PVT LTD Vs DRISH EMBROIDERY	Aditya Jain(P),	18-04-2022	29.04.2022
			CS (COMM)/267/2022	NITIN ENTERPRISES Vs PINKY PARI	Aditya Jain(P),	19-04-2022	29.04.2022
			CS (COMM)/272/2022	ASHISH MUNDHRA Vs MUKESH SETHIA	MUKESH KUMAR(P),	20-04-2022	27.12.2021
			CS (COMM)/275/2022	NITIN TYAGI Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	20-04-2022	12.04.2022
			CS (COMM)/276/2022	PUNJAB NATIONAL BANK Vs CHARDI KALA CREATIONS THROUGH ITS PROPRIETOR SH KIRAT SINGH GILL	OMPRAKASH PAHUJA(P),	20-04-2022	18.04.2022
			CS (COMM)/273/2022	RAJEEV GUPTA Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	20-04-2022	12.04.2022

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			CS (COMM)/274/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	20-04-2022	13.04.2022
			CS (COMM)/279/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	21-04-2022	13.04.2022
			CS (COMM)/282/2022	NARENDER KUMAR Vs EAST DELHI MUNICIPAL CORPORATION	SATYENDRA KUMAR SINGH(P),	21-04-2022	13.04.2022
			CS (COMM)/280/2022	ANIL KUMAR GOYAL Vs GURU PRASHAD	KAMAL MEHTA(P),	21-04-2022	09.02.2022
			CS (COMM)/281/2022	MS JAY AMBAY INDUSTRIES Vs MS DEEP JYOTI ELECTRICAL DECOR	Ankur(P),	21-04-2022	19.04.2022
			CS (COMM)/277/2022	BANK OF BARODA Vs JEETU MALHOTRA	RAJESH KUMAR TIWARI(P),	21-04-2022	05.04.2022
			CS (COMM)/278/2022	BANK OF BARODA Vs SARITA BEGWANI	RAJESH KUMAR TIWARI(P),	21-04-2022	05.04.2022
			CS (COMM)/285/2022	PUNJAB NATIONAL BANK Vs HRL AND CO AND ANR	Bijaya Mohan Goswami(P),	22-04-2022	12.04.2022
			CS (COMM)/291/2022	DHANANJAY DIXIT Vs RUDAL SINGH	GARVIT VINAYAK(P),	25-04-2022	30.03.2022
			CS (COMM)/292/2022	SUNIL KUMAR BANSAL PROP ANUSHKA OVERSEAS Vs SUNIT KUMAR JAIN PROP PARSVNATH ENTERPRISES	pankaj(P),	25-04-2022	21.04.2022
			CS (COMM)/290/2022	LATA DEVI Vs SH NAVEEN KUMAR SHARMA	VIDIT GUPTA(P),	25-04-2022	22.04.2022
			CS (COMM)/293/2022	MS ARUNA GUPTA SOLE PROPRIETOR M/S AKG ENTERPRISES Vs M/S SHIV PRIYA CABELS PVT LTD THROUGH ITS DIRECTORS	VISHAL KHATTAR(P),	27-04-2022	13.04.2022
			CS (COMM)/302/2022	RAVI GUPTA Vs ENGLISH PREMIUM	SAMRIDHI(P),	28-04-2022	26.04.2022
			CS (COMM)/301/2022	BANK OF BARODA Vs SATYENDRA KUMAR DHALL	RAJESH KUMAR TIWARI(P),	28-04-2022	18.04.2022
			CS (COMM)/300/2022	BANK OF BARODA Vs DEEPALI CHAWALA	RAJESH KUMAR TIWARI(P),	28-04-2022	18.04.2022
			CS (COMM)/304/2022	VERSHA BATLA PROPRIETOR OF TANU PRAKASHAN Vs SARAVJEET ARORA PROPRIETOR OF KHALSA AGENCY	HEMANT GOEL(P),	28-04-2022	05.04.2022
			CS (COMM)/303/2022	VIRENDER SINGH Vs M/S AIRPLAZA RETAIL HOLDINGS PVT LTD	A C Singhal(P),	28-04-2022	17.02.2022
20	VACANT COURT OF SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	230/22	VISHAL PIPES LTD VS JAIN ENG WORKS	VIKRAM KR	02.04.22	28.03.22
			231/22	KAMAL AGGARWAL VS DREAMCHART INC.	SAURABH TYAGI	02.04.22	07.01.22
			232/22	KAMAL AGGARWAL VS COPRISE FIN. SERVICE	SAURABH TYAGI	02.04.22	07.01.22
			233/22	ANJILA AGGARWAL VS COPRISE FIN SERVICE	SAURABH TYAGI	02.04.22	07.01.22
			234/22	SUMAN KANAK SEED P LTD VS MANGAL SINGH	SANJEEV AGGARWAL	05.04.22	22.03.22
			235/22	NIKKU RAM VS CHARVI CREATION P LTD	RITESH GUPTA	05.04.22	04.04.22
			236/22	ASHUTOSH SAJJAN AGG VS CAPTAIN STEEL	SANJAY AGGARWAL	05.04.22	30.03.22
			237/22	BHAGAT ENTERPRISES VS AAHAN PHARMA	DILIP KR	05.04.22	24.03.22
			239/22	STB TECHNOLOGIES VS MAHENDRA ELECTRONICS	J J TYAGI	08.04.22	30.03.22
			240/22	STB TECHNOLOGIES VS B R TRADERS	J J TYAGI	08.04.22	30.03.22
			241/22	STB TECHNOLOGIES VS PRIYA ELECTRONICS	J J TYAGI	08.04.22	30.03.22
			242/22	STB TECHNOLOGIES VS ARABIAN GEN TRADERS	J J TYAGI	08.04.22	30.03.22
			243/22	STB TECHNOLOGIES VS SAI TRADING	J J TYAGI	08.04.22	30.03.22
			244/22	STB TECHNOLOGIES VS AFTAB CABLE	J J TYAGI	08.04.22	30.03.22
			245/22	STB TECHNOLOGIES VS CABLE NEW MEDIA P LTD	J J TYAGI	08.04.22	30.03.22
			246/22	STB TECHNOLOGIES VS SRISTI CABLE	J J TYAGI	08.04.22	30.03.22
			247/22	STB TECHNOLOGIES VS SUNDER DIGITAL CABLE	J J TYAGI	08.04.22	30.03.22

N o.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			248/22	STB TECHNOLOGIES VS DHUBRI CABLE TV	J J TYAGI	08.04.22	30.03.22
			249/22	ICICI HOME FIN VS AYUSH KR GARG	SHIV	11.04.22	30.03.22
			250/22	HITECH PIPES LTD VS ANIL SRIVASTAV	RAHUL SHARMA	08.04.22	02.02.22
			251/22	PARAS PACKAGING VS VOLVO WHITE PAINTS	ARUN SANJAY	12.04.22	02.02.22
			252/22	BANK OF BARODA VS PARVEEN KR JAIN	AATREYA SINGH	23.04.22	22.02.22
			253/22	GAURAV GUPTA VS HEMANT GROVER	RAJEEV SAINI	16.04.22	12.11.21
			254/22	SHREE KARNAGAR TEXTILES VS ASHOK BAG	U K SINGHAL	23.04.22	18.04.22
			259/22	MITTAL POLYMER INDIA VS PATEL FOOTWEAR	RAJNEESH GAUTAM	18.04.22	13.04.22
			258/22	MITTAL POLYMER INDIA VS R R AGENCY	RAJNEESH GAUTAM	18.04.22	13.04.22
			257/22	DELIGHT FILTRATION P LTD VS BLUE MOUNT	RAKHI	18.04.22	08.04.22
			256/22	DELIGHT FILTRATION P LTD VS SIRI MARKETING	RAKHI	18.04.22	08.04.22
			255/22	INDU WAHI VS RITESH HANDA	A ALAM	18.04.22	12.04.22
			262/22	PUNJAB NATIONAL ANK VS PRANAV JASHNANI	NITIN GARG	25.04.22	23.03.22
			260/22	PUNJAB NATIONAL ANK VS DHEERAJ GARG	NITIN GARG	25.04.22	23.03.22
			261/22	PUNJAB NATIONAL ANK VS HRIDYA JASHNANI	NITIN GARG	25.04.22	23.03.22
			265/22	S K PLAST VS. PARAS TYPE FOUNDRARY	VIKAS SAGWAN	19.04.22	12.04.22
			269/22	M/S WONDER CHEMICALS & COATINGS LTD. VS. M/S VIAP CONCERN	PRAKASH CHAND KAPOOR	20.04.22	26.02.21
			267/22	M/S JAY KAY ENTERPRISES VS. SHRI SATYA BIR SINGH	PAWAN KAPOOR	20.04.22	13.04.22
			270/22	BHARAT BHUSHAN SINGHAL VS. SAURABH KUMAR	ANUJ JAIN	21.04.22	18.04.22
			272/22	NARESH KUMAR VS. MD. TUFAIL	RAKESH KUMAR	30.04.22	04.04.22
			273/22	PRAMOD KUMAR MATHUR VS. MARTIN INTERNATIONAL	SYNERGY LEGAL	25.04.22	21.04.22
			277/22	VEDIKA AGGARWAL VS. CAPRISE FIN. SERVICE & ORS.	R. P. TYAGI	26.04.22	07.01.22
			276/22	VEDIKA AGGARWAL VS. DRAMCHART INC. & ORS.	R. P. TYAGI	26.04.22	07.01.22
			280/22	SRG METAL CRAFTS P. LTD. VS. MCCEO INDUSTRIES	YOGESH KUMAR VERMA	27.04.22	20.04.22
			281/22	SAMSONITE SOUTH ASIA P. LTD. VS. ASHOK KUMAR	BHARAT GUPTA	27.04.22	25.04.22
			279/22	MINDA INDUSTRIES LTD. VS. SHRI PERFECT AUTO PRODUCT	SIMRANJIT SINGH	26.04.22	25.04.22
			287/22	M/S MAHAJAN INTERNATIONAL VS. M/S ACE INDIA	ANISH SARNA	28.04.22	18.04.22
			286/22	INFERNO HOLIDAYS VS. JETSERVE AVIATION P. LTD.	RAHUL MANGLA	28.04.22	15.04.22
			285/22	M/S JRS INFRASTRUCTURE VS. M/S HYDROAIR TECTONICS PCD LTD.	VIJAY MISHRA	28.04.22	26.04.22
			283/22	M/S SEVEN SEAS BEAUTY PRODUCTS VS. M/S AROCHEM RATLAM P. LTD.	G. G. GUPTA	28.04.22	26.04.22
			288/22	ICICI BANK VS. JANGBOBO TOUR INDIA P. LTD.	KUSHAL KUMAR	04.05.22	23.02.22
			289/22	OFB TECH P. LTD. VS. UDIT FRESH FOODS . LTD.	PRATEEK JAIN	30.4.22	30.03.22
21	MS. BARKHA <small>(CJPTA, D.J.COMM)</small>	North	NIL				
22	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	SOUTH-WEST	CS COMM. 139/2020	M/S TRISHUL REALCON P. LTD. VS M/S DESIGN N DESIGN.	JAY.K.BHARDWAJ	01.04.2022	25.03.2022
			CS COMM. 140/2022	PUNJAB NATIONAL BANK VS M/S ESS AAR ENGINEERS.	SAURAV BHASIN	01.04.2022	09.03.2022
			CS COMM. 141/2022	ADMISSION OVESEAS VS RAVI NAIK	VARUN BEDI	01.04.2022	10.03.2022

N o.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Payment of Court Fees
			CS COMM. 142/2022	M/S GREEN PLANET VS DEEPIKA VERMA	VINOD KUMAR	01.04.2022	21.03.2022
			CS COMM. 147/2022	PRIYANSHU MITTAL VS M/S SHREE GANESH ENTERPRISES	NIMISH CHIB	01.04.2022	23.03.2022
			CS COMM. 148/2022	UNION BANK OF INDIA VS M/S GOYAL FOODS.	RAJIV KUMAR	01.04.2022	03.03.2022
			CS COMM. 149/2022	SOUTH INDIAN BANK VS DEEPAK SACHDEVA	KAMAL KANT CHHABRA	01.04.2022	24.03.2022
			CS COMM. 150/2022	NEERAJ KUMAR VS REENA GAHLOT	HARPREET SINGH UPPAL	01.04.2022	05.03.2022
			CS COMM. 151/2022	BANK OF BARODA VS NISHA KUSHIK	SUDHA SHUKLA	01.04.2022	24.03.2022
			CS COMM. 152/2022	BANK OF BARODA VS NEMWATI	SUDHA SHUKLA	01.04.2022	24.03.2022
			CS COMM. 153/2022	BANK OF BARODA VS RAJAN KALIA	SUDHA SHUKLA	01.04.2022	24.03.2022
			CS COMM. 154/2022	NEERAJ KR. SINGH VS RAVINDRA SINGH	R.S. SHARMA	02.04.2022	11.03.2022
			CS COMM. 155/2022	CANARA BANK VS VIKRAM SINGH	SUBODH KR. SINGH	02.04.2022	11.03.2022
			CS COMM. 156/2022	M/S NAVYA TEXTILE VS M/S ADARESH OUTFIT	SAMEER SIDHA	02.04.2022	25.03.2022
			CS COMM. 157/2022	HOUSING DEVELOPMENT FINANCE VS SUVIG MOHAN SHARMA	MANDIRA MITRA	02.04.2022	04.03.2022
			CS COMM. 158/2022	M/S WORTH WORLDWIDE LOGISTICS VS M/S ORIENT CRAFT LTD.	ASHOK KR. JHA	04.04.2022	03.03.2022
			CS COMM. 159/2022	BANK OF BARODA VS BEAUTY MAKEOVER STUDIO	SUNITA	04.04.2022	03.03.2022
			CS COMM. 160/2022	R.S..STEELS VS UNITED CONCEPTS AND SOLUTIONS	YASH TANDON	04.04.2022	18.01.2022
			CS COMM. 161/2022	CANARA BANK VS M/S S.S. INTERNATIONAL	CHITRA MALHOTRA	04.04.2022	17.02.2022
			CS COMM. 162/2022	SUN STAR ENTERPRISES VS M/S UMA ENTERPRISES	SAMEER SIDHAR	04.04.2022	28.03.2022
			CS COMM. 163/2022	SUN STAR ENTERPRISES VS TULSI APPARELS	SAMEER SIDHAR	04.04.2022	24.03.2022
			CS COMM. 164/2022	SUN STAR ENTERPRISES VS M/S ONYX ENTERPRISES	SAMEER SIDHAR	04.04.2022	22.03.2022
			CS COMM. 165/2022	SUN STAR ENTERPRISES VS M/S FUTURE SPORTS	SAMEER SIDHAR	04.04.2022	22.03.2022
			CS COMM. 166/2022	M/S ATA FREIGHT VS DZIRE FRIEIGHT SOLUTIONS	DIPESH SHARMA	04.04.2022	05.03.2022
			CS COMM. 167/2022	CANARA BANK VS M/S KANHA TENT WORKS	SUMIT VIRMANI	04.04.2022	24.03.2022
			CS COMM. 168/2022	CANARA BANK VS BHAGYA NARAYAN	SURBI SAXENA	04.04.2022	30.03.2022
			CS COMM. 169/2022	CANARA BANK VS M/S JAI MATA VAISHNO CONSTRUCTION	SURBI SAXENA	04.04.2022	30.03.2022
			CS COMM. 170/2022	PUNJAB NATIONAL BANK VS MS. PRITI KUSHWAHA	PARIKSHIT MAHIPAL	05.04.2022	21.03.2022
			CS COMM. 171/2022	UNION BANK OF INDIA VS TARUN SURI	ARVIND SINHA	05.04.2022	29.03.2022
			CS COMM. 172/2022	UNION BANK OF INDIA VS ISHANT AGGARWAL	ARVIND SINHA	05.04.2022	29.03.2022
			CS COMM. 173/2022	UNION BANK OF INDIA VS RAJ KUMAR	ARVIND SINGH	05.04.2022	29.03.2022
			CS COMM. 174/2022	UNION BANK OF INDIA VS RICKY KUMAR	ARVIND SINHA	05.04.2022	29.03.2022
			CS COMM. 175/2022	OM PARKASH PANWAR VS M/S BOOK PALACE	AMIT PRASHER	11.04.2022	22.03.2022
			CS COMM. 176/2022	CANARA BANK VS M/S NEW KITCHEN	SUMIT VIRMANI	11.04.2022	15.01.2022
			CS COMM. 177/2022	M/S DURA BUILD P.LTD. VS RAJU DEDNATH	AMIT KUMAR	11.04.2022	25.03.2022
			CS COMM. 178/2022	M/S PATANJALI AYURVED LTD. VS M/S BMR DAIRY PRODUCT	SIMRANJEET SINGH	11.04.2022	12.02.2022
			CS COMM. 179/2022	UNION BANK OF INDIA VS KRISHNA ENTERPRISES	KESHAV KUMAR	12.04.2022	08.03.2022
			CS COMM. 180/2022	UNION BANK OF INDIA VS POWER GEN ENGG.	KESHAV KUMAR	12.04.2022	08.03.2022
			CS COMM. 181/2022	UNION BANK OF INDIA VS BULLS 11 EQUIPMENTS	KESHAV KUMAR	12.04.2022	08.03.2022
			CS COMM. 182/2022	UNION BANK OF INDIA VS SAT KARTAR ENGG.	KESHAV KUMAR	12.04.2022	08.03.2022

No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Date of Payment of Court Fees
			CS COMM. 183/2022	THE JAMMU & KASHMIR BANK VS NAVEEN SINGH NEGI	UZMA ASHRAF	18.04.2022	24.03.2022
			CS COMM. 184/2022	THE JAMMU & KASHMIR BANK VS SHANTI NEGI	UZMA ASHRAF	18.04.2022	24.03.2022
			CS COMM. 185/2022	M/S R.S. COMPONENTS AND CONTROLS VS M/S CUBICAL LABORATORIES P. LTD.	RAHUL MALHOTRA	18.04.2022	02.04.2022
			CS COMM. 186/2022	ROHIT BANSAL VS M/S JASON INC.	VIKAS SHARMA	18.04.2022	30.03.2022
			CS COMM. 187/2022	CHESEA DENTAL CARGO SERRVICE VS J.K. DENTA VISION	BULBUL YADAV	18.04.2022	16.03.2022
			CS COMM. 188/2022	UNION BANK OF INDIA VS M/S HIMANSHU ENTERPRISES	S.K. VASISHT	19.04.2022	05.04.2022
			CS COMM. 189/2022	UNION BANK OF INDIA VS M/S GAJRAJ FLOUR MILLS	S.K. VASISHT	19.04.2022	05.04.2022
			CS COMM. 190/2022	UNION BANK OF INDIA VS M/S R S ENTERPRISES	S.K. VASISHT	19.04.2022	05.04.2022
			CS COMM. 191/2022	UNION BANK OF INDIA VS SHANKAR LAL	ARVIND SINGHA	19.04.2022	12.04.2022
			CS COMM. 192/2022	UNION BANK OF INDIA VS MOHAN SINGH KUSHWAHA	ARVIND SINGHA	19.04.2022	12.04.2022
			CS COMM. 193/2022	IDBI BANK VS DHEERPAL	DIVYA NANDA	19.04.2022	07.04.2022
			CS COMM. 194/2022	IDBI BANK VS SANJEEV KUMAR	DIVYA NANDA	19.04.2022	07.04.2022
			CS COMM. 195/2022	IDBI BANK LTD. VS HARISH SINGH	DIVYA NANDA	19.04.2022	07.04.2022
			CS COMM. 196/2022	IDBI BANK LTD. VS BAL BAHADUR	DIVYA NANDA	19.04.2022	07.04.2022
Total						537	

List of cases in which Electronic Service of process has taken place during the month of April 2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
1	VACANT COURT OF SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f - 20.07.2021)	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	NIL				
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				
7	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL				
8	VACANT COURT OF SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	NIL				
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL				
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) NO. 317/2022	M/S. PROGRESSIVE LCD VISION P. LTD VS. AJAY TANWAR AND ANR.	-	01.04.2022	05.04.2022
			CS (COMM.) NO. 317/22	M/S. PROGRESSIVE LCD VISION P. LTD VS. AJAY TANWAR AND ANR.	-	01.04.2022	05.04.2022
			CS (COMM.) NO. 330/2022	REVEK PLASTICIANS PVT. LTD. VS SHREE SHYAM SURAKSHA UDYOG AND ORS.	-	06.04.2022	08.03.2022
			CS (COMM.) NO. 330/2022	REVEK PLASTICIANS PVT. LTD. VS SHREE SHYAM SURAKSHA UDYOG AND ORS.	-	06.04.2022	08.03.2022
			CS (COMM.) NO. 330/2022	REVEK PLASTICIANS PVT. LTD. VS SHREE SHYAM SURAKSHA UDYOG AND ORS.	-	06.04.2022	08.04.2022
			CS (COMM.) NO. 315/2022	WESTEND GREEN FARM SOCIETY VS. KAPIL KUMAR & ANR.	-	01.04.2022	08.04.2022
			CS (COMM.) NO. 315/2022	WESTEND GREEN FARM SOCIETY VS. KAPIL KUMAR & ANR.	-	01.04.2022	08.04.2022
			CS (COMM.) NO. 358/2021	VIRENDER SAHLOT VS ADITYA MONOHAR BHIDE	-	08.09.2021	08.04.2022
			CS (COMM.) NO. 109/2022	M/S. KMB PAPERS PVT. LTD. VS. M/S. JSONS PRINTS INDIA PVT. LTD.	-	17.01.2022	11.04.2022
			MISC. DJ – 15 / 2022	CANARA BANK VS. GANESH ENTERPRISES	-	04.02.2022	18.04.2022
			MISC. DJ – 15 / 2022	CANARA BANK VS. GANESH ENTERPRISES	-	04.02.2022	18.04.2022
			CS (COMM.) NO. 583/2021	M/S. DIGIROVERS SOLUTIONS VS. AVINASH OJHA	-	08.12.2021	18.04.2022
			CS (COMM.) NO. 399/2021	M/S. MOHAN RAM TRADING P. LTD. VS. M/S. GURU KRIPA STORE	-	24.09.2021	18.04.2022
			CS (COMM.) NO. 399/2021	M/S. MOHAN RAM TRADING P. LTD. VS. M/S. GURU KRIPA STORE	-	24.09.2021	18.04.2022
			CS (COMM.) NO. 301/2022	UNION BANK OF INDIA VS. SHABNAM PRAVEEN	-	26.03.2022	18.04.2022
CS (COMM.) NO. 260/2022	KRIPA SHANKAR SINGH VS. AYURVEDA FARMS INDIA PVT. LTD.	-	03.03.2022	18.04.2022			
CS (COMM.) NO. 260/2022	KRIPA SHANKAR SINGH VS. AYURVEDA FARMS INDIA PVT. LTD.	-	03.03.2022	18.04.2022			

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			CS (COMM.) NO. 260/2022	KRIPA SHANKAR SINGH VS. AYURVEDA FARMS INDIA PVT. LTD.	-	03.03.2022	18.04.2022
			CS (COMM.) NO. 260/2022	KRIPA SHANKAR SINGH VS. AYURVEDA FARMS INDIA PVT. LTD.	-	03.03.2022	18.04.2022
			CS (COMM.) NO. 260/2022	KRIPA SHANKAR SINGH VS. AYURVEDA FARMS INDIA PVT. LTD.	-	03.03.2022	18.04.2022
			CS (COMM.) NO. 260/2022	KRIPA SHANKAR SINGH VS. AYURVEDA FARMS INDIA PVT. LTD.	-	03.03.2022	18.04.2022
			CS (COMM.) NO. 114/2022	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING P. LTD.	-	21.01.2022	18.04.2022
			CS (COMM.) NO. 114/2022	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING P. LTD.	-	21.01.2022	18.04.2022
			CS (COMM.) NO. 114/2022	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING P. LTD.	-	21.01.2022	18.04.2022
			CS (COMM.) NO. 114/2022	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING P. LTD.	-	21.01.2022	18.04.2022
			CS (COMM.) NO. 312/2022	TOUCHWOOD ENTERTAINMENT LTD. VS. SIGMA TRADE WING LLP	-	31.03.2022	18.04.2022
			CS (COMM.) NO. 312/2022	TOUCHWOOD ENTERTAINMENT LTD. VS. SIGMA TRADE WING LLP	-	31.03.2022	18.04.2022
			CS (COMM.) NO. 312/2022	TOUCHWOOD ENTERTAINMENT LTD. VS. SIGMA TRADE WING LLP	-	31.03.2022	18.04.2022
			CS (COMM.) NO. 312/2022	TOUCHWOOD ENTERTAINMENT LTD. VS. SIGMA TRADE WING LLP	-	31.03.2022	18.04.2022
			CS (COMM.) NO. 446/2021	STELLA INDUSTRIES LTD. VS. M/S. SPRAY GRANCES PVT. LTD.	-	27.10.2021	20.04.2022
			CS (COMM.) NO. 357/2022	CANARA BANK VS. SUDARSHAN	-	18.04.2022	21.04.2022
			CS (COMM.) NO. 359/2022	CANARA BANK VS. SUNIL KUMAR TANWAR	-	18.04.2022	21.04.2022
			CS (COMM.) NO. 358/2022	CANARA BANK VS. RAJESH KUMAR	-	18.04.2022	21.04.2022
			CS (COMM.) NO. 356/2022	CANARA BANK VS. AMJAD ALI	-	18.04.2022	21.04.2022
			CS (COMM.) NO. 363/2022	M/S. PRAKASH MASALA CO. P. LTD. VS. DEVENDER KR. CHACHAN	-	19.04.2022	21.04.2022
			EX-COMM-02/2022	M/S. INFRASTRUCTURE ADVISORS PVT. LTD. VS. M/S. FAIRWEALTH HOUSING PVT. LTD.	-	08.04.2022	22.04.2022
			CS (COMM.) NO. 319/2021	H. T. MEDIA VS. UNIT 83 ADVERTISING	-	23.08.2021	23.04.2022
			CS (COMM.) NO. 319/2021	H. T. MEDIA VS. UNIT 83 ADVERTISING	-	23.08.2021	23.04.2022
			CS (COMM.) NO. 319/2021	H. T. MEDIA VS. UNIT 83 ADVERTISING	-	23.08.2021	23.04.2022
			CS (COMM.) NO. 367/2022	UNFRIEGHT MOVERS P. LTD. VS. WINSOME YARNS LTD.	-	20.04.2022	23.04.2022
			CS (COMM.) NO. 367/2022	UNFRIEGHT MOVERS P. LTD. VS. WINSOME YARNS LTD.	-	20.04.2022	23.04.2022
			CS (COMM.) NO. 368/2022	PNB VS. CHET RAM MEENA	-	21.04.2022	23.04.2022
			CS (COMM.) NO. 368/2022	PNB VS. CHET RAM MEENA	-	21.04.2022	23.04.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			CS (COMM.) NO. 374/2022	CANARA BANK VS. FIDELITY INFRASTRUCTURE AND DEVELOPMENT	-	22.04.2022	25.04.2022
			CS (COMM.) NO. 374/2022	CANARA BANK VS. FIDELITY INFRASTRUCTURE AND DEVELOPMENT	-	22.04.2022	25.04.2022
			CS (COMM.) NO. 374/2022	CANARA BANK VS. FIDELITY INFRASTRUCTURE AND DEVELOPMENT	-	22.04.2022	25.04.2022
			CS (COMM.) NO. 314/2022	MATRIX GUARDTECH P. LTD. VS. MIST DIRECT SALES	-	01.04.2022	26.04.2022
			CS (COMM.) NO. 232/2022	T. V. TODAY NETWORK VS. PROFILIAD MEDIA P. LTD.	-	21.02.2022	26.04.2022
			CS (COMM.) NO. 93/2022	TAPINDU EDUCATIONAL SOCIETY VS. YES BANK LTD.	-	06.01.2022	29.04.2022
			CS (COMM.) NO. 251/2022	M/S. DELHI CABZ AND SERVICES VS. RAHEJA DEVELOPER PVT. LTD.	-	02.03.2022	29.04.2022
			CS (COMM.) NO. 251/2022	M/S. DELHI CABZ AND SERVICES VS. RAHEJA DEVELOPER PVT. LTD.	-	02.03.2022	29.04.2022
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM)425/2021	A&B PROMOTER PVT. LTD. VS VIJAY KR. SRIVASTAVA	RAM SINGH	20.12.2021	01.04.2022
			OMP(D)(COMM)329/2022	TOYOTA FINANCIAL SERVICES INDIA LTD. VS NIRMALA SARHADI	RAHUL BHARDWAJ	25.03.2022	04.04.2022
			CS(COMM)141/19	SYNDICATE BANK VS AMIT SATISH ANAND AND ANR.	K.N. PANDEY / NIDHI PANDEY	11.07.2019	04.04.2022
			CS(COMM)111/22	ROLI MEHRA VS UNISON ADVERTISING PRIVATE LTD. AND ORS	VISHAL RANJAN	07.02.2022	08.04.2022
			CS(COMM)112/22	M/S. CEE DEE AAR KAY AND CO. VS M/S. AARI CASE INDIA PVT. LTD.	IMRAN KHAN	08.02.2022	12.04.2022
			CS(COMM)129/20	ICICI BANK LTD. VS MEERA DEVI	DEEPAK KAUSHIK	26.02.2020	13.04.2022
			CS(COMM)122/22	ICICI BANK LTD. VS HARIHAR TRIVEDI	C.PARKASH	10.02.2022	13.04.2022
			CS(COMM)121/22	ICICI BANK LTD. VS VINOD KUMAR	C.PARKASH	10.02.2022	13.04.2022
			CS(COMM)257/2020	HERBALIFE INTERNATIONAL INC. VS HERBALIFE HEALTHCARE PVT. LTD. AND ANR.	S.K. BANSAL	22.09.2020	16.04.2022
			CS(COMM)10/2021	INDIAN BANK V/S BABBAN HOME APPLIANCES	R.K. SINHA	05.01.2021	16.04.2022
			CS(COMM)139/22	SYSTEMAIR INDIA PVT. LTD. VS SAI COOLING POINT PVT. LTD.	SUNIL KUMAR SHARMA	17.02.2022	16.04.2022
			CS(COMM)225/22	SIDDHARTH NEWAR VS. WWWHITE METALLIC AND ANR.	SUBHASH CHAWLA	05.04.2022	18.04.2022
			CS(COMM)115/22	CANARA BANK VS RAM SUNDER	ANSHUMAN SRIVASTAVA	09.02.2022	18.04.2022
			CS(COMM)114/22	CANARA BANK VS PRINCE JEWELLERS AND ORS.	ANSHUMAN SRIVASTAVA	09.02.2022	18.04.2022
			CS(COMM)282/21	IDBI BANK VS SANTOSH KUMAR AND ANR.	DEEPAK VERMA	26.08.2021	18.04.2022
			CS(COMM)87/2021	MR. DEEPAK KUMAR GORAIN VS. MR. SHESHPAL SINGH	NIMESH CHIB	20.02.2021	19.04.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			OMP(COMM.)4/22	ARSH ASSOCIATES PVT. LTD. VS AHLUWALIA CONTRACTS (I) LTD.	KUMAR BHAWANI SHANKAR	14.01.2022	19.04.2022
			CS(COMM)42/22	M/S. SUKH SAGAR SILK AND SAREE VS. M/S. HARI OM TEXTILE	PRAVEEN KUMAR AGGARWAL	13.01.2022	19.04.2022
			CS(COMM)179/22	NEWAR CARBONS AND CERAMICS PVT. LTD. VS. BALLS AND CYLPEBS LTD. AND ORS.	SUBHASH CHAWLA	05.03.2022	19.04.2022
			OMP(COMM.)17/22	MR. AISHWARYA PANDEY AND ANR. VS IIFL FINANCE LTD.	VIBHOR VERDHAN	11.04.2022	21.04.2022
			CS(COMM)409/21	STATE BANK OF INDIA VS. M/S. SAI POWER CONTROLS	SUNIL SEHRAWAT	08.12.2021	21.04.2022
			CS(COMM)203/22	SH. SHAILESH SINGH VS M/S. KBPL INFRAS PVT. LTD.	TUSHAR PARASHAR	24.03.2022	22.04.2022
			CS(COMM)216/22	IFFCO-MC CROP SCIENCE PVT. LTD. VS POLBA SAMABAY KRISHI UNNAYAN SAMITY LTD.	SHUBHAM SAIGAL	31.03.2022	25.04.2022
			CS(COMM)152/22	CANARA BANK VS HARBHAJAN SINGH	ANSHUMAN SRIVASTAVA	25.02.2022	25.04.2022
			CS(COMM)151/22	CANARA BANK VS KUMAR GYANDEO AND ANR.	ANSHUMAN SRIVASTAVA	25.02.2022	25.04.2022
			CS(COMM)128/22	M/S. C.P. WORLD LINES PVT. LTD. VS M/S. AVANTIKA ELCON PVT. LTD.	ARVIND CHADHA	14.02.2022	25.04.2022
			CS(COMM)335/21	PNB VS SH. SARJEET SINGH GADWAL AND ANR.	RANJANA PATHAK	01.10.2021	25.04.2022
			CS(COMM)412/2021	IFFCO-MC CROP SCIENCE PVT. LTD. VS LALGANJ SAMABAY KRISHI UNNAYAN SAMITI LTD.	SHUBHAM SAIGAL	08.12.2021	25.04.2022
			CS(COMM)406/21	IFFCO-MC CROP SCIENCE PVT. LTD. VS M.P. KISAN BAZAR	SHUBHAM SAIGAL	06.12.2021	25.04.2022
			OMP(COMM.)49/21	GOLDEN SAFAR PVT. LTD. VS TOYOTA FINANCIAL SERVICES INDIA LTD.	KUNAL CHATTERJI	07.08.2021	25.04.2022
			OMP(COMM.)48/21	GOLDEN SAFAR PVT. LTD. VS TOYOTA FINANCIAL SERVICES INDIA LTD.	KUNAL CHATTERJI	07.08.2021	25.04.2022
			OMP(I)(COMM)403/22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SOURAV VERMA	RAJESH JANGRA	11.04.2022	27.04.2022
			OMP(I)(COMM)404/22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS DADAN KR. PANDEY	RAJESH JANGRA	11.04.2022	27.04.2022
			OMP(I)(COMM)405/22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SAHIL MALHOTRA	RAJESH JANGRA	11.04.2022	27.04.2022
			OMP(I)(COMM)406/22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS AJAY JAIN	RAJESH JANGRA	11.04.2022	27.04.2022
			OMP(I)(COMM)407/22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS RAMESH CHANDRA SINGH	RAJESH JANGRA	11.04.2022	27.04.2022
			CS(COMM)159/22	TOMAR ELECCTRICAL VS WITS INTERIOR PVT. LTD. AND ORS.	R.S. SASAN	26.02.2022	28.04.2022
			CS(COMM)387/20	PNB VS SUDHIR KUMAR	ARUN KUMAR SHUKLA	14.12.2020	28.04.2022
			CS(COMM)82/22	OUTLOOK PUBLISHING INDIA PVT. LTD. VS SHARDA INSTITUTIONS AND ANR.	SETU NIKET	25.01.2022	28.04.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			CS(COMM)157/22	M/S. BIHARI LAL DEVI PRASAD AND COMPANY VS M/S. MOHIT TRADERS	KAPIL YADAV	25.02.2022	29.04.2022
			CS(COMM)158/22	M/S. BIHARI LAL DEVI PRASAD AND COMPANY VS M/S. BIHARI	KAPIL YADAV	25.02.2022	29.04.2022
			CS(COMM)171/22	EMU LINES PVT. LTD. VS SUKRA LOGISTICS	UDAY KUMAR	02.03.2022	29.04.2022
14	VACANT COURT OF SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL				
15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	NIL				
17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	NORTH-EAST	NIL				
18	MS. NIVEDITA ANIL SHARMA	Shahdara	CS(COMM) 137/2022	BALAJI FOODS VS M.G. FOOD PRODUCTS	AMIT TOMAR	22.02.2022	11.04.2022
			CS(COMM) 138/2022	M/S EASYRIP PLANNERS VS M/S ISHITA HOLIDAYS	ANJUJ GOEL	04.03.2022	21.04.2022
			CS(COMM) 180/2022	M/S MAHALAXMI VS M/S SLY INDUSTRIES	SAGAR DWIVEDI	07.03.2022	26.04.2022
			CS(COMM) 181/2022	M/S MEENAKSHI VS M/S BHARAT MILAP & ORS	MAJOJ SHARMA	07.03.2022	28.04.2022
			CS(COMM) 191/2019	NIKE INNOVATE VS ANUPAMADDRESS	PRIYA NAGPAL	21.09.2022	25.04.2022
			CS(COMM) 192/2022	UNDER URMOUR VS ANUPAM DRESS	PRIYA NAGPAL	21.09.2022	25.04.2022
			CS(COMM) 155/2022	AGILENT TECHNOLOGIES VS STANDARA ANALYLICEL LABORATORY	SAURABH KUMAR	02.03.2022	23.04.2022
			CS(COMM) 336/2020	M/S RAKA ELECTRICALS VS M/S SOFTEL PVT. LTD	NITISH KUMAR SINGH	16.07.2018	26.04.2022
			CS(COMM) 187/2022	MI ELECTRICAL VS MR HARDESH KUMAR	RAKESH GUPTA	11.03.2022	28.04.2022
			CS(COMM) 422/2022	ATS BUSINESS VS PRV ALLOYS	NEERAJ KUMAR JHA	27.04.2022	27.04.2022
19	MS. SUKHVINDER KAUR	Shahdara	NIL				
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL				
22	VACANT COURT OF SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL				
Total						100	

List of total no. of cases randomly allocated during the month of April-2022

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)	
1	TIS HAZARI COURT	CENTRAL	VACANT COURT OF SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	44	
					OMP (I)(COMM)	2	
					OMP(T)(COMM)	14	
					OMP(E)(COMM)	1	
					OMP MISC. (COMM)	2	
					OMP (COMM)	4	
	Execution	5					
2	TIS HAZARI COURT	CENTRAL	SH.RAJNESH KR.GUPTA, DISTRICT JUDGE(COMMERCIAL)	785	CS (COMM)	26	
					OMP (I)(COMM)	9	
					OMP(T)(COMM)	4	
					OMP(E)(COMM)	4	
					OMP MISC. (COMM)	1	
					OMP (COMM)	1	
	ARB. A. (COMM)	0					
3	TIS HAZARI COURT	CENTRAL	SH. PAWAN KR. JAIN	786	CS (COMM)	35	
					OMP (I)(COMM)	10	
					OMP(T)(COMM)	4	
					OMP(E)(COMM)	2	
					OMP MISC. (COMM)	4	
					OMP (COMM)	0	
	ARB. A. (COMM)	0					
4	TIS HAZARI COURT	CENTRAL	MS.NISHA SAXENA	787	CS (COMM)	26	
					OMP (I)(COMM)	3	
					OMP(T)(COMM)	10	
					OMP(E)(COMM)	1	
					OMP MISC. (COMM)	1	
					OMP (COMM)	0	
	ARB. A. (COMM)	0					
5	TIS HAZARI COURT	CENTRAL	SH.A.K.SARPAL	788	CS (COMM)	31	
					OMP (I)(COMM)	2	
					OMP(T)(COMM)	2	
					OMP(E)(COMM)	11	
					OMP MISC. (COMM)	0	
					OMP (COMM)	4	
	ARB. A. (COMM)	8					
6	TIS HAZARI COURT	CENTRAL	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	789	CS (COMM)	38	
					Misc DJ	7	
					Execution	3	
					ARB (COM)	2	
					COUNTER CLAIM/CONTEMP T	0	
					OMP (COMM)	0	
	ARB. A. (COMM)	0					
TOTAL						321	
7	TIS HAZARI COURT	WEST	Sh. Dinesh Bhatt District Judge (Commercial Court-01)	789	Cs comm	38	
					OMP	20	
					Ex	17	
					Contempt Petition	0	
					Misc	0	
8			Vacant Court of Sh. Gurdeep singh District Judge (Commercial Court-02)	790	OMP (COMM.)	23	
					CS (COMM.)	31	
					EX	7	
					Misc DJ	3	
TOTAL						139	
9	PATIALA HOUSE COURT	NEW DELHI	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS COMM	4	
					OMP(I) (COMM)	0	
					OMP(COMM)	0	
					ARB(A)(COMM)	0	
10			SH. GURVINDER PAL SINGH, LD. DISTRICT JUDGE (COMM.)-02	24	CS COMM	34	
					OMP(I) (COMM)	3	
					ARB(A)(COMM)	1	
					OMP(COMM)	7	
11			SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	25	CS COMM	43	
					OMP(T) (COMM)	0	
					OMP(I) (COMM)	4	
					OMP(COMM)	7	
	ARB(A)(COMM)	0					
TOTAL						103	
12	SAKET COURT	SOUTH	SH. PREM KUMAR BARTHWAL, DJ-COMM-01	614	CS (COMM)	36	
					614	OMP (COMM)	5
					614	OMP (I) COMM.	36
					614	OMP (E) COMM.	0
					614	ARB A (COMM)	0
13	SAKET COURT	SOUTH	SH. V. K..KHANNA, DJ COMM-02	503	CS (COMM)	26	
					503	OMP (COMM)	2

				503	OMP (I) COMM.	47
				503	OMP (E) COMM.	0
				503	ARB A (COMM)	0
TOTAL						152
14	DWARKA	SOUTH-EAST	VACANT COURT OF SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	502	(COMM)	81
15			VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	613	(COMM)	40
TOTAL						121
16	KARKARDOOMA	EAST	SH SANJAY SHARMA, DISTRICT JUDGE, (CC)	12	CS (COMM)-74	25
				12	OMP (COMM)-73	217
				12	OMP (COMM)-78	0
TOTAL						242
17	KARKARDOOMA	North-East	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT)	74	CS(COMM)	283
Total						0
18	KARKARDOOMA	SHAHDARA	MS. NIVEDITA ANIL SHARMA	57	CS(COMM)	28
				57	OMP(COMM)	0
				57	OMP(I) COMM	12
				57	Misc	4
				57	Ex	14
19			MS. SUKHVINDER KAUR	56	CS(COMM)	37
				56	ARB A(COMM)	1
				56	OMP(I) COMM	10
				56	Ex	5
				56	Misc	0
Total						111

20	Rohini Court	North-West	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	758	CS (COMM) OMP (COMM) OMP (I) (COMM) OMP (T) (COMM) ARB.A(COMM)	63 42 11 00
Total						116
21	Rohini Court	North	MS. BARKHA GUPTA, DJ(COMM)	760	CS (COMM) OMP(COMM) OMP (I)(COMM)	63 03 17
Total						83
22	DWARKA COURTS	SOUTH WEST	SH. HARISH DUDANI, DJ (COMMERCIAL)		CS (COM) OMP (COM) ARB (COM) OMP (I) (COMM.) OMP (T) (COMM) OMP (MISC) COMM OMP (E) (COMM)	38 10 2 22 0 0 0
TOTAL						72
GRAND TOTAL						1460

List of cases where Case Management Hearing was held during the month of April-2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	VACANT COURT OF SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-143/21	LAKHI RAM KASHI RAM VS. HALDIRAM BHUJIA WALA	PRAVEEN CHAUHAN	12.01.2021	06.04.2022
			CS COMM-3043/19	UFLEX LTD. VS. R.P FOAM HOME PVT. LTD.	VIVEK MUNSHI	24.12.2019	08.04.2022
			CS COMM-3031/19	ICICI BANK VS. HARSH	VAGEESH KUMAR	24.12.2019	12.04.2022
			CS COMM-1615/20	ALTSTONE INDUSTRIES VS. KARUR VYSYA BANK	MS. MANSHA	28.10.2020	26.04.2022
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	CS (COMM)/2812/2019	M/S GOYAL TEXTILE VS M/S INFINITY APPERALS AND OTHERS	SH ANKIT GUPTA	28-11-2019	29-04-2022
3	Sh. Pawan Kr. Jain, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 682/2019	SANYOGITA SACHDEVA V/S M/S MALTI ENGINEERS	SH. RAJEEV KUMAR TEWARI	08.05.2019	07.04.2022
			CS(COMM) 1163/2020	ORIENTAL TERIMEX LTD. V/S HARISH KUMAR B. @ HARISH NAKODA	SH. SRIKANT LAKHERA	29.08.2018	20.04.2022
			CS(COMM) 2803/2019	PANKAJ VIJ V/S NORTH DELHI MUNICIPAL CORPORATION & ANR.	MS. SWENKA TRIPATI	26.11.2019	21.04.2022
			CS(COMM) 171/2019	M/S JAGDISH AND SONS PVT. LTD.V/S RIZUL CREATIONS	SH. RAJESH JHA	02.02.2019	22.04.2022
			CS(COMM) 1299/2019	DIGITAL RADIO (MUMBAI) BROADCASTING LTD. V/S PRABHATAM ADVERTISING PVT. LTD.	SH. V.V. MANOHARAN	23.07.2019	28.04.2022
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS (COMM)-337/2021	SURYA PRAKASH VS NDMC & ANR	SATYENDER KUMAR SINGH	27.01.2022	04.04.2022
			CS (COMM)-3943/2020	M/S ADITYA PROMOTERS LTD VS. M/S JNB MARKETING INDIA PRIVATE LTD	RAVI CHAND GARG	28.10.2020	08.04.2022
			CS (COMM)-765/2021	ICICI BANK LTD VS. RAJ SINGH	HEMANT GUPTA	04.03.2022	21.04.2022
			CS (COMM)-939/2021	PUNJAB NATIONAL BANK VS. AJAY KHATRI	PAWAN KUMAR GUPTA	17.03.2022	21.04.2022
			CS (COMM)-1689/2021	SATNAM AND COMPANY VS. ICICI BANK LIMITED	ASHNA BHAGAT ADV.	06.11.2021	11.04.2022
			CS (COMM)-2636/2021	SHREE SHYAM CREATION VS. JITENDER GOYAL	MS. APRAJITA BALAJI	02.08.2021	25.04.2022
			CS (COMM)-1649/2021	KASABARAM DEWASI VS. SACHIN GUPTA	MUKESH AGGARWAL	13.05.2021	29.04.2022
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL					
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL					
7	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West					
8	Vacant Court of Sh. Gurdeep Singh, DJ (Commercial Court)-02	West					
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL				
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS – COMM-669 / 2021	VORTEX FACILITIES MANAGEMENT PVT LTD Vs SADHNA KUMAR	MR. SANJAY CHRISTOPHER	24.12.2021	01.04.2022
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	CS (COMM.)/527/2021	SHRI ANDREAS SINGH WADHWA Vs. NATIONAL TEXTILE CORPORATION LTD	S C Singhal	23-11-2021	21-04-2022

Sr. No	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
			CS (COMM) NO. 136/2020	KAILESH PANDIT VS M/S BUILDWAY CONSTRUCTION PVT. LTD.	PAIKSHIT SINGH VS. ABHISHEK JHA	24-01-2019	11-04-2022	
			CS (COMM) NO. 89/2021	M/S R.S. PAPER VS. M/S SEASTAR GLOBAL LOGISTIC PVT. LTD.	MS SHARMA VS. NITIN SINGH	09-04-2021	08-04-2022	
			CS (COMM) NO. 109/2020	VIVEK TRAVELS VS. NATIONAL INSURANCE CO. LTD.	RAKESH KUMAR VS. SEEMA CHHABRA	20-02-2020	12-04-2022	
			CS (COMM) NO. 454/2019	M/S INTERNATIONAL TRIVENI ENGINEERING AND INUDUS. LTD.	SSR ABHAY KUMAR SINGHAL VS. ATUL CHATURVEDI	26-11-2019	07-04-2022	
			CS (COMM) NO. 124/2021	MANISH SINGHAL VS. EDMC	GANESH KUMAR VS. PK CHAUHAN	26-08-2021	16-04-2022	
			CS (COMM) NO. 195/2021	JYOTI VOEL VS. M/S VARDHMAN	NAVEEN THAKUR VS. NAVEEN DABAS	29-10-2021	22-04-2022	
			CS (COMM) NO. 60/2021	NITIN TYAGI VS. INSURANCE COMPANY LTD.	HK DHARIWAL VS. AMIT SHARMA	10-03-2021	25-04-2022	
			CS (COMM) NO. 209/2019	M/S SSS TRADE ZONE VS. UNITED INDIA INSURANCE	PRATEEK TEWARI VS. S. GHOSH	01-10-2018	25-04-2022	
17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f. 20.07.2021)	North-East	NIL					
18	MS. NIVEDITA ANIL SHARMA	Shahdara	CS(COMM)-548/2020	ORIENTAL INSURANCE CO. LTD. VS. HAVELLS INDIA LTD.	MOHIT ARORA	21.11.2020	19.04.2022	
			CS(COMM)-311/2019	EXTRAMILE CARGO MOVERS VS. SIGMA SUPPLY CHAIN SOLUTIONS	G.L.VERMA	17.12.2019	29.04.2022	
			CS(COMM)-202/2019	AMAN SINGHAL VS. M/S SHYAM ENTERPRISES	ROBIN TYAGI	27.09.2019	13.04.2022	
			CS(COMM)-40/2021	CAPITAL CAR ELEGANT CARS PVT. LTD.	MANISH MISHRA	23.01.2021	30.03.2022	
			CS(COMM)-41/2021	GOVIND AGENCIES VS. M/S ADITYA COLLECTION	RAHUL SHARMA	23.01.2021	25.04.2022	
			CS(COMM)-526/2020	DELHI URBAN SHELTER VS. SHUSHIL KUMAR SINGH	R.K. ALAGH	07.11.2020	13.04.2022	
19	MS. SUKHVINDER KAUR	Shahdara						
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West						
21	MS. BARKHA GUPTA, DJ(COMM)	North						
22	VACANT COURT OF SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS (COMM) 99/2019	BIKON ENGINEERING VS ALPRO CONSUMER PRODUCT	HANSRAJ YADAV	20.07.2019	04.04.2022	
			CS (COMM) 63/2019	KRISHAN VS VINOD KAPUR	KRISHAN KR. SINHA	07.05.2019	05.04.2022	
			CS (COMM) 164/2019	ASHISH PIPES SHARMA SALES	AMRESH ANAND	01.10.2019	06.04.2022	
			CS (COMM) 54/2018	RAJ GANGWANI VS NEHA CHOPRA	S.K. SIWAL	11.12.2018	08.04.2022	
			CS (COMM) 12/2019	M/S JV EXPRESS LOGISTICS VS M/S J S FURNISHING P. LTD.	ARVIND	15.02.2019	12.04.2022	
			COUNTER CLAIM-11/2019	M/S J S FURNISHING P. LTD. VS M/S J.V. EXPRESS LOGISTICS	ARVIND	22.03.2019	12.04.2022	
			CS (COMM) 153/2019	PANKAJ PURI VS S N GANDHI	NITIN MITTAL	21.09.2019	16.04.2022	
			CS (COMM)188/2019	NAVEEN KUMAR SHARMA VS CARE HEALTH INSURANCE LTD.	BHANU KAUSHIK	20.11.2019	18.04.2022	
			CS (COMM) 47/2020	M/S S P REPCON VS UNITED COLD CHAIN	A.K. PANDEY	23.01.2020	19.04.2022	
			CS (COMM) 259/2021	RAKESH KUMAR VS GYAN SHAKTI	A.K. PANDEY	21.10.2021	19.04.2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
			CS (COMM) 15/2018	M/S SPRINT SEDAN VS RELIANCE CAPITAL INSURANCE	SADHNA CHOUDHARY	27.10.2018	20.04.2022

List of cases received for Pre-Institution Mediation and Settlement during the month April 2022

Sr. No .	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month	Remarks
1	Central	652	107	0	430	326	3
2	West	233	113	2	138	206	0
3	East	44	46	1	47	42	0
4	North-East	27	12	0	24	14	1
5	Shahdara	109	79	0	99	88	1
6	South	275	52	0	64	263	0
7	South-East	372	123	0	171	324	0
8	New Delhi	302	130	5	128	296	3
9	North	181	95	1	107	168	0
10	North-West	68	68	1	65	70	0
11	South-West	129	60	1	108	78	2
	Total	2392	885	11	1381	1875	10
12	DHCLSC	77	20	4	20	71	2
	Overall Total	2469	905	15	1401	1946	12

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL										
7	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL										
8	VACANT COURT OF SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	NIL										
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL										
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP (COMM.) 190 / 2019	CRAFTS INDIA HOMES AND ORS. VS. M/S. BHILANGANA HYDRO POWER LTD.	SH. NIPUN BHARDWAJ	15.10.2019	NA	11.04.2022	910	DISMISSED	NA	NA	U/S – 34 OF ARBIRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 136 / 2019	UNION OF INDIA VS. M/S. INDIAN AGRO MARKETING CO-OPERATIVE LTD.	SH. MANISH KUMAR	23.07.2019	NA	28.04.2022	1011	DISMISSED	NA	NA	U/S – 34 OF ARBIRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 137 / 2019	UNION OF INDIA VS. M/S. INDIAN AGRO MARKETING CO-OPERATIVE LTD.	SH. MANISH KUMAR	23.07.2019	NA	28.04.2022	1011	DISMISSED	NA	NA	U/S – 34 OF ARBIRATION AND CONCILIATION ACT 1996
			OMP (COMM.) 138 / 2019	UNION OF INDIA VS. M/S. INDIAN AGRO MARKETING CO-OPERATIVE LTD.	SH. MANISH KUMAR	23.07.2019	NA	28.04.2022	1011	DISMISSED	NA	NA	U/S – 34 OF ARBIRATION AND CONCILIATION ACT 1996
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03		OMP (COMM)/51/2020	M/S AYUB ALI AND SONS Vs UNION OF INDIA	RAJESH PANDEY	14-07-2020	NA	02-04-2022	627	DISPOSED	NA	NA	34 Arbitration & Conciliation Act

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days of execution of decree from date of decision	Act Section
			OMP (COMM)/64/2019	NORTHERN RAILWAYS Vs M/S KIRAN INFRA ENGINEERS LIMITED(OBJ-34)	R K GOEL	01-04-2019	NA	08-04-2022	1103	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM)/118/2021	ARUN KUMAR AND ANOTHER Vs PNB HOUSING FINANCE LTD	Mohammad Aftab	04-12-2021	NA	20-04-2022	137	ALLOWED	NA	NA	34 Arbitration & Conciliation Act
			CS/940/2018	CANARA BANK Vs LALIT KUMAR AND ANR	MEENU SHARMA	01-10-2018	NA	20-04-2022	1297	DISMISSED	NA	NA	Suit for recovery
			OMP (COMM)/205/2019	EAM FRUITS LLP AND OTHERS Vs INDIA BULLS CONSUMER FINANCE LTD	RISHABH KAPOOR	25-11-2019	NA	26-04-2022	883	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			Misc DJ/1/2020	STATE BANK OF INDIA Vs SARITA BESOYA	MOHINDER MANGLA	06-01-2020	NA	27-04-2022	842	DISMISSED	NA	NA	Suit for recovery
			OMP (COMM)/95/2021	KAMLESH BHADANA Vs AXIS BANK LTD.	AAKAR BHARDWAJ	06-10-2021	NA	30-04-2022	206	ALLOWED/S ET ASIDE	NA	NA	34 Arbitration & Conciliation Act
			ARBTN/5204/2018	UNION OF INDIA Vs. KIRAN INFRA LTD.	V K RAI AND ASSOCIATES	17-09-2018	NA	30-04-2022	1321	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
12	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)/69/2019	STATE BANK OF INDIA Vs ASHVINDER SINGH SAINI	Ms Shalini Upadhyay	08.05.2019	No	04.04.2022	1052	Contested	NIL	NIL	Suit for Recovery
			ARBTN/20/2019	M. ANITHA Vs FIITJEE FOUNDATION FOR EDUCATION AND ANS.	Ms Priya aristotle	25.05.2019	No	21-04-2022	1062	Contested	NIL	NIL	Petition U/s 34 of Arbitration and Conciliation Act
			OMP (COMM.)/29/2021	ALL INDIA INSTITUTE OF MEDICAL SCIENCES Vs ALL INDIA MEDICOS	Sh Rahul Pandey	02.03.2021	No	28-04-2022	423	Contested	NIL	NIL	Petition U/s 34 of Arbitration and Conciliation Act

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days of execution of decree from date of decision	Act Section
			ARBTN/254/2018	SOUTH DELHI MUNICIPAL CORPORATION Vs M/S MILESTONE SECURITY AND PLACEMENT SERVICES	Ms Promila Kapoor	25.09.2018	No	29-04-2022	1313	Contested	NIL	NIL	Petition U/s 34 of Arbitration and Conciliation Act
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM)/43/2021	ECO Coatings Vs. Raheja Developers Ltd	Idresh Ahmed	16.01.2021	YES	04.04.2022	443	Contested	N/A	N/A	SUIT FOR RECOVERY
			CS(COMM)/58/2021	Meghraj Singh Vs. Ummeed Housing Fin Pvt Ltd	M.A. Inayati	06.09.2021	N/A	04.04.2022	211	Contested	N/A	N/A	N/A
			OMP(COMM)/13/2021	Jai Prakash Narayan Apex Trauma Centre Vs. Sparkle Associates	Kaushal Gautam	04.02.2021	N/A	18.04.2022	439	Contested	N/A	N/A	N/A
			CS(COMM)/325/2019	Anurag Jain Prop Innovative India Illuminations Vs. Taranjeet Bawa Proprietor intermac	Aditya Jain	09.10.2019	YES	29.04.2022	934	Contested	29.04.2022	29.04.2022	SUIT FOR RECOVERY
14	VACANT COURT OF SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL										
15	Vacant Court of Ms. Raj Rani Mitra, District Judge (Commercial) 02	SOUTH-EAST	NIL										
16	SH. SANJAY SHARMA-I	EAST	CS(COMM)NO. 220/2020	ANIL KUMR GOYAL VS. RAJEEV GUPTA	RITU GUPTA	18-11-2020		30-04-2022	527	CONTESTED	-	-	SUIT FOR RECOVERY
			CS (COMM)NO. 149/2019	PUNIT GUPTA VS. CELEBRATIONS EVENTS PVT. LTD. &ORS.	KULWANT KAUR	23-08-2018		23-04-2022	1335	CONTESTED			SUIT FOR RECOVERY

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Insitition Mediation did not take place (Yes / No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days of execution of decree from date of decision	Act Section
17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f 20.07.2021)	NORTH EAST	NIL										
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL										
19	MS. SUKHVINDER KAUR	Shahdara	NIL										
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH-WEST	NIL										
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL										
22	VACANT COURT OF SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	OMP (COMM) 08/2020	SONAL TIWARI VS KOTAK MAHINDRA PRIME LTD.	SH. L.S. GAUTAM	19.11.2018	NO	28.01.2020	452	CONTESTED	NIL	NIL	34 ABITRATION & CONCILIATION ACT
			OMP (COMM) 30/2019	RAJ KUMAR VS HINDUJA HOSING FINANCE LTD.	LALIT KUMAR	14.08.2019	NO	22.04.2022	981 DAYS	CONTESTED	NIL	NIL	U/S 34 ARBITRATION AND CONCILIATION ACT 1996.
			OMP (COMM) 17/2020	SADHANA DEVI VS HDFC BANK	ANURADHA MITTRA	06.10.2020	NO	22.04.2022	564 DAYS	CONTESTED	NIL	NIL	U/S 34 ARBITRATION AND CONCILIATION ACT 1996.

SUMMARY OF COMMERCIAL CASES								
Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f - 20.07.2021)	Central	1351	63	5	1	44	0
1A	VACANT COURT OF SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f - 20.07.2021)	Central	0	5	2	0	0	1381
2	SH. RAJNEESH KR. GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	1665	41	7	7	73	1633
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03, w.e.f 15.09.2021	Central	1443	55	5	0	82	1421
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	Central	1293	41	8	0	118	1224
5	SH. ASHWANI KUMAR SARPAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	998	58	6	0	195	867
6	VACANT COURT OF SH. MANMOHAN SHARMA, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	Central	1676	0	0	0	0	0
6A	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	Central	0	50	2	3	22	1703
7	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL)-01	West	1278	92	35	61	89	1255
8	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	1203	47	37	11	61	0
8A	VACANT COURT OF SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	0	17	28	6	1	1253
9	VACANT COURT OF SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT) 01	New Delhi	690	1	1	1	6	0
9A	MS. SANTOSHI SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	0	7	0	0	2	690
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	New Delhi	365	61	6	0	60	372
11	SH. SANJIV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	636	79	1	1	61	654
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL)-01	South	1023	93	2	0	113	1005
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	South	728	108	2	0	94	744
14	VACANT COURT OF SH. RAJ KUMAR CHAUHAN, DISTRICT JUDGE (COMMERCIAL)-01	South-East	1645	81	13	0	20	1719
15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMMERCIAL COURT) 02	South-East	1548	53	0	6	5	1590
16	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)	East	2293	268	6	3	479	2085
17	VACANT COURT OF MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f 20.07.2021)	North-East	315	30	0	0	0	345
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE (COMMERCIAL)-01	Shahdara	764	44	14	2	74	746
19	MS. SUKHVINDER KAUR, DISTRICT JUDGE (COMMERCIAL)-02	Shahdara	815	53	3	2	87	782
20	VACANT COURT OF SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	2428	117	0	0	1	0
20A	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	0	46	3	2	18	2573
21	MS. BARKHA GUPTA, DISTRICT JUDGE (COMMERCIAL)	North	1744	110	10	0	54	1810
22	SH. HARISH DUDANI, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	1623	91	0	1	30	0
22A	VACANT COURT OF SH. HARISH DUDANI, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	0	0	0	0	0	1683
GRAND TOTAL			27524	1711	196	107	1789	27535